

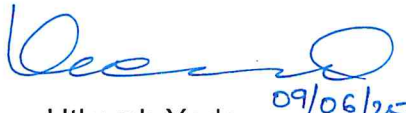


National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Dated:09.06.2025

1. Processing Petitions/ Applications/ Additional documents through E-filing is mandatory in National Company Law Tribunal. It is, however, seen that Petitions/Application/Additional documents filed in the E-Filing system from 01.10.2024 to 04.04.2025 are pending in the system, without any follow up. A list of such cases are given in **Annexure - A** to this notice.
2. Hence, by way of this notice, all parties/representatives/ advocates/ applicants are informed to take follow up action on the pending documents and prosecute the same. If the parties fail to take any action, all such documents petitions/ applications/ additional documents etc. filed in the e-filing system from 01.10.2024 to 04/04/2025 will be treated as not pursued and archived after a period of 21 days from the date of this notice. No further notice will be given. The concerned are requested to take follow up action within the period of 21 days from the date of this notice.


Utkarsh Yadav 09/06/25
(Registrar)

Copy to: -

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai /Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati/ Indore.
5. All Bar Councils

NATIONAL COMPANY LAW TRIBUNAL NEW DELHI PRINCIPAL BENCH

OBJECTIONS LIST DATED 01.10.2024 TO 04.04.2025

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	15/06/2024	Company Petition IB (IBC)	710102052152024		WG. CDR. JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec 7	19/11/2024	Note-incomplete file please do properly file after that we will check	Avneesh Arputham
2	26/07/2024	Company Petition (Companies Act)	710102065342024		RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Application under any other provisions ,Sec 252 (3)	12/02/2025	no of objections 1. case type wrong 2. bookmarking numbering missed 3. . list of date,brief synopsis missed 4. 18-19,27-31,38 page not clear 5. Stk 7 missed 6. Moa And Aoa missed 7. income tax service wrong (file issue kindly visit registry or call 011-24363846)	SURENDER
3	07/08/2024	Intervention Petition (IBC)	710102068872024		DR. ANIL KUMAR PAREK VS BANK OF BARODA	Sec 60(5)	25/11/2024	No of objection 1.main case not link 2.Pg-170 to 177 missed Reminder/3	raunak wahi
4	21/08/2024	Company Petition IB (IBC)	710102072582024		CANARA BANK VS MS. ABHILASHA AGGARWAL	Section 95(1)	29/11/2024	No of obejection. 1.M/s. FE Agrochem Private Limited 2.M/s FE (India) Limited please need to seprathy file fom 95	Brijesh Kumar Tamber
5	22/08/2024	Contempt Petition (IBC)	710102072702024		ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	17/10/2024	No of objection 1.section wrong please you can write as a Contempt Petition under rule-11 please upload clear copy if any doubt please contact to regsltry	Sanjay
6	30/08/2024	Contempt Petition (IBC)	710102074622024		PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS KARAN PAL SINGH	Sec 60(5)	08/11/2024	No of objections 1.section wrong please you can write as application under rule-11 and readwith section 425, 2.list of date events and briefsynopsis missed 3.need to sign on every page of application 4.Pg-13,14,20 not clear 5.vakalatnama missed if any doubt please contact to regsltry regarding your file. reminder reminder/2	Prakash Legal Advisers
7	02/09/2024	Intervention Petition (IBC)	710102075422024		HEMANT SAINI VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	16/10/2024	no of objections. 1. case type wrong. 2. fill all details in online portal. 3. memo of parties mismatch according your online portal. 4.file upload with defect again and again if any doubt contact to registry DR sir reminder 3	SHIVAM SEHGAL
8	08/09/2024	Company Petition IB (IBC)	710102077412024		CANARA BANK VS KRISHAN PAL SINGH	Section 95(1)	24/01/2025	1.Book marking pagination missed according to the index 2.please you can write as application under section 95(1)ect readwith 3.Pg-29 not clear 4.Pg-71,77,cut 5.OCR missed 6.master data missed 7.please delete extra pdf Note- please check and upload the file you have uploaded again and again file with defect	Saurabh Kushawaha
9	27/09/2024	Company Petition IB (IBC)	710102083262024		THE CANARA BANK LIMITED VS SUNIL GUPTA	Section 95(1)	12/02/2025	No of objections 1.Pg-50,52,54,73,74,75 not clear Note- defect not rasie ,file uplaod again and again as its reminder-6	Harshit Gupta
10	30/09/2024	Contempt Petition(Companies Act)	710102083712024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED. (FORMERLY KNOWN AS SHREE CONVEYORS SYSTEM PVT. LTD	Any other provision - Govt body	10/10/2024	wrong file kindly file additional	SAURABH
11	09/10/2024	Transfer Petition(Companies Act)	710102086662024		DIPTI AGRAWAL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/10/2024	no of objections 1. bookmarking are mandatory according index with numbering 2. OCR missing 3. case type wrong 4. date missed in vakalatanama	Sandeep
12	11/10/2024	Company Petition IB (IBC)	710102087492024		DEVYANI INTERNATIONAL LIMITED VS BUDDY RETAIL PRIVATE LIMITED	IBC Under Sec 9	17/10/2024	wrong jurisdiction U52209HR2009PTC038740	SATISH

13	10/10/2024	Company Petition IB (IBC)	710102087092024		SANJAY KUMAR VS THE BANK OF BARODA LIMITED	Section 94(1)	05/11/2024	No of objection 1.please mention Name of corporate debtor for which guarantee is given company name 2.master data missed	Vinay
14	10/10/2024	Company Petition IB (IBC)	710102087202024		DCB BANK LIMITED VS DIVYARTH KUMAR	IBC under Sec 7	11/11/2024	No of objection 1.pagination wrong in index 2.claim amount not mention in PART-IV paira 2.	HASHMAT NABI
15	15/10/2024	Company Petition IB (IBC)	710102088432024		NEW CHEMICAL CENTRE VS ANIL RUBBER MILLS PRIVATE LIMITED	Application under any other provisions- IBC	22/10/2024	file incomplete please upload proper after that we will check 3 pages uploaded by you	tushar budhiraja
16	14/10/2024	Company Appeal(Companies Act)	710102088062024		NEW CHEMICAL CENTRE VS ANIL RUBBER MILLS PRIVATE LIMITED	Rule 63 of NCLT, 2016	03/04/2025		Pankaj
17	17/10/2024	Company Appeal(Companies Act)	710102090212024		NEW CHEMICAL CENTRE VS ANIL RUBBER MILLS PRIVATE LIMITED	Sec 252 (3)	03/04/2025	no of objections 1 counsel detail full fill missed in index(company master data missed) 2. 1st page director sign missed and other side 3.all hindi page english translation missed(kindly english translation pages attached in pdf)and income tax service missed 4. file issue contact to 01124363846 or dr1-nclt@nclt.gov.in	Anupam Rajesh Aggarwal
18	17/10/2024	Intervention Petition (IBC)	710102090182024		JAI CHAND BUNKAR VS HORIZON BUILDCON PVT LTD	Sec 60(5)	04/11/2024	No of objections 1.Book marking missed with the pagination according to the index 2.list of date events and breif synopsis missed 3.need to sign on every page of application 4.Pg- 16,21 not clear 5.court fee and welfare missed in vakalatnama 6.date missed in vakalatnama	Navruti ojha
19	23/10/2024	Contempt Petition (IBC)	710102091972024		RAHUL KUMAR MEENA VS HORIZON BUILDCON PVT LTD	Section 42 - Submitted by Government Body	04/11/2024	No of objection 1.incomplete file please do properly file after that we will check 2.section wrong	Rahul Kumar Meena
20	24/10/2024	Company Petition IB (IBC)	710102092262024		COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS GIRISH LUTHRA AND MRS. SUMAN LUTHRA	Rule 11 of NCLT, 2016	19/11/2024	No of objection 1.case type wrong please contact to registry regarding your file to 103 DR sir	vijay
21	24/10/2024	Company Petition IB (IBC)	710102092352024		INDER PAL SINGH VS PUNJAB NATIONAL BANK	Section 94(1)	04/11/2024	wrong jurisdiction	RAKESH KUMAR
22	24/10/2024	Company Petition IB (IBC)	710102092432024		SATPAL SINGH VS PUNJAB NATIONAL BANK	Section 94(1)	04/11/2024	wrong jurisdiction	RAKESH KUMAR
23	24/10/2024	Company Petition (Companies Act)	710102092312024		VANI RAHEJA AND ORS VS ATS INFRASTRUCTURE LIMITED	Sec. 213	04/11/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all pages numbering missed 6. vakalatnama missed 7. proof of service missed 8. all annexure page true copy and sign missed 9. some pages not clear	Nithin
24	25/10/2024	Company Petition IB (IBC)	710102092642024		CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC Section 59	06/11/2024	No fo objection 1.Book marking missed according to the index with the pagination 2.please delete extra pdf 3.list of date events abd brief syopsis missed 4.pagination missed in index 5.sign missed after index 6.need to sign on every page of application 7.notary missed 8.need to true copy sign on every page of annexure 9.court fee and welfare and date and sign missed in vakalatnama . 10.	Nilesh Tribhuvan
25	26/10/2024	Company Petition IB (IBC)	710102092842024		BANK OF BARODA VS MR. SAHIL BATLA	Section 95(1)	24/12/2024	U24100HR2010PTC040973 wrong jurisdiction Note-please contact to registry regarding your file to DR sir 103	ABHINDRA MAHRSHWARI

34	23/11/2024	Company Petition IB (IBC)	710102099372024		SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	02/12/2024	No of objection 1.case type wrong 2.please fill need to sepratlly both application 3.Application for exemption not allowed 4.main case not link 5.Pg-53,54,82 not clear 6.Pg-54,55,90,in hindi	Shashi Bhushan Nagar
35	23/11/2024	Contempt Petition (IBC)	710102099362024		PUNIT SINGH VS RESOLUTION APPLICANTS	Application under any other provisions- IBC	02/12/2024	1. case type wrong. 2. due payment section 60(5). 3. memo of parties mismatch according your online portal. 4. need every page sign in application. 5. page no. 58 are not clear.	Vivek Singh
36	14/11/2024	Company Appeal(Companies Act)	710102096512024		PUNIT SINGH VS RESOLUTION APPLICANTS	Sec 252 (3)	06/03/2025	no of objections 1.stk 7 missed 2. Roc service missed	Karan Aggarwal
37	26/11/2024	Company Petition (Companies Act)	710102100242024		SHIVRAM SYNTHETICS PRIVATE LIMITED VS STATE BANK OF INDIA	Sec. 271-273	29/11/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. section mismatch in pdf 4. counsel sign missed in index and other side 5. all petitioner and respondent detail missed in online portal 6. petition every page sign missed 7. counsel and petitioner sign missed in prayer 8. all affidavit notary missed and sign missed 9. kindly remove application and file separately 10. all petitioner affidavit missed 11. company master data missed 12. Moa and Aoa missed 13. vakaltanama missed 14. proof of service missed	AJAY
38	01/12/2024	Company Petition IB (IBC)	710102101982024		GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec 9	09/12/2024	No of objection 1.Need to tru copy sign on every page of annexure 2.Pg-129 to 140,220,257 not clear 3.master data missed	Ravi
39	01/12/2024	Company Petition IB (IBC)	710102101992024		GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec 9	09/12/2024	No of objection 1.Need to true copy sign on every page of annexure 3.Pg-119,159 to 170,252,283 not clear 4.master data missed	Ravi
40	03/12/2024	Company Petition (Companies Act)	710102102462024		OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	06/12/2024	no of objections 1. bookmarking are mandatory 2. case type wrong 3. OCR missing 4. affidavit not notary 5. 80 page not clear 6. income tax service missed	KUMAR GOPAL SINGHAL
41	04/12/2024	Company Petition IB (IBC)	710102102932024		EMBEE SOFTWARE PRIVATE LIMITED VS SWASH CONVERGENCE TECHNOLOGIES LIMITED	IBC Under Sec 9	07/01/2025	No of objection 1.Service missed 2.Need to be upload order on top 3.need to sepratlly both application 4.notice and reply missed 5.Pg-67,68 not clear 6.BR missed Note-Please file properly Reminder -3	Mr. Lzafeer Ahmad
42	06/12/2024	Company Petition IB (IBC)	710102103402024		HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED	IBC Under Sec 9	24/03/2025	No of objections 1.Book marking missed with pagination according to the index 2.counsel details incomplete after index ,memo party.....etc. 3.section not mention in pdf 4.please delete extra pdf .5.need to true copy sign on annexure 6. court fee and welfare missed on vakalatnama in main petition 7.master data missed for PEGASI SPIRITS PRIVATE LIMITED	Aashutosh
43	11/12/2024	Company Petition (Companies Act)	710102104592024		VATS TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16/12/2024	no of objections jurisdiction issue company address is gurugram	Manmeet Verma
44	15/12/2024	Company Petition (Companies Act)	710102105732024		REGIONAL DIRECTOR (NORTHERN REGION) VS SENSORISE DIGITAL SERVICES PRIVATE LIMITED	Sec 233 (5)	18/12/2024	no of objections 1. bookmarking are mandatory 2. scheme missed 3. master index missed 4. 2nd,3 volume index missed 5. 2nd and 3 volume pages not clear 6. valuation report missed	VINOD
45	13/12/2024	Company Petition IB (IBC)	710102105122024		SIEGWERK INDIA PRIVATE LIMITED VS ATTHARV SAI FLEXIPACK PRIVATE LIMITED	IBC Under Sec 9	18/12/2024	No of objections 1.Wrong jusidiction	Deepak Kumar

46	13/12/2024	Company Petition IB (IBC)	710102105482024		U.C.O BANK VS TEJINDER SINGH CHEEMA	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.Book marking missed with the pgaination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed	Yogesh Goel
47	13/12/2024	Company Petition IB (IBC)	710102105462024		U.C.O BANK VS SURINDER KUMAR PALTA	Section 95(1)	18/12/2024	"No of objections 1.Service missed 2.Book marking missed with the pgaination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed"	Yogesh Goel
48	13/12/2024	Company Petition IB (IBC)	710102105442024		U.C.O BANK VS RAJINDER KUMAR PAHWA	Section 95(1)	18/12/2024	"No of objections 1.Service missed 2.Book marking missed with the pgaination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed"	Yogesh Goel
49	13/12/2024	Company Petition IB (IBC)	710102105262024		THE CANARA BANK LIMITED VS BRIJ BHUSHAN SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.pagination missed in book marking 3.Pg-26 to 28,51,53,56 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs 6.	Preet Singh Oberoi
50	13/12/2024	Company Petition IB (IBC)	710102105152024		THE CANARA BANK LIMITED VS NEERAJ SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.sign missed after index 3.Pg-50,52,54,57 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs	Preet Singh Oberoi
51	16/12/2024	Company Petition (Companies Act)	710102105942024		DEO SHARAN SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	24/12/2024	no of objections 1. bookmarking are mandatory	Sandeep
52	16/12/2024	Company Petition IB (IBC)	710102106082024		ALEXANDRE QUALITY MANAGEMENT INDIA PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Section 59	24/12/2024	No of objections 1.Pagination missed in bookamrking 2.OCR missed 3.need to sign on every page of application 4.Pg-71 to 81, 5.need to true copy sign on every page of annexure 6.	Kiran Rana
53	14/11/2024	Company Petition (Companies Act)	710102097162024		RAJESH GUPTA VS AGRIM FINVEST PVT. LTD	Sec. 59	17/12/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. all petitioner and respondent detail missed in online portal 4. counsel sign missed in index and other side 5. index numbering missed 6. all pages numbering missed 7. petition every page sign missed 8. due to payment section 241-242,213 9. Moa and Aoa not clear 10 all property paper 83,85,87,89,91,93,95,97,101,104,108,110,112,114,116,118,120,122,124,127,131,133,135,137,143,145,147,149,264,295,297,298,311,315,319,322-329 page not clear 11. 2nd volume index missed 12. vakaltanama missed 13. proof of service missed	Viren

54	22/10/2024	Transfer Petition(Companies Act)	710102091462024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	09/01/2025	wrong case type wrong file upload Requested mam / sir We Have Little Bit Doubt in Your file We ARE KEEP ON CALLING YOU FROM OUR HELP DESK NUMBER BUT YOUR NO IS NOT REACHABLE SO WE ARE ARE HUMBLY REQUEST YOU REGARDING YOUR FILE PLEASE CONTACT HELP DESK NO 011-24383846 & & & VISIT ROOM NO 103 HELP DESK ROOM REGARDING YOUR FILE I HOPE AS SOON AS POSSIBLE PLEASE CLEAR OUR DOUBT THANKS	DEBARSHI
55	17/12/2024	Company Appeal(Companies Act)	710102106512024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Sec 252 (3)	03/04/2025		Himanshu Bhatia
56	17/12/2024	Company Petition IB (IBC)	710102106572024		CHANDER PRAKASH GAUTAM VS ANUP KUMAR	IBC Under Sec 9	28/01/2025	No of objections Wrong file	Anshul Chowdhary
57	12/12/2024	Company Petition IB (IBC)	710102105052024		OSWAL WOOLLEN MILLS LTD VS EKI ENERGY SERVICES LIMITED	IBC Under Sec 9,Application under any other provisions- IBC	18/01/2025	No of objections Note:- wrong jurisdiction for L74200MP2011PLC025904	MURARI TIWARI
58	16/12/2024	Company Petition (Companies Act)	710102106202024		RAJU VERMA VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20/12/2024	no of objections 1. all petitioner and respondent detail missed in online portal 2. petition every page sign missed 3. all annexure pages sign and true copy missed 4. 95-98,101-134 page english translation missed	Palash Singhai
59	19/12/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102107142024		PROMPT STEELS PRIVATE LIMITED VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	26/12/2024	no of objections 1. 401-419 page not clear 2. 25rs welfare missed in vakalatanama	Bunny
60	08/09/2024	Company Petition IB (IBC)	710102077402024		CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	24/01/2025	No of objection 1.Book marking pagination missed according to the index 2.please you can write as application under section 95(1) readwith Under rule 7(2) etc 3.Pg- 33,34,35, not clear 4.70,76,77, cut 5.delete extra pdf 6.court fee missed @ 3 rs Note- please check and upload the file you have uploaded again and again file with defect	Saurabh Kushawaha
61	24/12/2024	Company Petition (Companies Act)	710102108112024		POLOTRIPS INDIA PRIVATE LIMITED VS DEEP ENGINEERING WORKS PRIVATE LIMITED	Sec. 213	07/01/2025	jurisdiction issue	Prakhar Mithal
62	27/12/2024	Contempt Petition (IBC)	710102108582024		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Rule 11 of NCLT, 2016	01/01/2025	No of objections 1.list of date events brief synopsis missed 2.council detail missed after index 3.please merge pdf in single	LOKESH SHARMA
63	27/12/2024	Company Appeal(Companies Act)	710102108622024		EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Sec 252 (3)	18/02/2025	stk 7 missed	ALAM
64	29/12/2024	Company Petition (Companies Act)	710102109192024		T MAMATA PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 97(1)	01/01/2025	no of objections 1. bookmarking numbering missed 2. OCR missing 3. cs detail missed in index 4. 30-34,48 page are blur 5. Moa and Aoa missed 6. power of attorney with 50rs stamp or board resolution missed	SOUMYA
65	30/12/2024	Company Petition IB (IBC)	710102109442024		CENTRAL BANK OF INDIA VS BTL HOLDING COMPANY LIMITED	IBC under Sec 7	03/01/2025	Wrong Jurisdiction SRS Multiplex, Top Floor, City Centre, Sector-12, Faridabad, Fa"idabad, Haryana, India, 121007	BINAY KUMAR MISHRA
66	31/12/2024	Company Petition (Companies Act)	710102109782024		UNISOL FOOTWEAR PRIVATE LIMITED VS UNISOL INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	06/01/2025	no of objections 1. first motion link second motion 2. kindly remove respondent detail and add petitioner 3. case type wrong	Advocate
67	30/07/2024	Company Petition IB (IBC)	710102066362024		M/S PIONEER AQUA VS TOPLINE BUILD-TECH PRIVATE LIMITED	IBC Under Sec 9	03/01/2025	No of objections 1.dimond notice and reply missed 2.authority letter missed please contact to registry regarding your file 3.please do properly file as a fresh file	Ramesh

68	07/01/2025	Company Appeal(Companies Act)	710102001752025		M/S PIONEER AQUA VS TOPLINE BUILD-TECH PRIVATE LIMITED	Sec 252 (3)	17/02/2025	stk 7 missed	ALAM
69	11/01/2025	Company Petition IB (IBC)	710102003802025		AMAZON WEB SERVICES INDIA PRIVATE LIMITED VS ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	IBC Under Sec 9	14/01/2025	No Of objections incomplete file	Shivam Jain
70	11/01/2025	Company Petition (Companies Act)	710102003962025		OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	28/01/2025	no of objections 1. bookmarking are mandatory 2. all extra pdf remove and upload final pdf 3. income tax service wrong 4. case type wrong 5. all petitioner and respondent detail missed in online portal	KUMAR GOPAL SINGHAL
71	11/01/2025	Transfer Petition (IBC)	710102004062025		MR RAVI SHANKAR GOPALKRISHNAN & ANR VS MR.S.RADHAKRISHNAN & ANR	Rule16(d),NCLT Rules,2016 IBC	24/01/2025	wrong file please contact to registry regarding your file room no 103	SAURABH JAIN
72	11/01/2025	Transfer Petition (IBC)	710102004092025		HYDERABAD POLLUTION CONTROLS LIMITED. VS MR.S.RADHAKRISHNAN & ANR	Rule16(d),NCLT Rules,2016 IBC	24/01/2025	wrong file please contact to registry regarding your file room no 103	SAURABH JAIN
73	11/01/2025	Company Petition IB (IBC)	710102003562025		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED (IN ITS CAPACITY AS TRUSTEE OF THE ACRE-49-TRUST) VS VALLEY IRON & STEEL CO. LIMITED	IBC under Sec 7	18/02/2025	No of objections 1.Form-B missed	Anwesha Dasgupta
74	17/01/2025	Company Appeal(Companies Act)	710102006992025		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED (IN ITS CAPACITY AS TRUSTEE OF THE ACRE-49-TRUST) VS VALLEY IRON & STEEL CO. LIMITED	Sec 252 (3)	23/01/2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index numbering missed 4. counsel sign missed in vakaltanama and other side 5. petition every page sign missed 6. affidavit notary missed 7. vakaltanama counsel sign missed 8. Moa and Aoa missed 9. company master data missed 10. balance sheet missed 11. board resolution missed 12. stk 7 missed 13. proof of service missed 14. incomplete file	Ajay Singh
75	21/01/2025	Company Petition (Companies Act)	710102008282025		SUDHAKARA INFRATECH PRIVATE LIMITED VS SJSC UNISON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/01/2025	no of objections 1. bookmarking are mandatory 2. in complete file	Shashank
76	22/01/2025	Company Petition (Companies Act)	710102008632025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS NET4 NETWORK SERVICES LIMITED	Sec. 241(1)	10/02/2025	no of objections 1. kindly remove application and file separately 2. 107-124,800-804,806,810,831-832,1252-1257,1683-1690 page not clear 3. 578, page english translation missed	sfionclt
77	22/01/2025	Transfer Petition (IBC)	710102008722025		AHMED BUHARI VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	14/02/2025	No objections 1.case type wrong please choose Transfer Application 2. please mention main case no in pdf	Ranghasayee NRG
78	22/01/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102008642025		PROMPT STEELS PRIVATE LIMITED VS STATE BANK OF INDIA	Sec. 230-232 - Second Motion	28/01/2025	no of objection 1. bookmarking are mandatory 2. 136,631-645 page not clear and dim	Bunny
79	25/01/2025	Company Petition (Companies Act)	710102009952025		MONIKA GHEI VS MADHAV SARAN AGARWAL	Sec 425	28/01/2025	no of objections 1. contempt petition not link in main case 2. extra section remove 3. case type wrong 4. 1rs court fee missed in vakaltanama	Sandeep
80	25/01/2025	Company Petition (Companies Act)	710102009622025		NAVEEN JANGRA VS SKYTEX UNMANNED AERIAL SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25/02/2025	jurisdiction issue (company address hisar, harayana	SANJAY MISHRA
81	28/01/2025	Company Petition (Companies Act)	710102010332025		SUNTECH CERAMICS PRIVATE LIMITED VS SKYTEX UNMANNED AERIAL SOLUTIONS PRIVATE LIMITED	Sec. 59	03/02/2025	this file is IBC and you choose companies act kindly change case type then check your file properly	SAGAR
82	29/01/2025	Company Appeal(Companies Act)	710102010802025		SUNTECH CERAMICS PRIVATE LIMITED VS SKYTEX UNMANNED AERIAL SOLUTIONS PRIVATE LIMITED	Sec 252 (3) - By Government Body	31/01/2025	jurisdiction issue company register in gurgaon	PUNEET

83	07/02/2025	Company Petition (Companies Act)	710102013212025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	28/03/2025	no of objections 1. kindly remove application and file separately 2. company master data missed 3. Mao and Aoa missed 4. in volume 2 to 22 missed counsel detail in index page with sign in index page 5. page no 786 not wrong alignment of page in volume 5 6. page no 787 801 802 not readable in volume 5 7 in volume 16, 18, 19, 20, 21, 22 missed ocr 8 in volume 16 2850 to 2856 2890 to 2095, 2897 2922 2923 2924 2926 2928 2930 2929 2945 2946 2947 2948 2950 to 2956 not readable 9 in volume 17 3026 3146 3147 10 in volume 18 3182 3185 3186 3188 3304 3317 3318 3319 3321 are not readable 11 in volume 19 hindi page 3365 3369 3482 3491 to 3496 3498 to 3505 12 volume 20 page no 3726 3729 3721 13 page no 21 3732 to 3757 14 in volume 22 3921 to 3939 15 in date missed on vakalatnama	sfionclt
84	07/02/2025	Company Petition (Companies Act)	710102013162025		MURALI KRISHNA YARLA VS CONNECT INDIA E-COMMERCE SERVICES PRIVATE LIMITED	Sec. 59	12/02/2025	no of objections 1. jurisdiction issue	Shiva Krishnamurti
85	08/02/2025	CA(A) Merger and Amalgamation(Companies Act)	710102013252025		VIPUL AUTO PRIVATE LIMITED VS CONNECT INDIA E-COMMERCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	14/02/2025	no of objections 1. all volume index missed and all arrange file separately upload	Tanmay
86	08/02/2025	Company Appeal(Companies Act)	710102013262025		VIPUL AUTO PRIVATE LIMITED VS CONNECT INDIA E-COMMERCE SERVICES PRIVATE LIMITED	Sec 252 (3)	17/02/2025	no of objections 1 jurisdiction issue	FIROZ
87	12/02/2025	Company Petition IB (IBC)	710102014392025		SITAL LEASING AND FINANCE LTD VS SYBLY INDUSTRIES LIMITED	IBC under Sec 7	18/02/2025	Wrong jurisdiction L17111 UP1988PLC009594 PAWAN PURI MURADNAGAR, GHAZIABAD, Uttar Pradesh, India, 201206	Arjun Maheshwari
88	13/02/2025	Company Appeal(Companies Act)	710102014522025		SITAL LEASING AND FINANCE LTD VS SYBLY INDUSTRIES LIMITED	Sec 252 (3)	17/02/2025	no of objections 1. case type wrong 2. index numbering missed 3. counsel detail missed in index 4. APPELLANTS and counsel sign missed in prayer and other side 5. application every page sign missed 6. stk 7 missed 7. vakaltanama missed 8. proof of service missed 9. true copy and sign missed in annexure	Aishwarya Adlakhia
89	17/02/2025	Company Petition IB (IBC)	710102015732025		ELSEVIER B.V. VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	21/02/2025	No of objections 1.Pg-39 to 54,113 not clear	Vinayak
90	18/02/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102015992025		SUPERMAC INDUSTRIES (INDIA) LIMITED VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	21/02/2025	wrong file	SP Singh
91	18/02/2025	Company Petition IB (IBC)	710102016062025		MUKESH VERMA VS KARNATAKA BANK LTD.	Section 94(1)	21/02/2025	No of objections 1.Service missed 2.Pg-40 to 43\\ not clear	UTKARSH BHATT
92	18/02/2025	Company Petition IB (IBC)	710102016052025		ABHINANDAN ART ORNAMENTS PRIVATE LIMITED VS KARNATAKA BANK	Section 94(1)	21/02/2025	1.Service missed 2.Pg-40 to 43 not clear"	UTKARSH BHATT
93	19/02/2025	Company Petition (Companies Act)	710102016322025		SHIELD SECURITIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 58(3)	24/02/2025	no of objections 1. due to payment section 87A 2. 124-126,129 page not clear	ALAM
94	20/02/2025	Company Petition (Companies Act)	710102016522025		SHUBHAM GUPTA VS RAJESH KUMAR GUPTA	Sec. 58(3)	03/03/2025	no of objection 1. index missed 2. every page numbering missed 3. memo of parties, brief synopsis and list of date and event missed 4. every page sign missed 5. affidavit missed 6. company master data missed 7. Moa and Aoa missed 8. vakaltanama missed 9. proof of service missed	ALAM
95	20/02/2025	Company Petition (Companies Act)	710102016712025		MANOJ KUMAR DAWAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	20/03/2025	no of objection 1. bookmarking are mandatory 2. date missed in vakaltanama 3. OCR missing	Sandeep
96	22/02/2025	Company Petition IB (IBC)	710102017152025		APEX HOMES PRIVATE LIMITED VS SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	27/02/2025	U72900PN20 1 5PTC 1 56163 wrong jurisdiction	SATYENDER KUMAR

97	20/02/2025	Company Petition (Companies Act)	710102016732025		MANOJ KUMAR DAWAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	20/03/2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. date missed in vakaltanama	Sandeep
98	21/02/2025	Intervention Petition (IBC)	710102016912025		GURINGDER SINGH RAI VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	31/03/2025		SANJEEV
99	26/02/2025	Company Petition (Companies Act)	710102017952025		RAHUL KUMAR VS JM COLLECTION PRIVATE LIMITED	Sec. 130(1)	04/03/2025	no of objections 1. petition every page sign missed 2. company master data missed 3. Moa and Aoa missed 4. 1rs court fee missed in vakaltanama	Prakash Legal Advisers
100	28/02/2025	Company Petition (Companies Act)	710102018862025		SUNIL KUMAR AHUJA VS KING PACEINFORMATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	05/03/2025	no of objection 1. bookmarking are mandatory 2. petition every page sign missed 3. all pdf merge and final pdf then checked file properly 4. incomplete file	VIVEK
101	01/03/2025	Company Petition IB (IBC)	710102019122025		NAPIN IMPEX LIMITED VS ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	10/03/2025	NO of objections 1.book marking missed with thw pagination according to the index 2.please merge pdf in single pdf petition maximum 200 pages for signle volume 3.pagination missed in index 4.sign missed after index 5.need to sign every where 6.need to notary on affidavit 7.need to true copy sign on every page of annexure 8.vakalatnama missed 9.master data missed 10.incomplete file please do perproperly file	gaurav singhal
102	28/02/2025	Company Petition IB (IBC)	710102018832025		NEELKANTH CONSTRUCTION PRIVATE LIMITED VS PATEL ENGINEERING LIMITED	IBC Under Sec 9,IBC Under Sec 9	06/03/2025	No of objections PATEL ENGINEERING LIMITED wrong jurisdiction	BHARAT ARORA
103	01/03/2025	Company Petition (Companies Act)	710102019082025		SUNIL KUMAR AHUJA VS MEGA MIND REAL ESTATE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	05/03/2025	no of objections 1. bookmarking are mandatory 2. petition every page sign missed 3. 2nd volume index missed 4. 179-206,269-305 english translation missed 5. company master data missed 6. 1rs court fee missed and date missed in vakalatnama 7. kindly extra pdf remove 8. proof of service missed	VIVEK
104	01/03/2025	Company Petition (Companies Act)	710102019042025		SUNIL KUMAR AHUJA VS VERVE GARMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	05/03/2025	no of objection 1. bookmarking are mandatory 2. petition every page sign missed 3. counsel and petitioner sign missed in prayer 4. all annexure true copy and sign missed 5. company master data missed 6.2nd volume index missed 7. 81-82,112,117 page are blank 8. 160-188,250-286 page english translation missed 9. double numbering 10. 1rs court fee missed in vakalanama 11. proof of service missed	VIVEK
105	04/03/2025	Company Petition IB (IBC)	710102019812025		D ACCORD TECHHUB LLP VS ENGINEER.AI INDIA PRIVATE LIMITED	IBC Under Sec 9	22/03/2025	No of objections 2.ticket not allowed on content of vakalatnama 3.court fee missed @ 1 rs and date missed on vakalatnama	Tapas
106	03/03/2025	Contempt Petition (IBC)	710102019502025		VALUE INFRACON INDIA PVT. LTD VS JAYANT KAUSHIK	Application under any other provisions- IBC	11/03/2025	"No of objections 1.Section wrong in pdf and technically 2.list of date events and brief synopsis missed	KUMAR DEEPAJ
107	07/03/2025	Company Petition IB (IBC)	710102020422025		CHETAN SHARMA VS ICICI BANK LIMITED	IBC Under Sec 9	12/03/2025	Incomplete file please do properly file you have uploaded 11 pages only	Tanuj
108	06/03/2025	Intervention Petition (IBC)	710102020172025		KARTIK HARSH VS ARUN KUMAR MISHRA	Sec 60(5)	11/03/2025	No of objections 1.Bookmarking missed with the pagination acoding to the index 2.councel details missed after index 3.list of date and events not mention in index 4.need to true copy sign on annexure 5.court fee and welfare missed	KSHITIJ MITTAL
109	07/03/2025	Company Petition IB (IBC)	710102020482025		MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER VS MR RAKESH TAKYAR	Sec 42	03/04/2025	No fo objections 1.case type wrong 2.main case not link 3.ticket not allowed on content of vakalatnama 4.please delete extra pdf	Manu Chaturvedi

110	09/03/2025	Company Petition (Companies Act)	710102021162025		RICHA VIVIDH BHATNAGAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	25/03/2025	no of objections 1. form 11 missed 2. 1rs court fee missed .	ARTI
111	08/03/2025	Company Petition (Companies Act)	710102020962025		JULIET APPARELS PRIVATE LIMITED VS HINAL P. TREVADIA	Application under any other provisions	28/03/2025	no of objections 1. section wrong in pdf 2. this file is company petition IBC kindly move ibc section and case type	Advocate Bhavin Gada
112	13/03/2025	Intervention Petition (IBC)	710102022062025		RPS ASSOCIATES VS MR. MUKUL KUMAR	Sec 60(5)	26/03/2025	No of objections 1.court fee missed @ 3 rs on vakalatnama	ARIHANT
113	13/03/2025	Company Appeal(Companies Act)	710102022082025		RPS ASSOCIATES VS MR. MUKUL KUMAR	Sec 252 (3)	22/03/2025	no of objection 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. petitioner and counsel sign missed in prayer 6. company master data missed 7. Income tax service wrong 8. vakaltanama missed 9. all annexure page sign and true copy missed	Shivam
114	12/03/2025	Company Petition (Companies Act)	710102022022025		HMT CONSTRUCTION AND INTERIOR PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	21/03/2025	no of objections 1. case type wrong 2. all extra pdf remove and upload final pdf then checked your file	Rajni Bhardwaj
115	12/03/2025	CA(A) Merger and Amalgamation(Companies Act)	710102021822025		EUROASIA HOLDINGS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	21/03/2025	no of objections 1. bookmarking are mandatory 2. master index missed 3. every volume separately index missed 4. all affidavit notary missed 5. incomplete file 6. vakaltanama missed 7. valuation report missed	Himanshu Satija
116	18/03/2025	Company Petition (Companies Act)	710102022922025		ALPHA ENHANCED DATA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	26/03/2025	no of objections 1. no of objection 1. bookmarking are mandatory 2. company master data missed 3. pdf are blur 4. counsel detail missed in index 5. ,54-63,81 page not clear 6. double numbering 7. all annexure true copy missed 8. power of attorney not notary and 50rs stamp paper missed 9. proof of service missed 10. all extra pdf remove and upload final pdf	Sandeep Singh
117	18/03/2025	Company Petition (Companies Act)	710102022902025		ALPHA ENHANCED DATA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	25/03/2025	no of objection 1. bookmarking are mandatory 2. company master data missed 3. pdf are blur 4. counsel detail missed in index 5. 7-9,11,13,54-63,79-82,106,86,108,118,129,133,134,135 6. double numbering 7. all annexure sign and true copy missed 8. power of attorney not notary and 50rs stamp paper missed 9. proof of service missed	Sandeep Singh
118	13/03/2025	Company Petition (Companies Act)	710102022322025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS EARTH ICONIC INFRASTRUCTURES PRIVATE LIMITED	Sec 241 (2)	30/03/2025		sfionclt
119	14/03/2025	Company Petition IB (IBC)	710102022622025		VISHAKHA ARORA VS EARTH ICONIC INFRASTRUCTURES PRIVATE LIMITED	Section 94(1)	19/03/2025	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.Pg-32,47,48,65,66,67 to 74,87,88,89,90,91,92,93,94,95,98,99,100,101,102,112,114,116,118,119,120 to 129,132,133,134,135,136,140,141,158 to 166,185,182 not clear 4.need to true copy sign on every page of annexure 5.ticket not allowed on content of vakalatnama 6.court fee welfare missed on vakalatnama	SANDEEP
120	13/03/2025	Contempt Petition (IBC)	710102022422025		M/S ENERGY BUILDING SOLUTIONS PVT.LTD. VS ASHOK KUMAR SHARMA	Rule 11 of NCLT, 2016	26/03/2025	No of objections 1.Wrong file 2.casac type in IBC but pdf CP	AMAN
121	18/03/2025	Company Petition IB (IBC)	710102023172025		CANARA BANK VS MR. AMAR CHAND	Section 95(1)	26/03/2025	no of objections 1.C17200HR2011 PTC043774 wrong jurisdiction	Brijesh Kumar Tamber

122	19/03/2025	Company Petition IB (IBC)	710102023442025		PRADEEP KUMAR KAUSHIK VS SATISH SAXENA	Sec. 12A	28/03/2025	No of objections 1.case type wrong 2.main case not link 3.need to seprately both file 4.section mismatch pdf and in portal 5.please fill all party details from the memo party 6.ticket not allowed content of vakalatnama	P K
123	19/03/2025	Company Petition IB (IBC)	710102023332025		NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	IBC under Sec 7	28/03/2025	No of objections 1.pagination wrong in index 2.Pg-171 to 179 missed in index 3.OCR missed 4.dounble pagination not allowed 5.Pg-546,630,631,632,in hindi 6.Form-b,IRP certificate missed 7.court fee and welafre missed in vakalatnama	Smriti Churiwal
124	21/03/2025	Company Petition IB (IBC)	710102023882025		CREATIVE CAPITAL SERVICES LIMITED VS RAJIV GOYAL	Section 95(1)	24/03/2025	No of objections 1.pagination missed in book markinfg 2.pagination missed in last pdf	SAJAL JAIN
125	20/03/2025	Company Petition IB (IBC)	710102023822025		MS SR CONSTRUCTIONS VS G. P. REALTORS PRIVATE LIMITED	IBC Under Sec 9	28/03/2025	No of objections 1.master index,volume wise index missed 3.memo party,list of date events, brief synosis missed 4.Pg-25,26,27 to 30,43,45,47,48,97,119,131,132,134,135,153,166,185,270, 333,343,369,372,373,not clear 5.Pg-74,75,77,138,291,312,325, cut 6.Pg-200 to 240 missed Note-wrong jurisdiction according to the master data	Swaroop George
126	20/03/2025	Company Petition IB (IBC)	710102023742025		ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	03/04/2025		MAYANK BIYANI
127	25/03/2025	Company Petition (Companies Act)	710102024912025		KANU HARRISON VS REGISTRAR OF COMPANIES	Sec 252 (1)	28/03/2025	no of objection 1. brief synopsis and list of date missed 2. petition every page sign missed 3. case type wrong 4. 12 5. affidavit some pages notary stamp missed 6. INDEMNITY BOND notary missed 7. Moa and Aoa missed 8. Company master data missed 9. income tax service missed 10. court fee put some space area 11. 1rs court fee and 25rs welfare missed 12. bookmarking numbering missed	piyush goyal
128	24/03/2025	Company Petition IB (IBC)	710102024602025		HICONHERA BUILDTech PRIVATE LIMITED VS COUNTRYWIDE PROMOTERS PRIVATE LIMITED	IBC Under Sec 9	28/03/2025	No of objections 1.Note-wrong jurisdiction according to the master data	FARRUKH KHAN
129	26/03/2025	Company Appeal(Companies Act)	710102025262025		HICONHERA BUILDTech PRIVATE LIMITED VS COUNTRYWIDE PROMOTERS PRIVATE LIMITED	Sec 252 (3)	28/03/2025	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. company name missed in memo of parties 4. all pages numbering missed 5. all pages are blur 6. prayer page not clear 7. Moa and Aoa missed 8. company master data missed 9. Stk 7 missed 10. vakalatanama missed 11. proof of service missed	VIDEH VAISH
130	28/03/2025	Company Petition (Companies Act)	710102025682025		PANKAJ DESWAL VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Application under any other provisions	01/04/2025	no of objection 1. bookmarking not proper uploaded as per index 2. company master data numbering missed 3. 22-25,27,31-36,63,65,66,71,72,75,77,78 page not clear 4. 38-39 page english translation missed 5. case type and section wrong 8. Moa and Aoa missed 9. prayer missed 10. (file issue kindly contact 01124363846 email dr1-ncit@ncit.gov.in	Neha R & Associates
131	29/03/2025	Company Petition (Companies Act)	710102026272025		TAPAN KISHORE MOHAPATRA VS ALTIN TRADING PRIVATE LIMITED	Section 271-272 of the company act 2013 - Govt body	04/04/2025	wrong file wrong section	Shri
132	28/03/2025	Contempt Petition (IBC)	710102025742025		ARGENTUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Rule 11 of NCLT, 2016	03/04/2025		KARTIK CHETTIAR

133	31/03/2025	Company Appeal(Companies Act)	710102026832025		ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Sec 252 (3) - By Government Body	04/04/2025	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. all pages numbering missed 4. counsel sign missed in index and other side given counsel detail 5. application every page sign missed 6. affidavit notary missed 7. stk 7 missed 8. APPELLANT sign missed in all given details 9. proof of service missed	Gaurav Gupta
134	02/04/2025	Company Petition IB (IBC)	710102027462025		KRONE FINSTOCK PRIVATE LIMITED VS KRRISH REALTECH PRIVATE LIMITED	IBC under Sec 7	31/03/2025		Aastha Mehta
135	23/03/2025	Contempt Petition (IBC)	710102024422025		SHRUTI GUPTA VS JITENDRA SINGH SIKARWAR	Rule 11 of NCLT, 2016	31/03/2025		YASHU GUPTA
136	26/06/2024	Interlocutory Application (I.B.C)	710102054182024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec 66(1)	13/12/2024	page no. 911 to 916,922,923,924,929 to 934 are not clear. OCR missing in volume 2 4 5	Kanika
137	26/06/2024	Interlocutory Application (I.B.C)	710102054212024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec. 45 (1)	13/12/2024	OCR missing in volume 1	Kanika
138	17/07/2024	Interlocutory Application (I.B.C)	710102062382024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS MR. NAVEEN CHAUHAN	Section 60(5)	10/02/2025	no of objections 1. Bench wrong in page no 4 in pdf	Rahul
139	01/08/2024	Restoration Application (Companies Act)	710102067072024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	25/11/2024	no of objections 1. main case no. and titles mention in pdf 2. counsel detail missing on index mop or prayer 3. Vakalatnama missing 4. proof of service missing file incomplete if you have any doubt humble request to you contact to registry room no 103 at DR 0112436890	Sonika Bharati
140	02/08/2024	Interlocutory Application (I.B.C)	710102067412024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	ANIL KUMAR OJHA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	04/10/2024	no of objections 1. main case not link. 2. counsel details incomplete index, mop and prayer. 3. Vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5 After the 4 reminder concern person visit registry and we trying to solve his problem but that time concern person told us main case going on in chennai bench so , that main case is not link with petition . so main matter going on in chennai bench so how main case will link in delhi reminder 4 if you have any doubt humble request to you contact to DR at room no 103	ANIL KUMAR OJHA
141	14/08/2024	Interlocutory Application (I.B.C)	710102070792024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	03/10/2024	1.section wrong online as per pdf select rule 11 reminder 5	Jitesh Prakash Gupta
142	14/08/2024	Interlocutory Application (I.B.C)	710102070842024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED	Sec 66(1)	12/11/2024	1. pagination missing in index as per pdf or incomplete in pdf reminder 2	Sasttra Legal
143	14/08/2024	Interlocutory Application (I.B.C)	710102070802024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED	Application under any other provisions- IBC,Sec 49(2)	13/11/2024	Pagination missing in index pagination incomplete in pdf	Sasttra Legal
144	03/09/2024	Restoration Application (Companies Act)	710102075932024	COMPANY APPEAL(COMPANIES ACT)/104(ND)2020	INCOME TAX OFFICER WARD- 19(4) VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.)	Rule 11 of NCLT	28/10/2024	Parvinder Singh detail not fill on online portal put on ticket blank side	Rahul Singh
145	06/09/2024	Interlocutory Application (I.B.C)	710102077002024	COMPANY PETITION IB (IBC)/98(ND)2024	SUDHIR KUMAR AGARWAL VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.)	Application under any other provisions- IBC	07/10/2024	1. page no. 24 to 31 are not clear. reminder 3	SURBHI
146	09/09/2024	Interlocutory Application (I.B.C)	710102077742024	COMPANY PETITION IB (IBC)/256(ND)2019	NIRMALA SINGH VS JC WORLD HOSPITALITY PRIVATE LIMITED	Sec 60(5)	02/12/2024	1. page no. 29 to 65,178 to 180 to 191 2. remove double pagination reminder 7	Anurag
147	10/09/2024	Interlocutory Application (I.B.C)	710102078002024	COMPANY PETITION IB (IBC)/1529(ND)2019	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS VINAY KUMAR SINGHAL	Sec 60(5)	03/02/2025	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATIO detail missing in pdf in MOP	Rajiv Malik

148	08/09/2024	Company Application(Companies Act)	710102077442024	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS M-OUT INFRASTRUCTURE PVT- LTD:	Application under any other provisions	13/02/2025	1. Section wrong or change also in online portal. 2. case type wrong as per section. 2. Volume wise index missing 3. Prayer Missing 4. Vakalatnama missing 5. True copy sign missing on annexures all pages 6. remove another pdf 7. Bookmarking as per index with page number volume 2 8. remove double pagination.	Deepa
149	14/09/2024	Interlocutory Application (I.B.C)	710102079452024	COMPANY PETITION IB (IBC)/3196(ND)2019	MS. VARINDER KAUR BANGA & ANR. VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/11/2024	MT. MANINDER SINGH BANGA and MR.NILESH SHARMA and REGISTRAR OF COMPANIES detail missing on online portal bookmarking missing true copy sign missing in annexure sign missing in application page	AMARENDRA KUMAR DUBEY
150	16/09/2024	Interlocutory Application (I.B.C)	710102079932024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions- IBC	08/10/2024	1. memo of parties missing and mention in index 2. If this application is dissolution application change case type Interlocutory Application(IBC)(Dis.) 3 section wrong choose 54 online portal or index 4. both application file separately 5. sign missing in annexure 3. contact to registry room no. 103.	Nishant Gaurav Gupta
151	20/09/2024	Interlocutory Application (I.B.C)	710102080842024	COMPANY PETITION IB (IBC)/412(ND)2021	ARCHANA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. Vakalatnama compulsory. 3. numbering wrong in bookmarking. 4. OCR missing reminder 3	Ajay
152	19/09/2024	Interlocutory Application (I.B.C)	710102080742024	COMPANY PETITION IB (IBC)/1369(PB)2019	MR. RAJIV KUMAR MAHAJAN VS ANSAL HOUSING LIMITED	Rule 11 of NCLT, 2016	17/10/2024	memo of party missing also mention in index Vakalatnama missing if you have any doubt humble request to you contact to registry room no 103	HARSHIT KHANNA
153	20/09/2024	Company Application(Companies Act)	710102080782024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	NLI SAPRA VS UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS	Rule 11 of NCLT	08/10/2024	1 SECTION WRONG online as per pdf select Application under any other provisions companies act	Neeraj Kumar
154	20/09/2024	Interlocutory Application (I.B.C)	710102080862024	COMPANY PETITION IB (IBC)/413(ND)2021	SAPNA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. numbering wrong in bookmarking. 3. OCR missing. 4. vakalatnama compulsory. reminder 3	Ajay
155	23/09/2024	Interlocutory Application (I.B.C)	710102081542024	COMPANY PETITION IB (IBC)/1466(ND)2019	EMERALD LANDS (INDIA) PVT. LTD VS SILVERGLADES INFRASTRUCTURE PRIVATE LIMITED & ORS	Sec 66(1)	15/10/2024	1. pagination wrong in index.	Sujoy
156	25/09/2024	Interlocutory Application (I.B.C)	710102082192024	COMPANY PETITION IB (IBC)/1022(ND)2018	KRIPA SHANKER PRASHAD VS MUKESH GUPTA	Sec 66(1)	03/04/2025		Amol Chitravanshi
157	30/09/2024	Interlocutory Application (I.B.C)	710102083672024	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS HINDUSTAN URVARAK & RASAYAN LIMITED	Rule 11 of NCLT, 2016	03/10/2024	1. section not mention in index. 2. counsel details missing in memo of parties.	Aamir Zafar Khan
158	28/09/2024	Company Appeal (IBC)	710102083592024	COMPANY PETITION IB (IBC)/16(PB)2017	REEMA CHAUHAN VS EARTH ICONIC INFRASTRUCTURES	Sec 42	03/10/2024	No of objections 1.book marking missed with the pagination according to the index 2.Need to sign on every page of application 3.brief synopsis missed 4.	ADV. ANKUR
159	30/09/2024	Interlocutory Application (I.B.C)	710102083752024	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KSHMIR BANK LIMITED VS L.D.CRYSTALS PRIVATE LIMITED	Application under any other provisions- IBC	09/10/2024	1. counsel details missing in memo of parties. 2. section not mention in index. 3. need true copy in annexure. 4. bookmarking compulsory with page numbering. 5. OCR missing. PDF not upload please upload after upload will chek application	Ravinder
160	02/10/2024	Interlocutory Application (I.B.C)	710102084402024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	25/02/2025	1. page no. 57 to 59,66 to 70,75,89 are not clear.	Ashutosh
161	02/10/2024	Interlocutory Application (I.B.C)	710102084392024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	27/02/2025	1. page no. 51,52,53,54,55, 58,62 89 are not clear.	Ashutosh

162	02/10/2024	Interlocutory Application (I.B.C)	710102084412024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	27/02/2025	1. page no. 46,48,50 to 56 ,88 are not clear.	Ashutosh
163	03/10/2024	Company Application(Companies Act)	710102084702024	COMPANY PETITION (COMPANIES ACT)/26(ND)2023	SAREL DRILL & ENGINEERING EQUIPMENTINDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	15/10/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. remove extra pdf.	Rakesh Taneja
164	08/10/2024	Interlocutory Application (I.B.C)	710102086252024	COMPANY PETITION IB (IBC)/1333(ND)2018	ARUN CHATURVEDI VS ACE FOOTMARK PVT. LTD	Rule 11 of NCLT, 2016	18/10/2024	1. NCLT Order missing. 2. 1Rs court fee short in vakalatnama.	Rama Nath Jha
165	07/10/2024	Miscellaneous Application(Companies Act)	710102085972024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	17/10/2024	1. case type wrong. 2. vakalatnama compulsory. 3. remove main case parties in online portal.	VINOD
166	08/10/2024	Company Application(Companies Act)	710102086242024	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Rule 11 of NCLT	18/10/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. proof of service missing. 5. OCR missing.	DHANANJAY
167	08/10/2024	Interlocutory Application (I.B.C)	710102086212024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. memo of parties mismatch according your online portal. 2. remove pdf of poof of service section.	kinshuk Chatterjee
168	09/10/2024	Interlocutory Application (I.B.C)	710102086872024	COMPANY PETITION IB (IBC)/330(ND)2021	ANIL KUMAR VS JALESH KUMAR GROVER	Sec 49(2)	19/10/2024	1. due payment rule 11.	SANTOSHI YADAV
169	08/10/2024	Interlocutory Application (I.B.C)	710102086552024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. memo of parties mismatch according your online portal.	kinshuk Chatterjee
170	08/10/2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	01/04/2025	1.Bookmarking as per index with page number	SWATI SALUJA
171	11/10/2024	Interlocutory Application (I.B.C)	710102087372024	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	21/10/2024	case type wrong	Umesh Gupta
172	11/10/2024	Interlocutory Application (I.B.C)	710102087412024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTD. - ASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	20/01/2025	Remove Another PDFs memo of party missing and mention also index	Vikas Kumar
173	14/10/2024	Interlocutory Application (I.B.C)	710102087972024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Sec 60(5)	04/12/2024	1.bookmarking as per index with index 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. remove extra pdf 5. heading of pdf wrong should be NCLT	Pankaj
174	15/10/2024	Interlocutory Application (I.B.C)	710102088362024	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Application under any other provisions- IBC	22/10/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. counsel sing missing in index and memo of parties. 4. mention bookmarking with page numbering. 5. OCR missing.	Tarun
175	16/10/2024	Interlocutory Application (I.B.C)	710102088852024	COMPANY PETITION IB (IBC)/233(ND)2024	MACHINO POLYMERS LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Sec 60(5)	25/10/2024	1. fill all details in online portal.	ABHINAY SHARMA
176	16/10/2024	Interlocutory Application (I.B.C)	710102088992024	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA B PRASAD LIQUIDATOR OF COMPACT VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 63 Section	28/10/2024	1. pdf not upload.	Dhananjaya Sud
177	16/10/2024	Interlocutory Application (I.B.C)	710102088932024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 63 Section	28/10/2024	1. pdf not upload.	Dhananjaya Sud
178	16/10/2024	Interlocutory Application (I.B.C)	710102089502024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 63 Section	20/02/2025	1. Case type wrong choose IA (Liq.) Progress Report	Maya Gupta

179	16/10/2024	Miscellaneous Application (IBC)	710102089712024	COMPANY PETITION IB (IBC)/272(PB)2019	PANKAJ SAXENA VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Application under any other provisions- IBC	05/11/2024	Please do properly after that we will Check, you have uploaded only 4pages file incomplete case type wrong index mop annexures with true copy sign vakalatnama or proof of service missing	Sandhya Gupta
180	16/10/2024	Interlocutory Application (I.B.C)	710102089732024	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/10/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee missing in vakalatnama. 4. OCR missing.	Neeraj Kumar
181	16/10/2024	Interlocutory Application (I.B.C)	710102089872024	COMPANY PETITION IB (IBC)/439(ND)2022	MR. ANKIT GOEL LIQUIDATOR OF CRYSTAL FACILITIES PVT LTD VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Section 60(5)	08/11/2024	case type wrong	Dhananjaya Sud
182	17/10/2024	Interlocutory Application (I.B.C)	710102090242024	COMPANY PETITION IB (IBC)/412(ND)2022	ANOOP PRAKASH AWASTHI VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2024	section wrong	ANOOP
183	17/10/2024	Interlocutory Application (I.B.C)	710102090272024		RP SUNIL KUMAR AGRAWAL VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Application under any other provisions- IBC	28/10/2024	ocr and bookmarking missing	SUNIL KUMAR AGRAWAL
184	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
185	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
186	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
187	25/03/2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04/04/2025	no of objection 1. book marking mandatory as per index with pagination	ralegalcounsellors
188	25/03/2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04/04/2025	no of objection 1. book marking mandatory as per index with pagination	ralegalcounsellors
189	31/03/2025	0710102059232023(No.of Docs 2)	0710102059232023/5	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	04/04/2025	no of objection 1. book marking mandatory as per index with pagination	Lalitmhn00
190	25/03/2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04/04/2025	no of objection 1. book marking mandatory as per index with pagination	ralegalcounsellors
191	25/03/2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04/04/2025	no of objection 1. book marking mandatory as per index with pagination	ralegalcounsellors
192	07/02/2019	0710200411202017(No.of Docs 11)	0710200411202017/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2017	AMAR SINGH BHADOURIA VS M/S SKY BLUE PROPERTIES PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1. Joint Application and petition not file as additional document 2. (wrong file) all document file separately and petition and application not file as additional document	admin
193	31/03/2025	0710102056032024(No.of Docs 2)	0710102056032024/7	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	04/04/2025	no of objection 1. vakalatnama is compulsory in reply	satyalawchambers
194	12/03/2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04/04/2025	1.order missing.	MANISHARAWAT15073
195	26/03/2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04/04/2025	1.order missing.	hiteshsachar

196	31/03/2025	0710102056032024(No.of Docs 2)	0710102056032024/6	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	04/04/2025	no of objection 1. vakalatnama is compulsory in reply	sahil@sgclegal.in
197	21/03/2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	1.need every pages sign and true copy in Annexure.	raifanish
198	12/03/2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04/04/2025	1.order missing.	MANISHARAWAT15073
199	03/04/2025	0710102059452021(No.of Docs 2)	0710102059452021/16	COMPANY PETITION IB (IBC)/21(ND)2022	YES BANK LIMITED VS. MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	IBC under Sec 7	04/04/2025	no of objection 1. COMPLIANCE OF ORDER DATED 26.03.2025 missed which mention in index	troetabhuniya
200	08/03/2025	0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04/04/2025	1.need every pages sign and true copy in Annexure.	counselgulshan@gmail
201	12/03/2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04/04/2025	1.order missing.	MANISHARAWAT15073
202	08/03/2025	0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04/04/2025	1.need every pages sign and true copy in Annexure.	counselgulshan@gmail
203	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
204	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
205	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
206	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
207	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
208	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
209	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
210	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder

211	20/03/2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee frs missing in vakalatnama. 4.need every pages sign and true copy in annexure.	somit.halder
212	08/03/2025	0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04/04/2025	1.need every pages sign and true copy in Annexure.	counselgulshan@gmail
213	12/03/2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04/04/2025	1.order missing.	MANISHARAWAT15073
214	26/03/2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04/04/2025	1.order missing.	hiteshsachar
215	04/04/2025	0710102025992025(No.of Docs 1)	0710102025992025/2	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1. index page missed in book marking as per index	advmuskanpuri
216	21/03/2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	1.need every pages sign and true copy in Annexure.	raifanish
217	21/03/2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	1.need every pages sign and true copy in Annexure.	raifanish
218	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
219	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
220	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
221	26/03/2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04/04/2025	1.order missing.	hiteshsachar
222	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar
223	26/03/2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04/04/2025	1.order missing.	hiteshsachar
224	04/04/2025	0710102020522025(No.of Docs 1)	0710102020522025/2	COMPANY PETITION (COMPANIES ACT)/44(ND)2025	MR. NAVAL KISHORE VS. M/S IMPERIL FASTNERS PVT. LTD.	Sec. 241(1),Sec. 242(4)	04/04/2025	no of objection 1. pagination missed in book marking as per index 2. page no 3 to 12 missed sign with true copy	SHRIYA
225	08/03/2025	0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04/04/2025	1.need every pages sign and true copy in Annexure.	counselgulshan@gmail
226	21/03/2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04/04/2025	1.need every pages sign and true copy in Annexure.	raifanish
227	02/04/2025	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04/04/2025	1.index content missing in pdf.	adeel.parkar

228	28/03/2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03/04/2025	no of objection 1. wrong file petition file as additional document. missing compliance order	ridhimabansal1803
229	01/04/2025	0710102046442024(No.of Docs 2)	0710102046442024/3	INTERLOCUTORY APPLICATION (L.B.C)/2859(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	03/04/2025	no of objection 1. vakalatnama is compulsory in reply	SonaliKhanna
230	27/03/2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (L.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03/04/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
231	02/04/2025	0710102042312024(No.of Docs 2)	0710102042312024/3	COMPANY PETITION IB (IBC)/313(ND)2024	MOHD. ALTAMASH VS. ALM INDUSTRIES LIMITED	IBC Under Sec 9	03/04/2025	No of objection 1. book marking mandatory as per index with pagination	agarwalcic
232	31/05/2022	0710102044082022(No.of Docs 0)	0710102044082022/25	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	03/04/2025	no of objection 1. book marking mandatory as per index with pagination	
233	27/03/2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (L.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03/04/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
234	02/04/2025	0710102016962025(No.of Docs 2)	0710102016962025/2	CONTEMPT PETITION(COMPANIES ACT)/2(ND)2025	MRS. PRATIBHA JHAVERI WD/O. LATE CHANDRA MOHAN JHAVERI VS. SHRI PAWAN MUNJAL CHAIRMAN AND MANAGING DIRECTOR M/S HERO MOTOCORP LIMITED	Sec 425	03/04/2025	no of objection 1. mismatched document 2. internal show RESPONSE TO THE AFFIDAVIT and rejoinder missed	M.Ravindran
235	27/03/2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (L.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03/04/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
236	27/03/2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (L.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03/04/2025	no of objection 1.47,57,hindi pages 2.vakalatnama compulsory in reply	sajal1612
237	28/03/2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03/04/2025	no of objection 1. wrong file petition file as additional document.	ridhimabansal1803
238	28/03/2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03/04/2025	no of objection 1. wrong file petition file as additional document.	ridhimabansal1803
239	15/03/2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03/04/2025	1.kindly file IA.	ralelegalcounsellors
240	15/03/2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03/04/2025	1.kindly file IA.	ralelegalcounsellors
241	15/03/2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03/04/2025	1.kindly file IA.	ralelegalcounsellors
242	15/03/2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03/04/2025	1.kindly file IA.	ralelegalcounsellors
243	28/03/2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03/04/2025	no of objection 1. wrong file petition file as additional document. missing compliance order	ridhimabansal1803
244	01/04/2025	0710102022302025(No.of Docs 2)	0710102022302025/1	TRANSFER APPLICATION (IBC)/12(PB)2025	EMTA COAL LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	03/04/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign 3. ocr missed in pdf	SANDIPAGARWAL2020
245	27/03/2025	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (L.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02/04/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
246	26/03/2025	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (L.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02/04/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal

247	26/03/2025	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (L.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02/04/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
248	01/04/2025	0710102019582024(No.of Docs 2)	0710102019582024/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/110(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	02/04/2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need vakalatnama compulsory	advmeghnarao
249	01/04/2025	0710102011622025(No.of Docs 1)	0710102011622025/1	INTERLOCUTORY APPLICATION (L.B.C)/775(ND)2025	HARVINDER SINGH RP	Application under any other provisions- IBC	02/04/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed compliance order which mention in index 17.02.2025	jagneet123
250	26/03/2025	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (L.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02/04/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
251	14/01/2019	0710120012642018(No.of Docs 3)	0710120012642018/6	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	02/04/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail on index pages with sign	admin
252	27/03/2025	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (L.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02/04/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
253	27/03/2025	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (L.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02/04/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
254	31/03/2025	0710102052042023(No.of Docs 4)	0710102052042023/5	COMPANY PETITION IB (IBC)/365(PB)2023	WELLNEX GLOBAL SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec 9	02/04/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed sign on index page at the place counsel detail 3. all reply file separately in different slash number 4. pagination missed in pdf 5 need every pages sign of reply 6 not verified the affidavit all reply 5 every reply need separately proof of service	b_arora
255	27/03/2025	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (L.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02/04/2025	no of objection 1. counsel detail missed in index page with sign	vivekraj
256	26/03/2025	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (L.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02/04/2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
257	21/03/2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL (COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01/04/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
258	31/03/2025	0710102018342024(No.of Docs 2)	0710102018342024/12	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	01/04/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign	paritosh
259	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
260	21/03/2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL (COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01/04/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
261	20/01/2025	0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01/04/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
262	21/03/2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL (COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01/04/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
263	17/01/2025	0710102006832025(No.of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01/04/2025	no of objection 1. book marking mandatory as per index with pagination.	
264	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911

265	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
266	21/03/2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01/04/2025	1.need every pages sign and true copy in Annexure.	CSAVNISH
267	31/03/2025	0710102028512024(No.of Docs 2)	0710102028512024/8	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	01/04/2025	no of objection 1. index page missed in pdf 2. need every pages sign of written submission	advprateekgautam
268	17/01/2025	0710102006832025(No.of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01/04/2025	no of objection 1. book marking mandatory as per index with pagination.	
269	17/01/2025	0710102006832025(No.of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01/04/2025	no of objection 1. book marking mandatory as per index with pagination.	
270	20/01/2025	0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01/04/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
271	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
272	29/03/2025	0710102008762025(No.of Docs 2)	0710102008762025/1	COMPANY PETITION IB (IBC)/113(ND)2025	HINDUSTAN BUILDCON PRIVATE LIMITED VS. CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED	IBC under Sec 7	01/04/2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf 3. need every page sign of pdf	Ajay-Fatyal
273	20/01/2025	0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01/04/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
274	20/01/2025	0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01/04/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
275	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
276	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
277	18/03/2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01/04/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
278	31/03/2025	0710102033062022(No.of Docs 2)	0710102033062022/11	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	01/04/2025	no of objection 1. this is wrong file its a application not file as additional document	jaspreet\$29
279	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
280	18/03/2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01/04/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
281	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
282	18/03/2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01/04/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
283	18/03/2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01/04/2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
284	17/01/2025	0710102006832025(No.of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01/04/2025	no of objection 1. book marking mandatory as per index with pagination.	

285	25/03/2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01/04/2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
286	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
287	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
288	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
289	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
290	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
291	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
292	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
293	27/03/2025	0710102065682024(No.of Docs 1)	0710102065682024/2	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	31/03/2025	no of objection 1. only proof of service uploaded 2. main pdf missed in file	krishenkumar
294	27/03/2025	0710102065682024(No.of Docs 1)	0710102065682024/2	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	31/03/2025	no of objection 1. only proof of service uploaded 2. main pdf missed in file	krishenkumar
295	27/03/2025	0710102065682024(No.of Docs 1)	0710102065682024/2	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	31/03/2025	no of objection 1. only proof of service uploaded 2. main pdf missed in file	krishenkumar
296	03/04/2025	0710102104722024(No.of Docs 8)	0710102104722024/4	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	31/03/2025	1.wrong file kindly file petition.	S.das@luthra.com
297	27/03/2025	0710102065682024(No.of Docs 1)	0710102065682024/2	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	31/03/2025	no of objection 1. only proof of service uploaded 2. main pdf missed in file	krishenkumar
298	25/03/2025	0710102028882024(No.of Docs 6)	0710102028882024/1	INTERLOCUTORY APPLICATION (LB.C)/2326(PB)2024	ASHWANI KUMAR SHARMA VS. M/S AVJ DEVLOPERS (INDIA) PVT. LTD.	Sec 60(5)	31/03/2025	no of objection 1. 519 to 543 pages not readable in volume 4 2. ocr missed in pdf	LD3682009
299	25/03/2025	0710102028882024(No.of Docs 6)	0710102028882024/1	INTERLOCUTORY APPLICATION (LB.C)/2326(PB)2024	ASHWANI KUMAR SHARMA VS. M/S AVJ DEVLOPERS (INDIA) PVT. LTD.	Sec 60(5)	31/03/2025	no of objection 1. 519 to 543 pages not readable in volume 4 2. ocr missed in pdf	LD3682009
300	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
301	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
302	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail

303	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
304	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
305	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
306	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
307	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
308	07/03/2025	0710102019912025(No.of Docs 2)	0710102019912025/1	INTERLOCUTORY APPLICATION (LB.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	31/03/2025	1.affidavit missing in pdf.	swastikakumari@ymail
309	03/04/2025	0710102013992024(No.of Docs 3)	0710102013992024/23	TRANSFER PETITION(COMPANIES ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
310	25/03/2025	0710102028882024(No.of Docs 6)	0710102028882024/1	INTERLOCUTORY APPLICATION (LB.C)/2326(PB)2024	ASHWANI KUMAR SHARMA VS. M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	31/03/2025	no of objection 1. 519 to 543 pages not readable in volume 4 2. ocr missed in pdf	LD3682009
311	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (LB.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
312	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (LB.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
313	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (LB.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009

314	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
315	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
316	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
317	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
318	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
319	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
320	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
321	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
322	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
323	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
324	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
325	04/04/2025	0710102015912025(No.of Docs 1)	0710102015912025/1	CONTEMPT PETITION (IBC)/11(ND)2025	IDBI BANK LIMITED VS. EBIX SINGAPORE	Rule 11 of NCLT, 2016,Rule 34	31/03/2025	1.order missing in pdf	S.das@luthra.com
326	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009

327	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
328	10/03/2025	0710102062002024(No.of Docs 5)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343. 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
329	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
330	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
331	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
332	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009

333	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
334	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
335	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
336	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
337	10/03/2025	0710102064172024(No.of Docs 5)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	31/03/2025	no of objection 1.this pages is not clear 201,206,207,210,215,2 18,223,231,235,239,24 4,249,253,258,266,278 ,321,322,326,339,358, 365,366,372,392,401,4 03,404,413,422,423,43 8,442,465,472,473,497 ,507 2.this pages Hindi 262,267,312,343 3.this pages mention type copy translate 224,245,254,306,317,3 27 4.this page paper cutting 407	LD3682009
338	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
339	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
340	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

341	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
342	03/04/2025	0710102013992024(No.of Docs 3)	0710102013992024/23	TRANSFER PETITION(COMPANIE S ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
343	03/04/2025	0710102013992024(No.of Docs 3)	0710102013992024/23	TRANSFER PETITION(COMPANIE S ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
344	03/04/2025	0710102013992024(No.of Docs 3)	0710102013992024/23	TRANSFER PETITION(COMPANIE S ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
345	03/04/2025	0710102013982024(No.of Docs 3)	0710102013982024/25	TRANSFER PETITION(COMPANIE S ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
346	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
347	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
348	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
349	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
350	31/03/2025	0710102007482025(No.of Docs 1)	0710102007482025/12	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	31/03/2025	1.incomplete file only proof of service uploaded.	Nikhil Daga
351	31/03/2025	0710102007482025(No.of Docs 1)	0710102007482025/12	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	31/03/2025	1.incomplete file only proof of service uploaded.	Nikhil Daga
352	31/03/2025	0710102007482025(No.of Docs 1)	0710102007482025/12	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	31/03/2025	1.incomplete file only proof of service uploaded.	Nikhil Daga
353	31/03/2025	0710102007482025(No.of Docs 1)	0710102007482025/12	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	31/03/2025	1.incomplete file only proof of service uploaded.	Nikhil Daga
354	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
355	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
356	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

357	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
358	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
359	03/04/2025	0710102013982024(No.of Docs 3)	0710102013982024/25	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
360	03/04/2025	0710102013982024(No.of Docs 3)	0710102013982024/25	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
361	03/04/2025	0710102013982024(No.of Docs 3)	0710102013982024/25	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	31/03/2025	1.extra pdf remove submit final pdf.	DEEPAKBASHTA
362	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
363	03/04/2025	0710102104722024(No.of Docs 8)	0710102104722024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	31/03/2025	1.wrong file kindly file petition.	S.das@luthra.com
364	25/03/2025	0710102029312024(No.of Docs 6)	0710102029312024/2	INTERLOCUTORY APPLICATION (I.B.C)/2321(PB)2024	SANDEEP KUMAR JAIN VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	31/03/2025	no of objection 1. page no 256 to 276 pages are not readable 2. page no 563 to 588 not readable	LD3682009
365	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
366	25/03/2025	0710102029312024(No.of Docs 6)	0710102029312024/2	INTERLOCUTORY APPLICATION (I.B.C)/2321(PB)2024	SANDEEP KUMAR JAIN VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	31/03/2025	no of objection 1. page no 256 to 276 pages are not readable 2. page no 563 to 588 not readable	LD3682009
367	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
368	25/03/2025	0710102029312024(No.of Docs 6)	0710102029312024/2	INTERLOCUTORY APPLICATION (I.B.C)/2321(PB)2024	SANDEEP KUMAR JAIN VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	31/03/2025	no of objection 1. page no 256 to 276 pages are not readable 2. page no 563 to 588 not readable	LD3682009
369	25/03/2025	0710102029312024(No.of Docs 6)	0710102029312024/2	INTERLOCUTORY APPLICATION (I.B.C)/2321(PB)2024	SANDEEP KUMAR JAIN VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	31/03/2025	no of objection 1. page no 256 to 276 pages are not readable 2. page no 563 to 588 not readable	LD3682009
370	03/04/2025	0710102104722024(No.of Docs 8)	0710102104722024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	31/03/2025	1.wrong file kindly file petition.	S.das@luthra.com
371	03/04/2025	0710102104722024(No.of Docs 8)	0710102104722024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	31/03/2025	1.wrong file kindly file petition.	S.das@luthra.com
372	25/03/2025	0710102028882024(No.of Docs 6)	0710102028882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2326(PB)2024	ASHWANI KUMAR SHARMA VS. M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	31/03/2025	no of objection 1. 519 to 543 pages not readable in volume 4 2. ocr missed in pdf	LD3682009
373	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/5	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

374	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
375	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
376	04/04/2025	0710102065202024(No.of Docs 1)	0710102065202024/6	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	31/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
377	03/04/2025	0710102008672025(No.of Docs 2)	0710102008672025/2	TRANSFER APPLICATION/11(PB) 2025	PAYSHARP PRIVATE LIMITED VS. MR.PRAVEEN RAJA	Rule16(d),NCLT Rules,2016	30/03/2025	1. book marking mandatory as per index with pagination	DeepaM
378	31/03/2025	0710102065202024(No.of Docs 3)	0710102065202024/4	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	30/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
379	03/04/2025	0710102008672025(No.of Docs 2)	0710102008672025/2	TRANSFER APPLICATION/11(PB) 2025	PAYSHARP PRIVATE LIMITED VS. MR.PRAVEEN RAJA	Rule16(d),NCLT Rules,2016	30/03/2025	1. book marking mandatory as per index with pagination	DeepaM
380	03/04/2025	0710102008672025(No.of Docs 2)	0710102008672025/2	TRANSFER APPLICATION/11(PB) 2025	PAYSHARP PRIVATE LIMITED VS. MR.PRAVEEN RAJA	Rule16(d),NCLT Rules,2016	30/03/2025	1. book marking mandatory as per index with pagination	DeepaM
381	31/03/2025	0710102065202024(No.of Docs 3)	0710102065202024/4	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	30/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
382	31/03/2025	0710102065202024(No.of Docs 3)	0710102065202024/4	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	30/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
383	31/03/2025	0710102065202024(No.of Docs 3)	0710102065202024/4	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	30/03/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
384	03/04/2025	0710102008672025(No.of Docs 2)	0710102008672025/2	TRANSFER APPLICATION/11(PB) 2025	PAYSHARP PRIVATE LIMITED VS. MR.PRAVEEN RAJA	Rule16(d),NCLT Rules,2016	30/03/2025	1. book marking mandatory as per index with pagination	DeepaM
385	28/03/2025	0710102020432025(No.of Docs 1)	0710102020432025/1	TRANSFER APPLICATION (IBC)/10(PB)2025	KANAK JANI RESOLUTION PROFESSIONAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCLT Rules,2016 IBC	30/03/2025	1.5rs welfare ticket missing in vakalatnama.	rubina.khan
386	28/03/2025	0710102020432025(No.of Docs 1)	0710102020432025/1	TRANSFER APPLICATION (IBC)/10(PB)2025	KANAK JANI RESOLUTION PROFESSIONAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCLT Rules,2016 IBC	30/03/2025	1.5rs welfare ticket missing in vakalatnama.	rubina.khan
387	28/03/2025	0710102020432025(No.of Docs 1)	0710102020432025/1	TRANSFER APPLICATION (IBC)/10(PB)2025	KANAK JANI RESOLUTION PROFESSIONAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCLT Rules,2016 IBC	30/03/2025	1.5rs welfare ticket missing in vakalatnama.	rubina.khan
388	28/03/2025	0710102020432025(No.of Docs 1)	0710102020432025/1	TRANSFER APPLICATION (IBC)/10(PB)2025	KANAK JANI RESOLUTION PROFESSIONAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCLT Rules,2016 IBC	30/03/2025	1.5rs welfare ticket missing in vakalatnama.	rubina.khan
389	24/03/2025	0710102063962023(No.of Docs 2)	0710102063962023/10	COMPANY PETITION IB (IBC)/446(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. DSS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	29/03/2025	no of objection 1. ocr missed in pdf 2. vakalatnama is compulsory in reply pdf 3. annexure page missed sign with true copy	Pranjit365
390	27/03/2025	0710102097292024(No.of Docs 2)	0710102097292024/2	INTERLOCUTORY APPLICATION (I.B.C)/5645(ND)2024	AKASH GUPTA VS. MR. MUKUL KUMAR	Sections 60(5)/Regulation 13	29/03/2025	no of objection 1. reply need every pages sign 2. vakalatnama compulsory in reply	anujmalhotra
391	20/03/2025	0710102097622024(No.of Docs 2)	0710102097622024/7	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	29/03/2025	no of objection 1. wrong withdraw memo this is application file	Sharma & Sharma

392	26/03/2025	0710102065212020(No.of Docs 2)	0710102065212020/8	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VJENDER SINGH & ORS	Sec 60(5)	29/03/2025	no of objection 1. paste ticket on blank side of vakalatnama 2. 25 rs welfare fee missed on vakalatnama in both	diwanadvocates
393	24/03/2025	0710102054562024(No.of Docs 1)	0710102054562024/4	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	29/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 welfare and 3 rs court fee missed on vakalatnama	ankitsrivastav019
394	27/03/2025	0710102055692024(No.of Docs 2)	0710102055692024/3	COMPANY PETITION IB (IBC)/483(ND)2024	ALLIED STEEL TRADERS VS. AIR MOVEMENT & CONTROL SYSTEM PRIVATE LIMITED	IBC Under Sec 9	29/03/2025	no of objection 1. reply need every pages sign	gunjan
395	25/03/2025	0710102090312020(No.of Docs 2)	0710102090312020/20	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 26 hindi page need english translate copy 3 page no 27 missed ocr in pdf 4 need every page sign in objections	payalchawla
396	12/03/2025	0710102091412023(No.of Docs 2)	0710102091412023/9	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	29/03/2025	no of objection 1 book marking mandatory as per index with pagination	Taplegal
397	27/03/2025	0710102011122025(No.of Docs 2)	0710102011122025/1	INTERLOCUTORY APPLICATION (I.B.C)/997(ND)2025	AMIT GOEL & MS. PRIYA GOEL VS. SUNIL KUMAR AGGARWAL RP	Sections 60(5)/Regulation 13	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 reply need vakalatnama compulsory	rakesh@12
398	25/03/2025	0710102094012023(No.of Docs 2)	0710102094012023/4	COMPANY PETITION (COMPANIES ACT)/199(ND)2023	MR. ANSHUMAN MAGAZINE VS. PJS INFOTECH PRIVATE LIMITED	Sec. 271-273	29/03/2025	no of objection 1. page no 67 65 52 49 not readable 2. page no 53 hindi page need english translate copy	raghav.sabharwal
399	27/03/2025	0710102009722025(No.of Docs 2)	0710102009722025/1	INTERLOCUTORY APPLICATION (I.B.C)/525(ND)2025	EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER II VS. MS. DEEPIKA BHUGRA PRASAD LIQUIDATOR FOR M/S PARIVARTAN BUILDTech PVT. LTD.	Rule 11 of NCLT, 2016	29/03/2025	no of objection 1. reply and proof of service not uploaded	akshaygoel
400	25/03/2025	0710102009742025(No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29/03/2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
401	25/03/2025	0710102009742025(No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29/03/2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
402	25/03/2025	0710102009742025(No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29/03/2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
403	25/03/2025	0710102009742025(No.of Docs 2)	0710102009742025/2	INTERLOCUTORY APPLICATION (I.B.C)/738(ND)2025	M/S ADHUNIK ENTERPRISES VS. UMESH GUPTA RESOLUTION PROFESSIONAL MOUNTAIN MEADOW HOLIDAYS PVT. LTD.	Sections 60(5)/Regulation 13	29/03/2025	no of objection 1. reply need vakalatnama compulsory	swapnil.123
404	04/03/2025	0710102088082023(No.of Docs 2)	0710102088082023/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2023	.MANOJ KUMAR ANAND	Sec 54(1)	29/03/2025	no of objection 1. book marking mandatory as per index with pagination	varshabanerjee
405	17/03/2025	0710102082362023(No.of Docs 4)	0710102082362023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(ND)2023	NANDISH ENTERPRISES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29/03/2025	no of objection 1. in volume 2 missed book marking with pagination 2. index page missed in book marking	abhishek.nahta
406	25/03/2025	0710102029182024(No.of Docs 1)	0710102029182024/1	INTERLOCUTORY APPLICATION (I.B.C)/2088(PB)2024	SAURAB SHARMA IRP OF G.V.MEDITECH PVT. LTD.	Rule 11 of NCLT, 2016	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. AFFIDAVIT-IN-COMPLIANCE need nclt last order	abhishek.naik
407	26/03/2025	0710102030932024(No.of Docs 1)	0710102030932024/3	COMPANY PETITION (COMPANIES ACT)/76(ND)2024	DEEPANSHU TYAGI VS. GOLD COAST DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR	Sec. 241(1),Sec. 242(4)	29/03/2025	no of objection 1. index page missed in book marking 2. 1 rs court fee and 25 rs welfare fee missed on vakalatnama. 3. pagination missed in book marking	Ambareen@1234

408	26/03/2025	0710102030932024(No.of Docs 2)	0710102030932024/2	COMPANY PETITION (COMPANIES ACT)/76(ND)2024	DEEPANSHU TYAGI VS. GOLD COAST DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR	Sec. 241(1),Sec. 242(4)	29/03/2025	no of objection 1. need to write "list of document " at the place of "annexure " in dms portal uploading time . 2. need sign of every pages 3. star counting pagination form 1 instead of 167 4 page no 196 197 203 204 205 are paper cutting	Ambareen@1234
409	27/03/2025	0710102109772024(No.of Docs 1)	0710102109772024/2	COMPANY PETITION IB (IBC)/134(ND)2025	TATA CAPITAL LIMITED VS. UTTAM CYLINDERS PRIVATE LIMITED	IBC under Sec 7	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 welfare and 3 rs court fee missed on vakalatnama.	prashantkatara
410	21/02/2025	0710102075042023(No.of Docs 2)	0710102075042023/27	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. wrong file as additional document	Ambareen@1234
411	26/03/2025	0710102074992023(No.of Docs 1)	0710102074992023/9	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	29/03/2025	no of objection 1. pagination missed in book marking as per index	shivalakshmi
412	24/03/2025	0710102066212024(No.of Docs 2)	0710102066212024/9	INTERLOCUTORY APPLICATION (I.B.C)/4137(ND)2024	MR. KAPIL DEV TANEJA VS. MR. R.S. RAMASUBRAMANIAM	Sec 25(j)	29/03/2025	no of objection 1. reply need every pages sign	Romila Joshi
413	27/03/2025	0710102067222024(No.of Docs 2)	0710102067222024/3	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS. HINDUSTAN URVARAK & RASAYAN LIMITED	IBC Under Sec 9	29/03/2025	no of objection 1. improper book marking as per index with pagination 2. incomplete index page 3. need sign on index page 4. pagination missed in index and pdf page 5 need every pages sign of rejoinder	b_arora
414	20/03/2025	0710102072682024(No.of Docs 1)	0710102072682024/8	INTERLOCUTORY APPLICATION (I.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	29/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 welfare fee and 3 rs court fee missed on vakalatnama	aviback@gmail.com
415	04/03/2025	0710102082302024(No.of Docs 1)	0710102082302024/1	INTERLOCUTORY APPLICATION (I.B.C)/6056(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	29/03/2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17
416	25/03/2025	0710102072512024(No.of Docs 1)	0710102072512024/2	COMPANY PETITION IB (IBC)/699(ND)2024	RAPID CONSTRUCTION THROUGH ITS SOLE PROPRIETOR VS. SIDHARTHA BUILDHOME PVT. LTD. (PROJECT NCR GREEN)	IBC Under Sec 9	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. compliance of the order dated 04.03.2025, missed order which mention in index	auraleague
417	26/03/2025	0710102094132022(No.of Docs 2)	0710102094132022/1	INTERLOCUTORY APPLICATION (I.B.C)/5753(ND)2022	RUHSANA CHOUDHURY VS. BINDALS MERCHANDISE	Sec 60(5)	29/03/2025	no of objection 1. page no 9 hindi page need english translate copy	gauravsrivastava.aor
418	19/02/2025	0710102094562022(No.of Docs 2)	0710102094562022/3	INTERLOCUTORY APPLICATION (COMPANIES ACT)/309(PB)2022	DR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED	Rule 11 of NCLT	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. this file is bench of Chandigarh wrong jurisdiction 4 ocr missed in pdf 5 Amended memo parties need nclt last compliance order of nclt	csshashank
419	19/03/2025	0710102064012023(No.of Docs 2)	0710102064012023/8	COMPANY PETITION IB (IBC)/495(ND)2023	CATALYST TRUSTEESHIP LIMITED VS. BCC INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	29/03/2025	no of objection 1. page no 31 to 101 not readable	mhvlegal
420	24/03/2025	0710102063962023(No.of Docs 1)	0710102063962023/9	COMPANY PETITION IB (IBC)/446(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. DSS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	Pranjit365
421	24/08/2024	0710102073252024(No.of Docs 0)	0710102073252024/2	COMPANY PETITION (COMPANIES ACT)/179(ND)2024	IKEDA LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	29/03/2025	no of objection 1. index page missed in pdf 2. pagination missed in book marking as per index 3 need every pages sign	
422	18/03/2025	0710102075492024(No.of Docs 2)	0710102075492024/2	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2024	COMMITTEE OF CREDITORS OF MHG LAND STOCKIST PVT LTD VS. PRABHJIT SINGH SONI (RP)	Section 74	29/03/2025	no of objection 1. missed sign on counsel detail 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 double pagination 5 25 rs welfare and 3 rs court missed on vakalatnama.	abhi4064

423	26/03/2025	0710102080722024(No.of Docs 1)	0710102080722024/2	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	29/03/2025	no of objection 1. book marking mandatory as per index with pagination 2.paper cutting on page no 1	vedalegal1
424	19/02/2025	0710102081932024(No.of Docs 2)	0710102081932024/7	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	29/03/2025	no of objection 1. wrong file uploaded petition uploaded as a additional document	shreedharlawoffices
425	19/02/2025	0710102081932024(No.of Docs 1)	0710102081932024/6	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	29/03/2025	no of objection 1. only proof of service uploaded 2 file not uploaded	shreedharlawoffices
426	25/03/2025	0710102087182024(No.of Docs 1)	0710102087182024/3	INTERLOCUTORY APPLICATION (L.B.C)/5781(ND)2024	PARKASH SAHAY AND ORS	Section 60(5)	29/03/2025	no of objection 1. book marking mandatory as per index with pagination	Laitmhn00
427	25/03/2025	0710102087272024(No.of Docs 2)	0710102087272024/2	COMPANY PETITION IB (IBC)/732(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. UM AUTOCOMP PRIVATE LIMITED	IBC under Sec 7	29/03/2025	no of objection 1. page no 40 to 54 annexures pages missed sign with true copy	Bodhi@NCLT
428	21/03/2025	0710102087832024(No.of Docs 2)	0710102087832024/7	INTERLOCUTORY APPLICATION (L.B.C)/5203(ND)2024	SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED VS. MURARI LAL	Sec 66(1)	29/03/2025	no of objection 1. page no 89 to 93 have dim page which not readable 2. page no 100 to 121 Punjabi page need english translated copy require 3. mention the original page no on the translated copies on the header corner of first page	varshabanerjee
429	07/03/2025	0710102090112024(No.of Docs 1)	0710102090112024/1	COMPANY PETITION (COMPANIES ACT)/217(ND)2024	D N SOOD VS. UNIVERSAL BUYING OFFICE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29/03/2025	1.need every pages sign and true copy in annexure.	wittonslaw
430	08/03/2025	0710102090302024(No.of Docs 1)	0710102090302024/1	INTERLOCATORY APPLICATION(COMP ANIES ACT)/374(ND)2024	PRABHAT KUMAR SRIVASTAVA VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	29/03/2025	no of objection 1. book marking mandatory as per index with pagination	prachijohri
431	07/03/2025	0710102090502024(No.of Docs 2)	0710102090502024/1	INTERLOCUTORY APPLICATION (L.B.C)/5181(ND)2024	SANJEEV KUMAR VS. IMUBLLE REALTORS PVT. LTD.	Sec 60(5)	29/03/2025	1.the pdf is not correct.	palashsinghai
432	13/03/2025	0710102093112024(No.of Docs 1)	0710102093112024/3	COMPANY PETITION IB (IBC)/737(ND)2024	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. PRAFFUL OVERSEAS PRIVATE LIMITED	IBC under Sec 7	29/03/2025	no of objection 1.annexures pages missed sign with true copy	Asavrajan@123
433	15/03/2025	0710102094202024(No.of Docs 4)	0710102094202024/2	INTERLOCUTORY APPLICATION (L.B.C)/5552(ND)2024	RAKESH KUMAR JAIN ISNOLVENCY PROFESSIONAL VS. VIVEKANANDA SEN GUPTA	Rule 11 of NCLT, 2016	29/03/2025	no of objection 1.some pages is blank in pdf. 2.some pages is hindi in pdf.	atlitlaw
434	27/03/2025	0710102095392024(No.of Docs 2)	0710102095392024/2	INTERLOCUTORY APPLICATION (L.B.C)/5489(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. MUKUL KUMAR	Sec 60(5)	29/03/2025	no of objection 1. reply need every pages sign 2. vakalatnama compulsory in reply 3. page no 18 to 37 and page no 52 missed ocr	anujmalhotra
435	17/03/2025	0710102095402024(No.of Docs 1)	0710102095402024/1	INTERLOCUTORY APPLICATION (L.B.C)/5495(ND)2024	SUMIT SHUKLA INTERIM RESOLUTION PROFESSIONAL M/S APS INFRA ENGINEERS PVT. LTD. (UNDER CIRP) VS. MR.ANAND PRATAP SINGH	Sec 60(5)	29/03/2025	no of objection 1. only proof of service uploaded 2. main pdf missed	shubhampaliwal
436	18/03/2025	0710102095402024(No.of Docs 2)	0710102095402024/3	INTERLOCUTORY APPLICATION (L.B.C)/5495(ND)2024	SUMIT SHUKLA INTERIM RESOLUTION PROFESSIONAL M/S APS INFRA ENGINEERS PVT. LTD. (UNDER CIRP) VS. MR.ANAND PRATAP SINGH	Sec 60(5)	28/03/2025	no of objection 1.bookmarking mandatory as per index. 2.need every pages sign and true copy in Annexure.	shubhampaliwal
437	28/03/2025	0710102028512024(No.of Docs 2)	0710102028512024/6	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	28/03/2025	no of objection 1. this is wrong file as additional document	advprateekgautam
438	13/02/2025	0710102096322024(No.of Docs 1)	0710102096322024/1	INTERLOCUTORY APPLICATION (L.B.C)/5608(ND)2024	RR INFRASTRUCTURES VS. DEEPAK KUMAR GOYAL	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	28/03/2025	1.bookmarking mandatory.	advocatesinha
439	13/03/2025	0710102096472024(No.of Docs 1)	0710102096472024/1	INTERLOCUTORY APPLICATION (L.B.C)/6110(ND)2024	SUNITA UMESH	Sec 60(5)	28/03/2025	no of objection 1. need to write &amp;quot; affidavit &amp;quot; at the place of &amp;quot;proof of service &amp;quot; in dms portal 2. book marking mandatory as per index with pagination	bendiravi

440	20/03/2025	0710102085832024(No.of Docs 2)	0710102085832024/4	COMPANY PETITION IB (IBC)/686(ND)2024	INEVITABLE INFOTECH PRIVATE LIMITED VS. ENGINEER AI INDIA PRIVATE LIMITED	IBC Under Sec 9	28/03/2025	no of objection 1. pagination missed in book marking as per index . 2. reply need every pages sign 3. counsel detail missed in index page with sign	legumNCLT
441	17/03/2025	0710102096402024(No.of Docs 2)	0710102096402024/6	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	28/03/2025	no of objection 1. vakalatnama is compulsory in pdf	rakesh@12
442	07/02/2019	0710120012642018(No.of Docs 3)	0710120012642018/7	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	28/03/2025	no of objection 1. missed sign on index page with counsel detail 2. require nclt last compliance order . 3. book marking mandatory as per index with pagination	admin
443	08/03/2025	0710102098322024(No.of Docs 3)	0710102098322024/2	COMPANY PETITION IB (IBC)/792(ND)2024	VENTURE SUPPLY CHAIN PVT. LTD. VS. METROPOLIS LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	28/03/2025	no of objection 1. affidavit and written submission filled separately in different slash number	advocatevinod
444	19/03/2025	0710102097622024(No.of Docs 2)	0710102097622024/6	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	28/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to file proof of service 3. need every page sign of rejoinder	Sharma & Sharma
445	19/03/2025	0710102097622024(No.of Docs 2)	0710102097622024/5	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	28/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign on rejoinder 3. proof of service file in proof of service portal compulsory	Sharma & Sharma
446	13/03/2025	0710102096402024(No.of Docs 2)	0710102096402024/5	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	28/03/2025	no of objection 1. index page missed sign 2. reply need every pages sign 3. book marking mandatory as per index with pagination 4. verified affidavit 5 reply need vakalatnama is compulsory	rakesh@12
447	27/03/2025	0710102003852025(No.of Docs 2)	0710102003852025/3	COMPANY PETITION IB (IBC)/60(ND)2025	FTI CONSULTING INDIA PRIVATE LIMITED VS. M G F DEVELOPMENTS LIMITED	IBC Under Sec 9	28/03/2025	no of objection 1. page no 77 to 126 not readable	trilegal2
448	04/03/2025	0710102105062024(No.of Docs 1)	0710102105062024/1	COMPANY APPLICATION(COMP ANIES ACT)/300(ND)2024	SANJAY CHUGH VS. RAKESH SHARMA	Rule 11 of NCLT	27/03/2025	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination	Oshlegal
449	26/02/2025	0710102098502022(No.of Docs 1)	0710102098502022/9	INTERLOCUTORY APPLICATION (I.B.C)/6131(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL VS. UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH REGIONAL MANAGER	Sec 60(5)	27/03/2025	no of objection 1. need english translate copy of vakalatnama	sthaviasthana
450	21/11/2024	0710102099072024(No.of Docs 0)	0710102099072024/1	INTERLOCUTORY APPLICATION (I.B.C)/5636(ND)2024	ANSAL LANDMARK TOWNSHIP PRIVATE LIMITED & ANR VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD.	Sec 60(5)	27/03/2025	no of objection 1. 1 rs court fee missed on vakalatnama	
451	24/02/2025	0710102098822024(No.of Docs 2)	0710102098822024/4	COMPANY APPEAL(COMPANIES ACT)/196(ND)2024	DSM REALTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27/03/2025	no of objection 1. amend memo parties need nclt last compliance order	abhay@123
452	08/03/2025	0710102098952024(No.of Docs 2)	0710102098952024/3	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	27/03/2025	no of objection 1. affidavit missed	vndubey
453	26/03/2025	0710102012412025(No.of Docs 2)	0710102012412025/1	COMPANY APPLICATION(COMP ANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	27/03/2025	no of objection 1. reply need every pages sign 2. vakalatnama is compulsory in reply	archerjurists
454	26/03/2025	0710102015202025(No.of Docs 2)	0710102015202025/2	COMPANY PETITION IB (IBC)/125(ND)2025	MAGRATH PROPERTIES PRIVATE LIMITED VS. AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	27/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf index 3. missed sign on index every pages 4 need every pages sign of reply 5 proof of service need as gmail form	AyushPuri9
455	18/03/2025	0710102105372024(No.of Docs 2)	0710102105372024/1	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/1(ND)2025	MERVIS ENGINEERING AND INFRA TECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	27/03/2025	1.kindly file IA wrong file.	cshema09

456	24/03/2025	0710102102642024(No.of Docs 1)	0710102102642024/2	COMPANY PETITION IB (IBC)/84(ND)2025	RAJAT MOHAN PATHAK VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	27/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama	akshatgupta.ag
457	13/03/2025	0710102099692024(No.of Docs 1)	0710102099692024/2	COMPANY PETITION (COMPANIES ACT)/230(ND)2024	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27/03/2025	no of objection 1. 25 welfare missed on vakalatnama	advocate96
458	25/03/2025	0710102021302025(No.of Docs 2)	0710102021302025/1	INTERLOCUTORY APPLICATION (L.B.C)/1338(ND)2025	BETA INFRTech P LTD	Regulation 44(2), Liquidation process Regulation, 2016	27/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file	SAFEINTIP
459	25/03/2025	0710102104972024(No.of Docs 2)	0710102104972024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	27/03/2025	no of objection 1. index page missed in pdf 2. 25 welfare and 3 rs court fee missed in vakalatnama	Sps_Thakur
460	24/03/2025	0710102105732023(No.of Docs 1)	0710102105732023/6	COMPANY PETITION IB (IBC)/752(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SANTUR INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	27/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 welfare and 3 rs court fee missed on vakalatnama 3. page no 4 and 5 missed sign	Pranjit365
461	27/03/2025	0710102003812024(No.of Docs 3)	0710102003812024/3	COMPANY PETITION (COMPANIES ACT)/21(ND)2024	UNICUM INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sub-Section (1) Of Section 66.	27/03/2025	no of objection 1. vakalatnama need reply 2. 25 rs welfare and 3 rs court fee need in vakalatnama 3. vakalatnama merge in main pdf 4 date missed in vakalatnama	gunjan
462	24/03/2025	0710102107592022(No.of Docs 2)	0710102107592022/4	INTERLOCUTORY APPLICATION (L.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	27/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit 3 notary missed in affidavit	palashsinghai
463	25/03/2025	0710102014072025(No.of Docs 1)	0710102014072025/1	INTERLOCUTORY APPLICATION (L.B.C)/858(ND)2025	CA ASHISH SAOJI VS. ANIL NARENDRANATH WAHAL	Sec 66(1)	26/03/2025	No of objection 1. book marking mandatory as per index with pagination 2. index page missed sign with counsel detail also missed in index page 3. annexures page missed sign with true copy	info@kumarlr.com
464	19/03/2025	0710102039852023(No.of Docs 2)	0710102039852023/7	INTERLOCUTORY APPLICATION (L.B.C)/2488(ND)2023	VJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	26/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama is compulsory in reply 3. ocr missed in reply	Prateek.Kasliwal
465	25/03/2025	0710102012822022(No.of Docs 1)	0710102012822022/195	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. vakalatnama is compulsory in reply pdf	RDRNCA
466	24/03/2025	0710102047842022(No.of Docs 2)	0710102047842022/9	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	26/03/2025	no of objection 1. COMPLIANCE OF ORDER DATED 28.02.2025. missed which mention in index	PRATITIRUNGTA
467	21/03/2025	0710102147862019(No.of Docs 1)	0710102147862019/1	COMPANY APPLICATION(IBC)/2 562(PB)2019	DINESH SOOD VS. BINDALS SPONNGE INDUSTRIES LIMITED	Sec 30	26/03/2025	no of objection 1. affidavit of compliance need nclt order 2. compliance of order dated 25.02.2025 which mention in index missed	dk.sood@yahoo.com
468	17/03/2025	0710102016472024(No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25/03/2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
469	23/03/2025	0710102017842025(No.of Docs 2)	0710102017842025/3	INTERLOCUTORY APPLICATION (L.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	25/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign 3 missed verification of "affidavit of reply "	akhil.shankhwar1
470	06/03/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (L.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25/03/2025	1.incomplete file. wrong file.	varshabanerjee
471	06/03/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (L.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25/03/2025	1.incomplete file. wrong file.	varshabanerjee
472	06/03/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (L.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25/03/2025	1.incomplete file. wrong file.	varshabanerjee
473	06/03/2025	0710102011442025(No.of Docs 1)	0710102011442025/2	INTERLOCUTORY APPLICATION (L.B.C)/761(ND)2025	BHIM SAIN GOYAL IRP VS. ROMY BANSAL	Sec. 12A	25/03/2025	1.incomplete file. wrong file.	varshabanerjee

474	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
475	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
476	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
477	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
478	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
479	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/6	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
480	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
481	20/03/2025	0710102042882022(No.of Docs 1)	0710102042882022/5	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	25/03/2025	1.bookmarking mandatory.	anujbhandari123
482	13/03/2025	0710102006112025(No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25/03/2025	1.need every pages sign and true copy in annexure.	Mayanprasad
483	13/03/2025	0710102006112025(No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25/03/2025	1.need every pages sign and true copy in annexure.	Mayanprasad
484	13/03/2025	0710102006112025(No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25/03/2025	1.need every pages sign and true copy in annexure.	Mayanprasad
485	13/03/2025	0710102006112025(No.of Docs 3)	0710102006112025/7	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	25/03/2025	1.need every pages sign and true copy in annexure.	Mayanprasad
486	12/03/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25/03/2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
487	12/03/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25/03/2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
488	12/03/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25/03/2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
489	12/03/2025	0710102052692022(No.of Docs 2)	0710102052692022/5	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	25/03/2025	no of objection 1.need every pages sign. 2.vakalatnama compulsory in reply.	akshaygupta
490	10/03/2025	0710102106312024(No.of Docs 1)	0710102106312024/1	INTERLOCUTORY APPLICATION (I.B.C)/6251(ND)2024	SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Application under any other provisions- IBC	25/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. not verified affidavit	SIDSHARMA
491	20/03/2025	0710102099242024(No.of Docs 2)	0710102099242024/14	INTERLOCUTORY APPLICATION (I.B.C)/6079(ND)2024	DEEPAK VIG VS. BRILLIANT METALS PVT LTD	Application under any other provisions- IBC	25/03/2025	no of objection 1. incomplete book marking 2. vakalatnama is compulsory in reply pdf	D29322014
492	07/03/2025	0710102099182024(No.of Docs 1)	0710102099182024/4	COMPANY PETITION IB (IBC)/824(ND)2024	GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA VS. CAMPARI EXPORTS PRIVATE LIMITED	IBC Under Sec 9	25/03/2025	1.bookmarking mandatory with index.	SHALNCLT

493	21/03/2025	0710102093942024(No.of Docs 4)	0710102093942024/3	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	25/03/2025	no of objection 1. page no 459 to 474 header portion not readable in volume 3	jagia2296
494	17/03/2025	0710102008872024(No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25/03/2025	1.wrong file	advocateekta
495	17/03/2025	0710102008872024(No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25/03/2025	1.wrong file	advocateekta
496	17/03/2025	0710102008872024(No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25/03/2025	1.wrong file	advocateekta
497	17/03/2025	0710102008872024(No.of Docs 2)	0710102008872024/3	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	25/03/2025	1.wrong file	advocateekta
498	17/03/2025	0710102016472024(No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25/03/2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
499	17/03/2025	0710102016472024(No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25/03/2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
500	17/03/2025	0710102016472024(No.of Docs 2)	0710102016472024/12	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25/03/2025	no of objection 1. book marking mandatory as per index with pagination	Sugandh Kochhar
501	11/03/2025	0710102073042021(No.of Docs 2)	0710102073042021/3	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2021	DEVENDRA SINGH VS. KINGCUP CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	24/03/2025	no of objection 1. book marking do as like index 2. need every pages sign of reply 3. date month missed in vakalatnama 4. 3 rs court fee missed on vakalatnama	Abhishek Gupta123
502	04/03/2025	0710102082262024(No.of Docs 1)	0710102082262024/1	INTERLOCUTORY APPLICATION (I.B.C)/5708(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	24/03/2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17
503	22/03/2025	0710102016352025(No.of Docs 2)	0710102016352025/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/62(ND)2025	SH. SUNIL BEHAL VS. SH. DEVENDER BEHAL AND ANR	Rule 11 of NCLT	24/03/2025	no of objection 1. vakalatnama is compulsory in reply pdf	Sonam Sharma
504	13/03/2025	0710102070692024(No.of Docs 2)	0710102070692024/6	COMPANY PETITION IB (IBC)/552(ND)2024	LINKCON ENGINEERING PRIVATE LIMITED VS. JSC IA VOZROZHDENIE INDIA PRIVATE LIMITED ,LINKCON ENGINEERING PRIVATE LIMITED VS. JSC IA VOZROZHDENIE INDIA PRIVATE LIMITED	IBC Under Sec 9	24/03/2025	no of objection 1. index page missed sign 2. book marking mandatory as per index with pagination 3. missed sign the last page of written submission	rakesh@12
505	04/03/2025	0710102082282024(No.of Docs 1)	0710102082282024/1	INTERLOCUTORY APPLICATION (I.B.C)/5522(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	24/03/2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17
506	06/03/2025	0710102070032024(No.of Docs 1)	0710102070032024/5	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	24/03/2025	no of objection 1. 1 rs court fee missed on vakalatnama	advaseem18
507	21/03/2025	0710102022652018(No.of Docs 4)	0710102022652018/88	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	24/03/2025	no of objection 1. merge all the document in one pdf 2. not file all the document separately 3. book marking mandatory as per index with pagination 4 paste ticket on blank side of vakalatnama 5. 3 rs court fee missed on vakalatnama	rsvp.shubhangi
508	23/03/2025	0710102017842025(No.of Docs 2)	0710102017842025/2	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	24/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. verified of & amp;quot;affidavit in reply & amp;quot; missed 3. reply need every pages sign	akhil.shankhwar1
509	24/03/2025	0710102003722023(No.of Docs 2)	0710102003722023/4	INTERLOCUTORY APPLICATION (I.B.C)/281(ND)2023	M/S D. LIGHT ENERGY PRIVATE LIMITED VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	24/03/2025	no of objection 1. book marking mandatory as per index with pagination .2. wrong file 3. this is application of liquidation	rmalik2301

510	22/03/2025	0710102107572023(No.of Docs 3)	0710102107572023/3	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	24/03/2025	no of objection 1. reply need every pages sign 2. hindi page no 54 to 57 need english type copy 3. need to write original page no on translated copy header of the first page 4 need every pages sign. 5. date and 3 rupees court fees missing	kartikb
511	24/03/2025	0710102017842025(No.of Docs 2)	0710102017842025/4	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	24/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexure page missed sign with true copy 3. missed verification of affidavit of reply 4 need every pages sign of reply	akhil.shankhwar1
512	19/03/2025	0710102012082025(No.of Docs 1)	0710102012082025/2	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	22/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail in index page with sign	MS15742018
513	19/03/2025	0710102012082025(No.of Docs 1)	0710102012082025/4	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	22/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail with sign	MS15742018
514	19/03/2025	0710102012082025(No.of Docs 1)	0710102012082025/3	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	22/03/2025	no of objection 1. incomplete counsel detail 2. without sign counsel detail 3. book marking mandatory as per index with pagination	MS15742018
515	17/03/2025	0710102126752019(No.of Docs 4)	0710102126752019/11	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	21/03/2025	no of objection 1. do all file separately in different slash number	advshubhamsh
516	07/03/2025	0710102716712018(No.of Docs 2)	0710102716712018/11	COMPANY PETITION IB (IBC)/1564(PB)2018	RACHNA SINGH AND ANR VS UMANG REALTECH PRIVATE LIMITED	IBC under Sec 7	21/03/2025	no of objection 1.proof of service 2.vakalatnama missing in pdf.	karansingh801
517	01/03/2025	0710102121852019(No.of Docs 1)	0710102121852019/13	COMPANY PETITION IB (IBC)/2311(ND)2019	ZEP INFRATECH LIMITED VS. EARTH WATER LIMITED	IBC Under Sec 9	21/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index	cachiragsehgal@1990
518	20/03/2025	0710102007482025(No.of Docs 1)	0710102007482025/10	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21/03/2025	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. 3 rs court fee missed in vakalatnama	Nikhil Daga
519	16/03/2025	0710102046022024(No.of Docs 1)	0710102046022024/2	COMPANY PETITION (COMPANIES ACT)/118(ND)2024	KUNDAN GREEN ENERGY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec. 131(1)	20/03/2025	no of objection 1. index page missed in pdf 2.book marking mandatory as per index with pagination	khanzehra
520	06/03/2025	0710102054562024(No.of Docs 2)	0710102054562024/3	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	20/03/2025	no of objection 1. AMENDED MEMO OF PARTIES need nclt last order	ankitsrivastav019
521	05/03/2025	0710102101022024(No.of Docs 4)	0710102101022024/2	INTERLOCUTORY APPLICATION (I.B.C)/5843(ND)2024	M/S PAKHI INFRA VS. M/S JABALPUR MSW PVT. LTD.	Sec 60(5)	20/03/2025	no of objection 1. merged the files in one document 2. master index missed 3. annexure added in written submission	prithugarg
522	17/03/2025	0710102106612024(No.of Docs 1)	0710102106612024/1	INTERLOCUTORY APPLICATION (I.B.C)/6257(ND)2024	PRIME IT SOLUTIONS PVT LTD VS. COMMITTEE OF CREDITORS OF M/S IMPERIA WISHFIELD PVT LTD	Rule 11 of NCLT, 2016	20/03/2025	no of objection 1. incomplete file uploaded 2. affidavit missed	nirajchamyal
523	04/03/2025	0710102097052024(No.of Docs 2)	0710102097052024/1	INTERLOCUTORY APPLICATION (I.B.C)/622(ND)2025	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/03/2025	no of objection 1.. file not uploaded 2. blank document not accepted	Abhirup Dasgupta
524	13/03/2025	0710102067172023(No.of Docs 2)	0710102067172023/8	COMPANY PETITION IB (IBC)/518(ND)2023	SCB STEELS PRIVATE LIMITED VS. NA	IBC Under Sec 10	20/03/2025	no of objection 1. index page missed sign in pdf 2. book marking mandatory as per index with pagination	Sps_Thakur
525	18/03/2025	0710102051152024(No.of Docs 2)	0710102051152024/2	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2024	KAMAL AGARWAL VS. VISHESH GOYAL	Sec 66(1)	20/03/2025	No of objection 1. reply need every pages sign 2. 1 rs court fee missed on vakalatnama	AnilDagar
526	09/03/2025	0710102022602024(No.of Docs 2)	0710102022602024/3	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	20/03/2025	no of objection 1. vakalatnama is compulsory in reply	sameer.srivastava661
527	12/03/2025	0710102102482024(No.of Docs 2)	0710102102482024/10	COMPANY PETITION IB (IBC)/849(ND)2024	OTTOMAN TUBES PRIVATE LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	20/03/2025	no of objection 1. need every page sign of rejoinder 2 index page missed in pdf 3. notary missed in affidavit	kUSHAGRA379

528	02/03/2025	0710102060462024(No.of Docs 2)	0710102060462024/4	INTERLOCUTORY APPLICATION (LB.C)/3941(PB)2024	TAVASYA SSF VS. NAVNEET KUMAR GUPTA LIQUIDATOR OF C & C CONSTRUCTIONS LIMITED	Sec 60(5)	20/03/2025	1.some pages wrong adjust in pdf.	HKLO
529	17/03/2025	0710102066232024(No.of Docs 2)	0710102066232024/7	INTERLOCUTORY APPLICATION (LB.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	20/03/2025	no of objection 1. reply need vakalatnama.	CJB
530	12/03/2025	0710200411282017(No.of Docs 1)	0710200411282017/41	COMPANY PETITION IB (IBC)/470(ND)2017	SH AMIT KUMAR MALIK VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20/03/2025	no of objection 1. 25 welfare and 3 rs court fee missed in vakalatnama	nayyaradi
531	13/03/2025	0710102076112024(No.of Docs 2)	0710102076112024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/23(ND)2025	DEEPAK GULATI & ASSOCIATES VS. BALVEEN KAUR	Rule 11 of NCLT	20/03/2025	no of objection wrong file	dga@dga.in
532	16/03/2025	0710102040702022(No.of Docs 2)	0710102040702022/11	COMPANY PETITION IB (IBC)/403(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR. AJAY GUPTA	Section 95(1)	20/03/2025	1.order missing in pdf.	magesticlegal
533	02/03/2025	0710102101502024(No.of Docs 2)	0710102101502024/3	INTERLOCUTORY APPLICATION (LB.C)/569(ND)2025	. VS. M/S CATALYST TRUSTEESHIP LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	20/03/2025	1.bookmarking mandatory.	yadavagaurav
534	18/03/2025	0710102042322024(No.of Docs 1)	0710102042322024/4	COMPANY PETITION IB (IBC)/656(ND)2024	ASHOK KUMAR SINHA (HUF) AND ORS. VS. IMPERIA STRUCTURES LIMITED ,ASHOK KUMAR SINHA (HUF) AND ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	20/03/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	sarkar1956
535	28/02/2025	0710102100142023(No.of Docs 1)	0710102100142023/6	INTERLOCUTORY APPLICATION (LB.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	20/03/2025	no of objection 1. book marking mandatory as per index with pagination 2.25 rs welfare and 3 rs court fee missed on vakalatnama	advvivekchopda
536	17/03/2025	0710102067232024(No.of Docs 1)	0710102067232024/10	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS. REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	20/03/2025	no of objection 1.compliance of the order dated 04.03.2025 missed which mention in index	HG0616
537	01/03/2025	0710102061392019(No.of Docs 2)	0710102061392019/14	COMPANY PETITION IB (IBC)/699(ND)2019	PUNJAB NATIONAL BANK VS. DHIR GLOBAL INDUSTRIA PVT. LTD.	IBC under Sec 7	20/03/2025	no of objection 1. ocr missed in reply	vgclawfirm
538	05/03/2025	0710102065652024(No.of Docs 4)	0710102065652024/4	COMPANY PETITION IB (IBC)/464(ND)2024	M/S ANIL METALS THROUGH PROPRIETOR MR. GANGA RAM BISHNOI VS. KONNECT INFRATECH PRIVATE LIMITED	IBC Under Sec 9	20/03/2025	no of objection 1. book marking mandatory as per index with pagination of all volume	adv.ahsan.cs
539	18/03/2025	0710102062862022(No.of Docs 2)	0710102062862022/7	COMPANY PETITION IB (IBC)/696(ND)2022	PRIYANKA JAIN VS. MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	20/03/2025	no of objection 1. index page missed in pdf and book marking also	shankarimishra
540	29/06/2024	0710102055262024(No.of Docs 0)	0710102055262024/3	COMPANY PETITION IB (IBC)/590(ND)2024	HELLA INFRA MARKET PRIVATE LIMITED VS. PRIME GOLD -SAIL JVC LIMITED	IBC Under Sec 9	20/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. affidavit missed 4 vakalatnama missed	
541	13/03/2025	0710102096482024(No.of Docs 1)	0710102096482024/1	INTERLOCUTORY APPLICATION(IBC)(D IS.)/42(ND)2024	SUNITA UMESH	Sec 54(1)	20/03/2025	no of objection 1. need to write " affidavit " at the place of " proof of service " in dms protal 2. book marking mandatory as per index with pagination	bendiravi
542	07/03/2025	0710102037932024(No.of Docs 2)	0710102037932024/7	INTERLOCUTORY APPLICATION (LB.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	20/03/2025	1.wrong file.	Yogender Pal
543	05/03/2025	0710102037932024(No.of Docs 2)	0710102037932024/6	INTERLOCUTORY APPLICATION (LB.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	20/03/2025	no of objection 1. merge the file in one pdf 2. affidavit missed 3 need to write " affidavit " at the place of " proof of service " in dms portal	Yogender Pal
544	19/03/2025	0710102004892025(No.of Docs 2)	0710102004892025/2	INTERLOCUTORY APPLICATION (LB.C)/447(ND)2025	GOPAL KRISHNA SHARMA VS. CHAIRMAN MONITORING COMMITTEE OF MSX MALL	Sec 60(5)	20/03/2025	no of objection 1. wrong file	shyam2023
545	17/03/2025	0710102033352024(No.of Docs 2)	0710102033352024/7	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	20/03/2025	no of objection 1. reply need every pages sign 2. vakalatnama is compulsory in reply	D1660A2009

546	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
547	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
548	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
549	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
550	26/10/2018	0710102020462018(No.of Docs 0)	0710102020462018/75	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Application under any other provisions	19/03/2025	vakalatnama Compulsory	
551	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
552	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
553	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
554	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
555	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
556	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
557	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
558	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
559	18/03/2025	0710102010562025(No.of Docs 3)	0710102010562025/1	COMPANY PETITION IB (IBC)/156(ND)/2025	JAKHODIA TRAEXIM PRIVATE LIMITED VS. JAKHODIA TRAEXIM PRIVATE LIMITED	IBC Under Sec 10	19/03/2025	no of objection 1. wrong file	D25612018
560	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
561	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
562	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
563	06/03/2025	0710102028262024(No.of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19/03/2025	1.kindly file IA wrong file.	D2131A2004
564	06/03/2025	0710102028262024(No.of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19/03/2025	1.kindly file IA wrong file.	D2131A2004

565	18/03/2025	0710102020442018(No.of Docs 2)	0710102020442018/39	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	19/03/2025	vakalanama compulsory	raashiberi
566	06/03/2025	0710102028262024(No.of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19/03/2025	1.kindly file IA wrong file.	D2131A2004
567	18/03/2025	0710102057672023(No.of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19/03/2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
568	06/03/2025	0710102028262024(No.of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19/03/2025	1.kindly file IA wrong file.	D2131A2004
569	18/03/2025	0710102016532025(No.of Docs 2)	0710102016532025/2	INTERLOCUTORY APPLICATION (I.B.C)/1000(ND)2025	MAHENDER KUMAR GUPTA VS. RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	19/03/2025	no of objection 1.order is delay 2.bookmarking mandatory.	anishgupta.adv
570	13/03/2025	0710102031022023(No.of Docs 2)	0710102031022023/8	COMPANY PETITION (COMPANIES ACT)/102(ND)2023	TRADE CONCEPTS INDIA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 271-273	19/03/2025	no of objection 1. pagination missed in index page 2. missed sign on index page at the place of counsel detail 3. need every pages sign of reply 4 order missed which mention in index 5. vakalatnama is compulsory in reply pdf	rakesh@12
571	13/03/2025	0710102063342024(No.of Docs 1)	0710102063342024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2024	LUMAX ANCILLARY LIMITED	Sub-section (I) of section 230	19/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination missed in pdf 4. ocr missed in pdf 5. order missed which mention in index	CPINDIA
572	03/03/2025	0710102076352024(No.of Docs 2)	0710102076352024/4	INTERLOCUTORY APPLICATION (I.B.C)/4475(ND)2024	ZAPSTAR CONSTRUCTIONS PVT. LTD.	Section 60(5)	18/03/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in annexure.	anando.mukherjee
573	03/03/2025	0710102076352024(No.of Docs 2)	0710102076352024/3	INTERLOCUTORY APPLICATION (I.B.C)/4475(ND)2024	ZAPSTAR CONSTRUCTIONS PVT. LTD.	Section 60(5)	18/03/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign in pdf.	anando.mukherjee
574	01/04/2023	0710102030132023(No.of Docs 0)	0710102030132023/8	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	18/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	
575	13/03/2025	0710102031022023(No.of Docs 2)	0710102031022023/7	COMPANY PETITION (COMPANIES ACT)/102(ND)2023	TRADE CONCEPTS INDIA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 271-273	18/03/2025	no of objection 1. vakalatnama is compulsory in reply	rakesh@12
576	17/03/2025	0710102006612025(No.of Docs 1)	0710102006612025/1	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	18/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 rs welfare fee and 3 rs court fee missed on vakalatnama	kartikseth
577	01/03/2025	0710102018722023(No.of Docs 1)	0710102018722023/12	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	18/03/2025	no of objection 1. need to write "reply" at the place of "proof of service" in dms portal 2. ocr missed in pdf 3. reply need proof of service	MONIKAMALHOTRA
578	05/03/2025	0710102023762020(No.of Docs 2)	0710102023762020/43	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	18/03/2025	no of objection 1. book marking mandatory as per index with pagination	MOKSH TYAGI
579	10/03/2025	0710102025632024(No.of Docs 1)	0710102025632024/1	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	18/03/2025	no of objection 1. index page missed in pdf 2. not verified affidavit 3. book marking mandatory as per index with pagination	SIDSHARMA
580	15/03/2025	0710102000562025(No.of Docs 2)	0710102000562025/2	COMPANY PETITION IB (IBC)/108(ND)2025	CENTRAL BANK OF INDIA VS. WORLDS WINDOW EXIM PRIVATE LIMITED	IBC under Sec 7	17/03/2025	no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure. 4.proof of service.	prashantmehta

581	13/03/2025	0710102010762024(No.of Docs 3)	0710102010762024/11	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	17/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf in both pdf 3. both affidavit filed separately in different slash number	Mba@1234
582	12/03/2025	0710102015202025(No.of Docs 2)	0710102015202025/1	COMPANY PETITION IB (IBC)/125(ND)2025	MAGRATH PROPERTIES PRIVATE LIMITED VS. AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	17/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed sign with true copy	HARSHAL240
583	07/03/2025	0710102014772025(No.of Docs 1)	0710102014772025/1	COMPANY PETITION IB (IBC)/140(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SHREE VARDHMAN INFRAHOME PRIVATE LIMITED	IBC under Sec 7	17/03/2025	1.wrong file	Sakuraadvisory
584	07/03/2025	0710102014832025(No.of Docs 1)	0710102014832025/1	COMPANY PETITION IB (IBC)/146(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. NITIN AGGARWAL	Section 95(1)	17/03/2025	1.incomplete file.	Sakuraadvisory
585	07/03/2025	0710102034252024(No.of Docs 1)	0710102034252024/31	TRANSFER PETITION(COMPANIES ACT)/21(PB)2024	MR. VILAY KUMAR BIDHURI SOLE PROP MS VK GARMENTS VS. MS LEXUS INDIA LTD	Sec 433(e)/433(f) of CA 1956	17/03/2025	1.date missing in vakalatnama.	D29322014
586	13/03/2025	0710102084202024(No.of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17/03/2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
587	07/03/2025	0710102014812025(No.of Docs 1)	0710102014812025/1	COMPANY PETITION IB (IBC)/147(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SACHIN JAIN	Section 95(1)	17/03/2025	1.incomplete file.	Sakuraadvisory
588	07/03/2025	0710102014792025(No.of Docs 1)	0710102014792025/1	COMPANY PETITION IB (IBC)/145(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. AGARWAL DEVELOPERS PRIVATE LTD.	IBC under Sec 7	17/03/2025	1.wrong file.	Sakuraadvisory
589	13/03/2025	0710102084202024(No.of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17/03/2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
590	13/03/2025	0710102007192025(No.of Docs 2)	0710102007192025/1	COMPANY PETITION IB (IBC)/97(ND)2025	ANN PROPERTIES PRIVATE LIMITED VS. VIPUL LIMITED	IBC under Sec 7	17/03/2025	no of objection 1. missed ocr in reply	bajpaiankita86
591	17/03/2025	0710102013522025(No.of Docs 3)	0710102013522025/1	COMPANY PETITION (COMPANIES ACT)/43(ND)2025	MOHIT GUPTA VS. M.G. BUILDMART PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	17/03/2025	no of objection 1. need to write " any another " at the place of "annexures " 2. pagination missed in book marking as per index 3. need to write original no of translated copy 4 hindi pages need english translated copy page no 7 to 9 5 annexures pages missed sign with true copy 6 double pagination in pdf	advmuskanpuri
592	07/03/2025	0710102014802025(No.of Docs 1)	0710102014802025/1	COMPANY PETITION IB (IBC)/144(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SANDEEP JAIN	Section 95(1)	17/03/2025	1.incomplete file.	Sakuraadvisory
593	23/03/2023	0710102027432023(No.of Docs 0)	0710102027432023/30	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	17/03/2025	1.kindly file 1A wrong file.	
594	07/03/2025	0710102014822025(No.of Docs 1)	0710102014822025/1	COMPANY PETITION IB (IBC)/142(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. MANISH AGGARWAL	Section 95(1)	17/03/2025	1.incomplete file.	Sakuraadvisory

595	04/03/2025	0710102071982023(No.of Docs 2)	0710102071982023/19	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	17/03/2025	no of objection 1. wrong file as additional document	Sps_Thakur
596	07/03/2025	0710102014782025(No.of Docs 1)	0710102014782025/1	COMPANY PETITION IB (IBC)/143(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SHREE VARDHMAN TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	17/03/2025	1.wrong file	Sakuraadvisory
597	05/03/2025	0710102037892024(No.of Docs 2)	0710102037892024/5	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	17/03/2025	no of objection 1. merge the document in one pdf file 2. affidavit missed 3. order also merged in one pdf 4 file need to write &amp;quot; affidavit &amp;quot; in dms portal	Yogender Pal
598	13/03/2025	0710102084202024(No.of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17/03/2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
599	20/02/2025	0710102016532025(No.of Docs 0)	0710102016532025/1	INTERLOCUTORY APPLICATION (I.B.C)/1000(ND)2025	MAHENDER KUMAR GUPTA VS. RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	17/03/2025	1.order is delay in pdf.	
600	13/03/2025	0710102084202024(No.of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17/03/2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
601	07/03/2025	0710102037892024(No.of Docs 2)	0710102037892024/6	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	17/03/2025	1.wrong file.	Yogender Pal
602	13/03/2025	0710102001182025(No.of Docs 2)	0710102001182025/1	INTERLOCUTORY APPLICATION (I.B.C)/178(ND)2025	ADORE INFRASMITHT PVT LTD VS. M/S ENERGY BUILDING SOLUTIONS PVT. LTD.	Rule 11 of NCLT, 2016	17/03/2025	no of objection 1. blank page not accepted as proof of service	nitesh@asalegal.in
603	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,2 09,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
604	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,2 09,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

605	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
606	12/03/2025	0710102078842020(No.of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13/03/2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahlssmalhotra
607	12/03/2025	0710102078842020(No.of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13/03/2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahlssmalhotra
608	12/03/2025	0710102078842020(No.of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13/03/2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahlssmalhotra
609	12/03/2025	0710102078842020(No.of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13/03/2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahlssmalhotra
610	10/03/2025	0710102109342020(No.of Docs 2)	0710102109342020/8	COMPANY PETITION IB (IBC)/1079(PB)2020	DALMIA FAMILY OFFICE TRUST VS. ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	13/03/2025	no of objection 1. index page missed in pdf 2. only order uploaded	knlegal
611	12/03/2025	0710100409592017(No.of Docs 6)	0710100409592017/41	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	13/03/2025	no of objection 1. need every pages sign of report 2. annexures pages missed sign with true copy in all volume 3. volume wise index missed in volume 1	r.k.srivastava
612	10/03/2025	0710102104162024(No.of Docs 2)	0710102104162024/3	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	13/03/2025	no of objection 1. only order uploaded file not uploaded 2. index page missed in pdf 3. book marking mandatory as per index with pagination	kushalbansal
613	12/03/2025	0710102012292025(No.of Docs 1)	0710102012292025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13/03/2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
614	12/03/2025	0710102012292025(No.of Docs 1)	0710102012292025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13/03/2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
615	12/03/2025	0710102012292025(No.of Docs 1)	0710102012292025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13/03/2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
616	12/03/2025	0710102012292025(No.of Docs 1)	0710102012292025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13/03/2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
617	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need ncit last compliance order	mohit.nandwani
618	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need ncit last compliance order	mohit.nandwani
619	11/03/2025	0710102030152023(No.of Docs 2)	0710102030152023/4	COMPANY PETITION (COMPANIES ACT)/127(ND)2023	MS. SUNITA CHAKRAVARTY & ANR VS. MR. AMIT KILAM	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13/03/2025	no of objection 1. need every pages sign of reply	V.MALHOTRA

620	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
621	07/03/2025	0710102034252024(No.of Docs 1)	0710102034252024/28	TRANSFER PETITION(COMPANIES ACT)/21(PB)2024	MR. VILAY KUMAR BIDHURI SOLE PROP MS VK GARMENTS VS. MS LEXUS INDIA LTD	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1. both vakalatnama file separately in different slash number 2. one vakalatnama has 1 rs court fee and 25 rs welfare fee ticket missed on it 3.every vakalatnama need 3 rs court fee and 25 rs welfare fee	D29322014
622	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
623	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
624	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
625	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
626	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
627	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
628	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
629	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
630	01/10/2024	0710102084202024(No.of Docs 0)	0710102084202024/3	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	13/03/2025	no of objection 1. book marking mandatory as per index with pagination	
631	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
632	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
633	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
634	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
635	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa

636	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
637	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
638	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
639	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
640	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
641	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
642	11/03/2025	0710102032642023(No.of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13/03/2025	No of objection 1. affidavit of compliance need ncit compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
643	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVR SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need ncit last compliance order	mohit.nandwani
644	05/03/2025	0710102034042023(No.of Docs 2)	0710102034042023/4	COMPANY PETITION (COMPANIES ACT)/87(ND)2023	UPMA RAVINDER GOYAL VS. JAI VINDHYA IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/03/2025	no of objection 1. wrong file	CSSHARAD
645	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVR SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need ncit last compliance order	mohit.nandwani
646	03/03/2025	0710102102842024(No.of Docs 2)	0710102102842024/2	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13/03/2025	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pdf. 3.pdf is not clear. 4.court fee 3rs 25welfare tickets missing in vakalatnama.	Advocate Monica
647	10/03/2025	0710200412212017(No.of Docs 2)	0710200412212017/12	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	13/03/2025	no of objection 1. book marking mandatory as per index with pagination	optimuslegal
648	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVR SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need ncit last compliance order	mohit.nandwani
649	10/01/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVR SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13/03/2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need ncit last compliance order	mohit.nandwani
650	10/03/2025	0710102102842024(No.of Docs 2)	0710102102842024/4	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. 25 rs welfare and 3 rs court fee missed on vakalatnama	Advocate Monica

651	08/03/2025	0710102103012024(No.of Docs 3)	0710102103012024/4	COMPANY PETITION IB (IBC)/642(ND)/2024	TOKAS FILLING STATION VS. VENTURE SUPPLY CHAIN PRIVATE LIMITED	IBC Under Sec 9	13/03/2025	no of objection 1. both file Compliance- Affidavit- and written filled separately in different slash number	advocatevinod
652	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,2 09,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
653	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,2 09,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
654	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,2 09,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
655	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,2 09,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

656	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
657	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
658	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
659	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
660	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIE S ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

661	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
662	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,30 1,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
663	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
664	27/02/2025	0710102024052024(No.of Docs 2)	0710102024052024/8	COMPANY APPEAL(COMPANIES ACT)/84(ND)2024	NUMBER ONE CHITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	13/03/2025	1. book marking mandatory as per index with pagination	Rohaanalalam
665	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
666	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
667	27/02/2025	0710102024052024(No.of Docs 2)	0710102024052024/8	COMPANY APPEAL(COMPANIES ACT)/84(ND)2024	NUMBER ONE CHITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	13/03/2025	1. book marking mandatory as per index with pagination	Rohaanalalam
668	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
669	27/02/2025	0710102024052024(No.of Docs 2)	0710102024052024/8	COMPANY APPEAL(COMPANIES ACT)/84(ND)2024	NUMBER ONE CHITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	13/03/2025	1. book marking mandatory as per index with pagination	Rohaanalalam
670	27/02/2025	0710102024052024(No.of Docs 2)	0710102024052024/8	COMPANY APPEAL(COMPANIES ACT)/84(ND)2024	NUMBER ONE CHITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	13/03/2025	1. book marking mandatory as per index with pagination	Rohaanalalam
671	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
672	11/03/2025	0710102072842024(No.of Docs 3)	0710102072842024/1	INTERLOCUTORY APPLICATION (I.B.C)/4344(ND)2024	RAJ PAL VS. MR. RAKESH BHATIA	Section 22, 27	13/03/2025	no of objection 1. book marking mandatory as per index with pagination in both volume	SANKET1ST
673	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	

674	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)/2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
675	30/05/2024	0710102047382024(No.of Docs 0)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)/2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13/03/2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	
676	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
677	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
678	25/02/2025	0710102070512023(No.of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)/2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13/03/2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,6 23,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
679	06/03/2025	0710102044972023(No.of Docs 2)	0710102044972023/1	RESTORATION APPLICATION (COMPANIES ACT)/43(ND)/2023	M/S PEREGRINE GUARDING PVT LTD	Application under any other provisions	12/03/2025	no of objection 1. wrong file as additional	adv.shobhan.mahanti
680	08/03/2025	0710102009242025(No.of Docs 2)	0710102009242025/2	INTERLOCUTORY APPLICATION (LB.C)/755(ND)/2025	SHALINI SINGH VS. ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	12/03/2025	no of objection 1. reply need every pages sign 2. vakalatnama is compulsory in reply	prithugarg
681	10/03/2025	0710102008212025(No.of Docs 1)	0710102008212025/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/6(ND)/2025	MR. SUBRAMANIAN NATARAJAN LIQUIDATOR OF MARKETING TIMES AUTOMOBILES PVT. LTD	Sec 54(1)	12/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in book marking as per index 3. index page missed sign 4. not verified affidavit	rakesh@12
682	05/03/2025	0710102042522022(No.of Docs 1)	0710102042522022/15	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)/2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	12/03/2025	no of objection 1. wrong file as additional document	ABHISHEKNEGI
683	10/03/2025	0710102014082025(No.of Docs 2)	0710102014082025/1	INTERLOCUTORY APPLICATION (LB.C)/1121(ND)/2025	SHALANI CHOWDHURY VS. GRANITE GATE PROPERTIES PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/03/2025	no of objection 1. index page missed in pdf 2. amend memo parties need not last compliance order 3. book marking mandatory as per index with pagination	SANJAYPANDEY

684	05/03/2025	0710102006112025(No.of Docs 2)	0710102006112025/5	INTERLOCUTORY APPLICATION (LB.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	11/03/2025	no of objection 1. volume 2 missed in pdf page no 146 to 342	aayush.kevlani
685	06/03/2025	0710102007582024(No.of Docs 1)	0710102007582024/5	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	11/03/2025	1.court fee 3rs welfare 25rs tickets date missing in vakalatnama.	ADV-VIREN
686	06/03/2025	0710102008552025(No.of Docs 2)	0710102008552025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2025	WAGISHWARI ESTATES PRIVATE LIMITED	Sec. 230-232, Sec 234	11/03/2025	1.extra pdf remove submit final pdf.	fcsvaibhav
687	09/03/2025	0710102079472023(No.of Docs 2)	0710102079472023/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	10/03/2025	no of objections 1. bookmarking are mandatory with numbering 2. every page sign missed 3. annexure true copy missed	jaisairam
688	05/03/2025	0710102015682025(No.of Docs 2)	0710102015682025/1	TRANSFER APPLICATION (IBC)/7(PB)2025	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. M/S INCORP RESTRUCTURING SERVICES LLP RESOLUTION PROFESSIONAL OF PRASHUL REAL ESTATE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	07/03/2025	No of objection 1. 3 rs court fee and 25 welfare fee missed on vakalatnama	honeysatpal
689	25/11/2022	0710102097582022(No.of Docs 0)	0710102097582022/2	TRANSFER PETITION(COMPANIES ACT)/52(PB)2022	BIMAL KUMAR SHAH V/S BRITANNIA INDUSTRIES LIMITED	Sec. 58(3)	07/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. paste welfare and court fee on blank side of vakalatnama	
690	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
691	04/03/2025	0710102013772023(No.of Docs 2)	0710102013772023/3	INTERLOCUTORY APPLICATION (LB.C)/1781(PB)2023	SN SPACE DEVELOPERS PVT LTD VS. PUNJ LLYOD LIMITED	Sec 60(5)	06/03/2025	no of objection 1. book marking mandatory as per index with pagination	D14182016
692	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
693	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
694	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
695	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
696	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
697	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
698	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
699	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
700	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
701	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK

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741	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
742	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
743	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
744	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
745	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
746	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
747	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
748	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
749	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
750	04/03/2025	0710102071032024(No.of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (LB.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	06/03/2025	1.extra pdf remove submit final pdf.	advocateankitg
751	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
752	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
753	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
754	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
755	11/03/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	06/03/2025	no of objection 1.Affidavit of Compliance need ncit last order missed	PCSBHK
756	21/02/2025	0710102091412023(No.of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	06/03/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal
757	21/02/2025	0710102091412023(No.of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	06/03/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal
758	21/02/2025	0710102091412023(No.of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	06/03/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal
759	21/02/2025	0710102091412023(No.of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	06/03/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal

760	03/03/2025	0710102015542024(No.of Docs 2)	0710102015542024/1	INTERLOCUTORY APPLICATION (L.B.C)/872(ND)2024	DEPARTMENT OF STATE TAX VS. ERA INFRA ENGINEERING LIMITED & ANR	Sec 60(5)	06/03/2025	no of objection 1.index missing in bookmarking. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	Advshwetel
761	20/02/2025	0710102100882024(No.of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (L.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	06/03/2025	1.kindly file IA wrong file.	aakashchatterjee
762	20/02/2025	0710102100882024(No.of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (L.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	06/03/2025	1.kindly file IA wrong file.	aakashchatterjee
763	20/02/2025	0710102100882024(No.of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (L.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	06/03/2025	1.kindly file IA wrong file.	aakashchatterjee
764	20/02/2025	0710102100882024(No.of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (L.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	06/03/2025	1.kindly file IA wrong file.	aakashchatterjee
765	20/02/2025	0710102100892024(No.of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (L.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	05/03/2025	1.kindly file IA wrong file.	aakashchatterjee
766	22/01/2025	0710102087322024(No.of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (L.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	05/03/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
767	24/02/2025	0710102099602024(No.of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	05/03/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
768	24/02/2025	0710102099602024(No.of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	05/03/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
769	20/02/2025	0710102100892024(No.of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (L.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	05/03/2025	1.kindly file IA wrong file.	aakashchatterjee
770	26/02/2025	0710102053702024(No.of Docs 1)	0710102053702024/2	COMPANY PETITION (COMPANIES ACT)/153(ND)2024	SANJAY CHUGH VS. M2M BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	05/03/2025	no of objection 1. index pages missed in pdf 2. book marking mandatory as per index with pagination 3. 1. rs court fee missed on vakalatnama	Oshlegal
771	03/03/2025	0710102045972024(No.of Docs 2)	0710102045972024/6	COMPANY PETITION IB (IBC)/351(ND)2024	M/S RK ENTERPRISES THROUGH ITS PROPRIETOR MR. RAKESH KUMAR VS. SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	05/03/2025	no of objection 1.extra pdf remove submit final pdf. 2.need every pages sign in pdf.	ashish_choudhury007
772	22/01/2025	0710102087322024(No.of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (L.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	05/03/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
773	22/01/2025	0710102087322024(No.of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (L.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	05/03/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
774	03/03/2025	0710102010762024(No.of Docs 2)	0710102010762024/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	05/03/2025	1. both the affidavit/ document file separately.	Mba@1234
775	01/03/2025	0710102007482025(No.of Docs 1)	0710102007482025/5	INTERLOCUTORY APPLICATION (L.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	05/03/2025	No of objection 1. 3. rs court fee missed on vakalatnama. 2. book marking mandatory as per index with pagination	hcclaw@gmail.com
776	22/01/2025	0710102087322024(No.of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (L.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	05/03/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
777	26/02/2025	0710102052562022(No.of Docs 1)	0710102052562022/14	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	05/03/2025	no of objection 1. book marking mandatory as per index with pagination 3. welfare ticket no not visible	DMDadv121
778	20/02/2025	0710102100892024(No.of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (L.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	05/03/2025	1.kindly file IA wrong file.	aakashchatterjee

779	24/02/2025	0710102056592022(No.of Docs 2)	0710102056592022/8	COMPANY PETITION IB (IBC)/594(ND)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	05/03/2025	no of objection 1. AMENDED MEMO OF PARTIES need nclt last order	srcolegal
780	24/02/2025	0710102099602024(No.of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	05/03/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
781	20/02/2025	0710102100892024(No.of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	05/03/2025	1.kindly file IA wrong file.	aakashchatterjee
782	24/02/2025	0710102065682024(No.of Docs 2)	0710102065682024/1	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	05/03/2025	no of objection 1. order dated 17.02.2025 which mention in index	krishenkumar
783	24/02/2025	0710102099602024(No.of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	05/03/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
784	27/02/2025	0710102037892024(No.of Docs 3)	0710102037892024/4	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	04/03/2025	no of objection 1. compliance order missed which is mention in index	Yogender Pal
785	27/02/2025	0710102037932024(No.of Docs 3)	0710102037932024/5	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	04/03/2025	no of objection 1. Compliance order missed which is mention in index	Yogender Pal
786	08/02/2025	0710102092722022(No.of Docs 1)	0710102092722022/6	COMPANY PETITION IB (IBC)/850(ND)2022	SANJIVV NARULAA	Section 94(1)	04/03/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	Shiv1982
787	28/02/2025	0710102016492023(No.of Docs 1)	0710102016492023/11	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	04/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to be filled as application	Fidere2
788	27/02/2025	0710102107612024(No.of Docs 1)	0710102107612024/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04/03/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	MANISHARAWAT15073
789	28/02/2025	0710102065822024(No.of Docs 1)	0710102065822024/2	CONTEMPT PETITION(COMPANIE S ACT)/16(ND)2024	KRISHNA KHANDELWAL AND ANR VS. NIHO CONSTRUCTION LIMITED	Sec 425	04/03/2025	no of objection 1 rejoinder need proof of service	shankarimishra
790	27/02/2025	0710102038142024(No.of Docs 2)	0710102038142024/21	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	04/03/2025	no of objection 1. book marking mandatory as per index with pagination	sanjay918
791	22/01/2025	0710102092392023(No.of Docs 2)	0710102092392023/5	INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	04/03/2025	no of objection 1. incomplete index page missed counsel detail on index page with sign 2. book marking mandatory as per index with pagination 3. missed ocr of judgement	DhiresH Pandey
792	28/02/2025	0710102035962024(No.of Docs 2)	0710102035962024/2	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS. PRABH PAUL PARMAR	Sec. 241(1)	04/03/2025	no of objection 1 book marking mandatory as per index with pagination	nidsbits
793	27/02/2025	0710102036272024(No.of Docs 1)	0710102036272024/7	COMPANY APPEAL(COMPANIES ACT)/81(ND)2024	FORTUNE BUILDPROP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3)	04/03/2025	no of objection 1. only proof of service uploaded 2. main file not uploaded	advawnish
794	17/02/2025	0710102100842023(No.of Docs 2)	0710102100842023/9	TRANSFER PETITION(COMPANIE S ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	03/03/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign in pdf.	NCLTefilingSSK
795	17/02/2025	0710102099132024(No.of Docs 2)	0710102099132024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/63(ND)2024	MANISH AGARWAL VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 30,Sec 60(5)	03/03/2025	1. compliance order missing in pdf.	viditjain
796	24/02/2025	0710200001022014(No.of Docs 1)	0710200001022014/7	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	03/03/2025	no of objection 1. index page missed in pdf 2. book marking missed 3. welfare and court fee not visible clearly	krishnakumar305
797	27/02/2025	0710102109472023(No.of Docs 1)	0710102109472023/5	COMPANY APPEAL(COMPANIES ACT)/34(ND)2024	ALLIANZ INTERNATIONAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	03/03/2025	no of objection 1.only proof of service uploaded 3. missed main file of pdf	advawnish

798	22/02/2025	0710102104722024(No.of Docs 2)	0710102104722024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	03/03/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete index page 3. wrong file uploaded as additional document this is a application file	S.das@luthra.com
799	31/12/2024	0710102109632024(No.of Docs 0)	0710102109632024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2025	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	03/03/2025	no of objection 1. book marking do as like index with pagination	
800	25/02/2025	0710102049652024(No.of Docs 1)	0710102049652024/2	INTERLOCUTORY APPLICATION (I.B.C)/3088(ND)2024	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL OF M/S SSK TRADING PVT LTD VSBANK OF INDIA	Application under any other provisions- IBC	28/02/2025	1.bookmarking mandatory.	karangandhii
801	08/02/2025	0710102013542025(No.of Docs 2)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/894(ND)2025	PAWAN KUMAR GOYAL IRP OF BROAD HOMES PVT. LTD.	Application under any other provisions- IBC	28/02/2025	1.kindly file IA. wrong file.	R_ S2422
802	27/02/2025	0710102003852025(No.of Docs 2)	0710102003852025/2	COMPANY PETITION IB (IBC)/60(ND)2025	FTI CONSULTING INDIA PRIVATE LIMITED VS. M G F DEVELOPMENTS LIMITED	IBC Under Sec 9	28/02/2025	No of objection 1. page no 77 to 96 black screen page 2. page no 98 to 126 black screen page	trilegal2
803	24/02/2025	0710102001452025(No.of Docs 2)	0710102001452025/1	INTERLOCUTORY APPLICATION (I.B.C)/208(ND)2025	HARVINDER SINGH OBEROI VS. SUBRAMANIAN NATARAJAN	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	28/02/2025	no of objection 1. wrong file as additional document this is application	Rajat Gupta
804	21/02/2025	0710102109282020(No.of Docs 2)	0710102109282020/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2020	G.G. ERRECTOR AND CONSTRUCTORS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec. 230-232 - Second Motion	28/02/2025	no of objection 1.index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file uploaded	Arthalegal
805	25/02/2025	0710102003852025(No.of Docs 2)	0710102003852025/1	COMPANY PETITION IB (IBC)/60(ND)2025	FTI CONSULTING INDIA PRIVATE LIMITED VS. M G F DEVELOPMENTS LIMITED	IBC Under Sec 9	28/02/2025	1.some pages is blank in pdf	trilegal2
806	16/02/2025	0710102105172024(No.of Docs 2)	0710102105172024/1	COMPANY APPLICATION(COMPANIES ACT)/294(ND)2024	ANKIT TAYAL S/O SH.RAMESH C.TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	28/02/2025	1.kindly file petition wrong file.	mayankgoeladv
807	20/02/2025	0710102089672023(No.of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27/02/2025	1.wrong file.	ATIUTTAM
808	20/02/2025	0710102089672023(No.of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27/02/2025	1.wrong file.	ATIUTTAM
809	26/02/2025	0710102013232024(No.of Docs 1)	0710102013232024/1	COMPANY PETITION (COMPANIES ACT)/205(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MEHRA GOEL & CO	Sec. 140(5)	27/02/2025	1.Main Case no. not mention in index page 2. Rs 25 welfare and Rs 3 court fees missing in vakalatnama 3. OCR and Bookmarking Compulsory	Ravi Mohan
810	12/09/2024	0710102078902024(No.of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27/02/2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
811	12/09/2024	0710102078902024(No.of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27/02/2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
812	20/02/2025	0710102076782023(No.of Docs 4)	0710102076782023/4	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	27/02/2025	no of objection . 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf 3. page no 28 to 108 not readable and also missed ocr in pdf of volume 1 4 ocr missed in all volume 4 missed true copy on annexures pages 5 page no 278 not readable	deveshbbhatia
813	20/02/2025	0710102089672023(No.of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27/02/2025	1.wrong file.	ATIUTTAM
814	21/02/2025	0710102101202024(No.of Docs 2)	0710102101202024/1	INTERLOCUTORY APPLICATION (I.B.C)/6016(ND)2024	JAGDISH KUMAR PARULKAR	Section 22	27/02/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.counsel details sign missing in index. 4.need every pages sign in pdf.	D12902014

815	20/02/2025	0710102089672023(No.of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27/02/2025	1.wrong file.	ATIUTTAM
816	12/09/2024	0710102078902024(No.of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27/02/2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
817	12/09/2024	0710102078902024(No.of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27/02/2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
818	20/02/2025	0710102058482021(No.of Docs 2)	0710102058482021/11	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMÈTRES ULYSSE NARDIN LE LOCLE S.A VS. SWISS PROMOTION PRIVATE LIMITED	IBC Under Sec 9	27/02/2025	no of objection 1. pagination missed in book marking as per index 2. need every pages sign of reply 3. reply need proof of service 4. proof of service uploaded 5 need to delete extra same copy uploaded in proof of service	sam_kapoor1108
819	26/02/2025	0710102016282025(No.of Docs 5)	0710102016282025/2	INTERVENTION PETITION (IBC)/5(ND)2025	DHIRENDER NATH VS. COMMITTEE OF CREDITORS THROUGH MR. SUNIL KUMAR	Sec 60(5)	27/02/2025	1.compulsory nclt order missing in pdf as per document.	avinashbhati6
820	18/02/2025	0710102102682024(No.of Docs 2)	0710102102682024/3	COMPANY PETITION IB (IBC)/854(ND)2024	KOTAK MAHINDRA BANK LIMITED VS. TAURUS INTERNATIONAL (PROJECTS) PRIVATE LIMITED	IBC under Sec 7	25/02/2025	no of objection 1. pagination missed in book marking as per index 2. pagination missed in index 3. need every pages sign of reply 4 double pagination in pdf 5 annexures pages missed ocr	viditjain
821	20/02/2025	0710102020572024(No.of Docs 2)	0710102020572024/2	TRANSFER APPLICATION/17(PB) 2024	UNION OF INDIA VS. DATTATRAY MARUTI KHUNE	Rule16(d),NCLT Rules,2016	25/02/2025	no of objection 1. book marking mandatory as per index with pagination	ANIRUTH@LEX-LEGAL.IN
822	15/02/2025	0710102104812024(No.of Docs 2)	0710102104812024/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2024	JITENDER ARORA VS. SANDEEP GOEL	Sec 60(5)	25/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Jayashree.Shukla
823	20/02/2025	0710102014142023(No.of Docs 1)	0710102014142023/5	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	25/02/2025	no of objection 1. book marking mandatory as per index with pagination	advawnish
824	22/02/2025	0710102065622024(No.of Docs 2)	0710102065622024/3	COMPANY PETITION IB (IBC)/681(PB)2024	UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON ,UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON	Section 95(1)	25/02/2025	No of objection 1. need every pages sign of reply and list and date events 2. mention COMPANY PETITION (IB) NO on index pages 3. page no 46 47 not readable pages	BISHWAJIT SINGH 1971
825	19/02/2025	0710102068082024(No.of Docs 1)	0710102068082024/1	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2024	MR. AJIT KUMAR VS	Application under any other provisions- IBC	25/02/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	sreelekshmisylesh
826	19/02/2025	0710102002542025(No.of Docs 2)	0710102002542025/2	COMPANY PETITION IB (IBC)/64(ND)2025	CADFEM INDIA PRIVATE LIMITED VS. PMI ELECTRO MOBILITY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	24/02/2025	no of objection 1. book marking mandatory as per index with pagination .	mohit111093
827	20/02/2025	0710102002062025(No.of Docs 3)	0710102002062025/1	COMPANY PETITION IB (IBC)/70(ND)2025	STANDARD CAPITAL MARKETS LIMITED VS. ANJANEY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	24/02/2025	1.bookmarking mandatory	shivamshukla
828	19/02/2025	0710102000402025(No.of Docs 1)	0710102000402025/2	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF PRESIDUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS. PRAVEEN KUMAR AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	24/02/2025	no of objection 1.3 rs court fee missed on vakalatnama	hcclaw@gmail.com
829	18/02/2025	0710200401462016(No.of Docs 2)	0710200401462016/60	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24/02/2025	no of objection 1. bookmarking mandatory. 2.some pages is wrong adjust in pdf.	CSSHARAD
830	13/02/2025	0710102108482024(No.of Docs 2)	0710102108482024/1	COMPANY PETITION IB (IBC)/11(ND)2025	CENTRAL BANK OF INDIA VS. BHAVYA GOLD PRIVATE LIMITED	IBC under Sec 7	24/02/2025	1.kindly file IA wrong file.	bkmdelhi
831	16/02/2025	0710102107932024(No.of Docs 1)	0710102107932024/1	INTERLOCUTORY APPLICATION (I.B.C)/6206(ND)2024	VEENU DRALL VS. ASSISTANT COMMISSIONER DEPARTMENT OF CUSTOMS	Section 60(5)	24/02/2025	1.this file is blank in pdf.	VEENU DRALLIP
832	14/02/2025	0710102106912024(No.of Docs 1)	0710102106912024/2	COMPANY PETITION IB (IBC)/43(ND)2025	DINESH KUMAR GARG VS. ADWIK HOMES PRIVATE LIMITED	IBC Under Sec 9	24/02/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	advocatepranavgupta

833	07/02/2025	0710102109522023(No.of Docs 13)	0710102109522023/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24/02/2025	1.wrong file all document file separately.	csyogesh89
834	20/02/2025	0710102076392024(No.of Docs 1)	0710102076392024/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2024	PRATEEK GUPTA HUF AND ORS VS. MS VATIKA INFRACON PRIVATE LIMITED AND ORS.	Sec. 213,Section 447	24/02/2025	no of objection 1.order is delay in pdf.. 2.need every pages sign and true copy in annexure.	psplegal
835	18/02/2025	0710204000052014(No.of Docs 2)	0710204000052014/5	COMPANY PETITION (COMPANIES ACT)/17(ND)2014	SH VIBHOR GUPTA ORS VS MS RAJESH BUILDCON INFRASTRUCTURE PVT LTD AND ORS	Application under any other provisions	24/02/2025	no of objection 1. book marking mandatory as per index with pagination	lexalliance.jitesh
836	06/02/2025	0710102080122024(No.of Docs 3)	0710102080122024/1	TRANSFER APPLICATION/45(PB)2024	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	24/02/2025	no of objection 1. wrong file as additional document	anuragchandra
837	10/02/2025	0710102083602024(No.of Docs 1)	0710102083602024/5	COMPANY PETITION (COMPANIES ACT)/187(ND)2024	SHANKUNTALA DEVI & ORS VS. YOG BALA	Sec. 241(1)	24/02/2025	no of objection 1. date and month missed on vakalatnama\\' 2. book marking do as like index	AJAYPALSINGH
838	08/02/2025	0710102081932024(No.of Docs 2)	0710102081932024/5	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	24/02/2025	1.kindly file IA. wrong file.	shreedharlawoffices
839	20/02/2025	0710102426212018(No.of Docs 2)	0710102426212018/67	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONGGE INDUSTRIES LIMITED	IBC under Sec 7	21/02/2025	wrong case no. mention in pdf	dk.sood@yahoo.com
840	18/02/2025	0710102035552022(No.of Docs 3)	0710102035552022/11	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	21/02/2025	no of objection 1. pagination missed in book marking as per index in both volume 2 incomplete counsel detail on index page and master index in both volume 3 ocr incomplete in pdf in both volume 4 in volume 2 incomplete index page	yugam2107
841	18/02/2025	0710102048242024(No.of Docs 1)	0710102048242024/2	COMPANY PETITION IB (IBC)/591(ND)2024	THE CANARA BANK LIMITED VS. GOPI RAM AGGARWAL	Section 95(1)	21/02/2025	no of objection 1. 3 rs missed court fees on vakalatnama.	Dr.MishaM.Kumar
842	18/02/2025	0710102062362024(No.of Docs 1)	0710102062362024/2	COMPANY PETITION IB (IBC)/461(ND)2024	TELENETIX PRIVATE LIMITED VS. KARYV DIGIKONNECT LIMITED	IBC Under Sec 9	21/02/2025	no of objection 1. missed sign on index page 2. date and month missed on vakalatnama	alphaconsultants.225
843	17/02/2025	0710102054542024(No.of Docs 1)	0710102054542024/3	COMPANY PETITION IB (IBC)/448(ND)2024	RITESH LUNKAD VS. HUMAN BIOSCIENCES INDIA LIMITED	IBC Under Sec 9	21/02/2025	1.25rs welfare ticket court fee 3rs missing in vakalatnama.	Pranjit365
844	09/01/2025	0710102094942024(No.of Docs 1)	0710102094942024/2	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	21/02/2025	no of objection 1. book marking mandatory as per index with pagination	sd.batra
845	18/02/2025	0710102046552024(No.of Docs 2)	0710102046552024/3	INTERLOCUTORY APPLICATION (L.B.C)/2928(ND)2024	MR. SUNIL KUMAR AGRAWAL VS. MR. ABDUL KHALID AND ORS	19(2)	21/02/2025	no of objection 1. shadow on the pdf printed pages of all pdf	aabhassingh2441
846	13/02/2025	0710102094942024(No.of Docs 1)	0710102094942024/6	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	21/02/2025	1.order missing in pdf.	S.das@luthra.com
847	17/02/2025	0710102068192024(No.of Docs 2)	0710102068192024/3	COMPANY PETITION IB (IBC)/564(ND)2024	CENTRAL BANK OF INDIA VS. PCI LIMITED	IBC under Sec 7	21/02/2025	1.wrong file	advraj77
848	12/02/2025	0710102106882024(No.of Docs 2)	0710102106882024/1	COMPANY PETITION (COMPANIES ACT)/4(ND)2025	INNOVATIVEVIEW INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 131(1)	21/02/2025	1.kindly file IA.	anuragchandra
849	17/02/2025	0710102011212025(No.of Docs 1)	0710102011212025/1	INTERLOCUTORY APPLICATION (L.B.C)/655(ND)2025	SP TOWNPLANNER PRIVATE LIMITED & ANR VS. DIRECTORATE OF TOWN & COUNTRY PLANNING	Sec 60(5)	21/02/2025	1.need all pages sign and true copy in Annexure.	cc.lawoffices@cclaw.
850	04/02/2025	0710102091422022(No.of Docs 2)	0710102091422022/5	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	19/02/2025	no of objection 1 3 rs court fee missed on vakalatnama.	advraj77
851	18/02/2025	0710102048212024(No.of Docs 1)	0710102048212024/3	COMPANY PETITION IB (IBC)/594(ND)2024	THE CANARA BANK LIMITED VS. MANOJ KUMAR	Section 95(1)	19/02/2025	no of objection 1.bookmarking mandatory. 2.court fee 3rs missing in vakalatnama.	Dr.MishaM.Kumar
852	18/02/2025	0710102048212024(No.of Docs 1)	0710102048212024/2	COMPANY PETITION IB (IBC)/594(ND)2024	THE CANARA BANK LIMITED VS. MANOJ KUMAR	Section 95(1)	19/02/2025	no of objection 1.bookmarking mandatory. 2.court fee 3rs missing in vakalatnama.	Dr.MishaM.Kumar

853	17/02/2025	0710102100832023(No.of Docs 2)	0710102100832023/7	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	19/02/2025	no of objection 1. book marking mandatory as per index with pagination 2.need to delete extra same pdf uploaded in proof of service	NCLTefilingSSK
854	05/09/2019	0710102000152016(No.of Docs 1)	0710102000152016/2	COMPANY PETITION (COMPANIES ACT)/609(PB)2016	MGF DEVELOPMENTS LIMITED VS EMAAR MGF LAND LIMITED	Sec. 241(1)	19/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. volume wise index missed in book marking and pdf 4. proof of service missed	ppt@salaw.com
855	04/02/2025	0710102091232022(No.of Docs 2)	0710102091232022/5	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	19/02/2025	no of objection 1.3 rs court fee missed on vakalatnama	advraj77
856	06/02/2025	0710102092132021(No.of Docs 2)	0710102092132021/14	COMPANY APPEAL (IBC)/3(ND)2022	CAPRI GLOBAL CAPITAL LIMITED VSADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI	Sec 42	19/02/2025	no of objection 1.Order dated 16.10.2024 which mention in index	sslaw316
857	04/02/2025	0710102091432022(No.of Docs 2)	0710102091432022/5	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	19/02/2025	no of objection 1. annexures page missed true copy of every pages 18 to 69 2. 3 rs court fee missed on vakalatnama.	advraj77
858	17/02/2025	0710102046552024(No.of Docs 2)	0710102046552024/2	INTERLOCUTORY APPLICATION (I.B.C)/2928(ND)2024	MR. SUNIL KUMAR AGRAWAL VS. MR. ABDUL KHALID AND ORS	19(2)	18/02/2025	Bookmarking missing	aabhassingh2441
859	13/02/2025	0710102070032024(No.of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18/02/2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
860	13/02/2025	0710102070032024(No.of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18/02/2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
861	13/02/2025	0710102070032024(No.of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18/02/2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
862	13/02/2025	0710102070032024(No.of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18/02/2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
863	14/02/2025	0710102041822024(No.of Docs 1)	0710102041822024/4	INTERLOCUTORY APPLICATION (I.B.C)/2786(ND)2024	DEBASHIS NANDA VS. M/S NISHI EXPORT	Sec 60(5)	18/02/2025	no of objection 1. book marking mandatory as per index	dbadiwal17
864	13/02/2025	0710102010972025(No.of Docs 2)	0710102010972025/1	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	18/02/2025	1.counsel details sign missing in index. 2.pagination missing in bookmarking. 3.need every pages sign in pdf.	navneet.r

865	13/02/2025	0710102010972025(No.of Docs 2)	0710102010972025/2	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	18/02/2025	no of objection 1.bookmarkind mandatory as per index. 2.counsel details missing in index. 3.affidavit missing in pdf. 4.need every pages sign.	navneet.r
866	21/01/2025	0710102082122024(No.of Docs 3)	0710102082122024/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	18/02/2025	no of objection 1. pagination missed in book marking as per index 2. 1rs court fee and 25 rs welfare fee missed on vakalatnama. 3.annexures page missed sign with true copy 4 need every pages sign of reply	maheshwariandco
867	03/02/2025	0710102085592024(No.of Docs 1)	0710102085592024/1	COMPANY PETITION IB (IBC)/836(ND)2024	INDUSIND BANK LTD. VS. MS. SONIA KAPIL	Section 95(1)	18/02/2025	no of objection 1. only proof of service uploaded 2. main file missed	chandnisadana
868	13/02/2025	0710102012652024(No.of Docs 2)	0710102012652024/5	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	18/02/2025	1.wrong file in pdf.	utsavmukherjee
869	21/01/2025	0710102086982020(No.of Docs 1)	0710102086982020/1	COMPANY APPLICATION(COMPANIES ACT)/486(ND)2020	MR. NIKHIL RAJ AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	18/02/2025	no of objection 1. index pages missed in pdf 2. 3.rs court fee missed and 25 rs welfare fee missed on vakalatnama. in both 3. book marking mandatory as per index with pagination	gaggarpartner
870	14/02/2025	0710102017622020(No.of Docs 2)	0710102017622020/20	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	18/02/2025	no of objection 1. blank page of proof of service	sfionclt
871	14/02/2025	0710102063992022(No.of Docs 2)	0710102063992022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2022	ANAND MOTOR PRODUCTS PRIVATE LTD.	Sub-section (I) of section 230	18/02/2025	no of objection 1. need every page sign of pdf 2. affidavit missed in pdf	Afnaan1990
872	14/02/2025	0710102042842022(No.of Docs 3)	0710102042842022/4	COMPANY PETITION IB (IBC)/496(PB)2022	STATE BANK OF INDIA VS. KAMLA JAIN	Section 95(1)	18/02/2025	no of objection 1. in volume 1 page no 5 to 19 missed ocr 2. in volume 2 page no 134 to 169 missed ocr 3 in volume 2 page no 186 to 204 missed ocr	ajayyadav
873	06/02/2025	0710102101502024(No.of Docs 11)	0710102101502024/1	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2025	. VS. M/S CATALYST TRUSTEESHIP LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	18/02/2025	no of objection 1.need every pages in true annexure pdf. 2.pagination missing in bookmarking. 3.some pages Hindi in pdf. 4.some pages not clear in pdf. 5.some pages blank in pdf. 6.double pagination wrong in pdf.	yadavagaurav
874	06/02/2025	0710102057462024(No.of Docs 1)	0710102057462024/1	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17/02/2025	no of objection 1. wrong file as additional document	CSAVNISH
875	01/02/2025	0710102108662024(No.of Docs 2)	0710102108662024/1	INTERLOCUTORY APPLICATION (I.B.C)/376(ND)2025	VEKAS KUMAR GARG VS. VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	17/02/2025	1.kindly file IA.	vekas1978
876	10/02/2025	0710102107982020(No.of Docs 2)	0710102107982020/10	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	17/02/2025	no of objection 1. incomplete file uploaded 2. reply need proof of service	d12192005
877	31/01/2025	0710102070472022(No.of Docs 1)	0710102070472022/5	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	17/02/2025	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC

878	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/16	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. in complete file uploaded	csyogesh89
879	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/19	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. incomplete file uploaded 2. index page missed in book marking and pdf also 3. book marking mandatory as per index with pagination	csyogesh89
880	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/13	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded	csyogesh89
881	04/02/2025	0710102032882021(No.of Docs 2)	0710102032882021/69	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTech PVT. LTD.	Sec 241 (2)	17/02/2025	no of objection 1. main file uploaded in proof of service 2. proof of service portal uploaded only proof of service 3 main file document type need to write " any another document " in online portal	rrglawoffice
882	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/11	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. incomplete file uploaded 4 proof of service misse	csyogesh89
883	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/15	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3. book marking mandatory as per index with pagination	csyogesh89
884	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/20	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3 incomplete file uploaded	csyogesh89
885	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/14	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3.incomplete file uploaded	csyogesh89
886	07/02/2025	0710102109522023(No.of Docs 1)	0710102109522023/9	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	NO OF OBJECTION 1.ONLY PROOF OF SERVICE UPLOADED	csyogesh89
887	07/02/2025	0710102109522023(No.of Docs 1)	0710102109522023/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	NO OF OBJECTION 1. INDEX PAGE MISSED IN BOOKMARKING AND PDF ALSO 2. PAGINATION DO AS LIKE INDEX	csyogesh89
888	11/02/2025	0710102049542024(No.of Docs 2)	0710102049542024/3	TRANSFER APPLICATION/24(PB) 2024	RAVI SHANKAR AGGARWAL VS. JAY COMPLEX PRIVATE LTD	Rule16(d),NCLT Rules,2016	17/02/2025	no of objection 1. petition wrong file as additional document	svrccs
889	13/02/2025	0710102005692024(No.of Docs 2)	0710102005692024/6	INTERLOCUTORY APPLICATION (LB.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	17/02/2025	1.bookmarking mandatory. 2.order missing in pdf.	aakarshs@gmail.com
890	06/02/2025	0710102057122024(No.of Docs 2)	0710102057122024/1	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	17/02/2025	no of objection 1. wrong file	CSAVNISH
891	07/02/2025	0710102109522023(No.of Docs 3)	0710102109522023/12	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. missed index page of both pdf missed in file 2 incomplete file uploaded	csyogesh89
892	12/02/2025	0710102071982023(No.of Docs 2)	0710102071982023/18	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	17/02/2025	1.bookmarking mandatory.	Sps_Thakur
893	01/02/2025	0710102045182023(No.of Docs 1)	0710102045182023/5	COMPANY PETITION IB (IBC)/623(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD. ARHAM QURESHI	Section 95(1)	17/02/2025	no of objection 1.bookmarking mandatory. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	tusharsingh145
894	19/10/2019	0710102139162019(No.of Docs 0)	0710102139162019/20	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	17/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. wrong file	

895	01/02/2025	0710102069242024(No.of Docs 1)	0710102069242024/3	COMPANY PETITION IB (IBC)/507(ND)2024	THE CANARA BANK LIMITED VS. PAPINDER SINGH	Section 95(1)	17/02/2025	1.bookmarking mandatory.	SAURABHKUSHAWAHA
896	01/02/2025	0710102045432023(No.of Docs 1)	0710102045432023/3	COMPANY PETITION IB (IBC)/613(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD. ATIF QURESHI	Section 95(1)	17/02/2025	no of objection 1.bookmarking mandatory. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	tusharsingh145
897	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/22	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	NO OF OBJECTION 1. MISMATCHED DOCUMENT AN D WRONG FILE	csyogesh89
898	11/02/2025	0710102108662024(No.of Docs 2)	0710102108662024/3	INTERLOCUTORY APPLICATION (LB.C)/376(ND)2025	VEKAS KUMAR GARG VS. VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	17/02/2025	1.kindly file IA.	vekas1978
899	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/18	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1 index page missed in book marking and pdf also 2. book marking mandatory as per index with pagination 3. incomplete file	csyogesh89
900	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/17	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	no of objection 1. index page missed in pdf 2 wrong adjustment of page 3. book marking mandatory as per index with pagination 4 incomplete file uploaded	csyogesh89
901	12/02/2025	0710102051912023(No.of Docs 1)	0710102051912023/8	INTERLOCUTORY APPLICATION (LB.C)/3219(ND)2023	PRADEEP KUMAR KAUSHIK VS. NIRMAL SINGH	19(2)	17/02/2025	1.bookmarking mandatory with index.	satishrai
902	01/09/2023	0710102000012009(No.of Docs 0)	0710102000012009/3	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	17/02/2025	1.all document file separately with order	
903	07/02/2025	0710102109522023(No.of Docs 2)	0710102109522023/21	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/02/2025	NO OF OBJECTION 1. mismatched document and wrong file	csyogesh89
904	12/02/2025	0710102073952024(No.of Docs 2)	0710102073952024/3	COMPANY PETITION (COMPANIES ACT)/188(ND)2024	RAMESH N. KESWANI VS. KRISHANT EXIM PRIVATE LIMITED	Sec. 73(4)	17/02/2025	1.incomplete file wrong file.	D/2927/2019
905	03/02/2025	0710102024782022(No.of Docs 3)	0710102024782022/11	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	14/02/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in pdf 3. page no 217 to 317 missed ocr 4 page no 232 to 236 not visible	rajeevahuja
906	07/02/2025	0710102050612024(No.of Docs 1)	0710102050612024/5	COMPANY PETITION IB (IBC)/387(ND)2024	DORINDA INDIA CAPITAL PRIVATE LIMITED	IBC Section 59	14/02/2025	no of objection 1. book marking mandatory as per index with pagination	gunjan
907	12/02/2025	0710102024862023(No.of Docs 1)	0710102024862023/5	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	14/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 5 Hindi page need english translate copy	KARMALAWASSOCIATE S
908	11/02/2025	0710102023232024(No.of Docs 2)	0710102023232024/3	COMPANY APPEAL(COMPANIES ACT)/74(ND)2024	INCOME TAX OFFICER WARD 18 3 NEW DELHI VS. 1. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	14/02/2025	no of objection 1. index page missed sign at the place of counsel detail	Shlokchandra@123
909	03/02/2025	0710102029322022(No.of Docs 8)	0710102029322022/12	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/02/2025	no of objection 1. mismatched document of inner and external file 2. need not same document uploaded in A1 A2 A3 A4 A5 A6	RASTOGIFCS5
910	03/02/2025	0710102007262024(No.of Docs 1)	0710102007262024/5	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	14/02/2025	no of objection 1. annexures page missed sign with true copy .	malikvidhan
911	12/02/2025	0710102007732024(No.of Docs 2)	0710102007732024/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2024	INDERPREET SINGH JHELUMI VS. GURVINDER SINGH	Sec. 241(1),Sec. 242(4)	14/02/2025	1.some pages is not clear in pdf.	Abhimanyu Walia
912	04/02/2025	0710102017222023(No.of Docs 2)	0710102017222023/6	COMPANY APPEAL(COMPANIES ACT)/54(ND)2023	NOVELTY SPINNING MILLS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA NEW DELHI	Sec 252 (3)	14/02/2025	no of objection 1. book marking mandatory as per index with pagination	advumanggoyal

913	11/02/2025	0710102097252023(No.of Docs 1)	0710102097252023/7	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14/02/2025	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	rdharmendra47
914	04/02/2025	0710102023352024(No.of Docs 1)	0710102023352024/4	COMPANY PETITION IB (IBC)/243(ND)2024	COSMIC INFRASOLUTIONS PRIVATE LIMITED VS. WEL INTERTRADE PRIVATE LIMITED	IBC under Sec 7	14/02/2025	no of objection 1. date missed on vakalatnama 2. 25 rs welfare and 3 rs court fee missed on vakalatnama	dhruvchawla
915	07/02/2025	0710102015092024(No.of Docs 2)	0710102015092024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2024	BERT MARKETING PRIVATE LIMITED	Sub-section (I) of section 230	14/02/2025	no of objection 1. book marking mandatory as per index with pagination	publicid1
916	11/02/2025	0710102098612024(No.of Docs 3)	0710102098612024/11	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2024	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	14/02/2025	no of objection 1. delete DELAY-APPLICATION-BPTP-LTD.pdf in online portal 2. file only rejoinder book marking with ocr	ninaddogra
917	09/02/2025	0710102067222024(No.of Docs 2)	0710102067222024/2	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS. HINDUSTAN URVARAK & RASAYAN LIMITED	IBC Under Sec 9	14/02/2025	no of objection 1. book marking mandatory. 2. pagination missing in index. 3. need every pages sign. 4. counsel details sign missing in index.	b_arora
918	11/02/2025	0710102027602024(No.of Docs 1)	0710102027602024/2	COMPANY APPEAL(COMPANIES ACT)/164(ND)2024	S O GAS PRODUCTS PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (3)	14/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to write " affidavit " at the place of proof of service	RANVEER
919	03/02/2025	0710102050852024(No.of Docs 2)	0710102050852024/2	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	14/02/2025	No of objection 1. volume 1 not uploaded in pdf missed 2 in volume 2 annexures pages missed sign with true copy 3. rs court fee missed in vakalatnama	krishenkumar
920	07/02/2025	0710102017922024(No.of Docs 2)	0710102017922024/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2024	KULDEEP SINGH LUTHRA VS. INTERNATIONAL ELECTRON DEVICES LIMITED	Sec. 169(4)	14/02/2025	no of objection 1. wrong file as additional document	Hecto11
921	02/02/2025	0710102017442024(No.of Docs 2)	0710102017442024/5	INTERLOCUTORY APPLICATION (I.B.C)/1085(ND)2024	SARASWATI DEVI PROPRIETOR OF OM ENTERPRISES VS. PLRAMAL ENTERPRISES LTD.	Sec 60(5)	14/02/2025	no of objection 1. book marking mandatory as per index with pagination	amitsanduja99
922	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
923	01/02/2025	0710102109622020(No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13/02/2025		aayush.kevlani
924	01/02/2025	0710102109622020(No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13/02/2025		aayush.kevlani
925	01/02/2025	0710102109622020(No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13/02/2025		aayush.kevlani
926	01/02/2025	0710102109622020(No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	13/02/2025		aayush.kevlani
927	11/02/2025	0710102006722024(No.of Docs 2)	0710102006722024/3	COMPANY APPLICATION(COMPANIES ACT)/48(ND)2024	IKHLAS AHMED CHAWLA VS. BHUJADARI VINCOM PRIVATE LIMITED	Rule 11 of NCLT	13/02/2025	no of objection 1. volume 1 missed in pdf of reply 2. double pagination	D8932016
928	11/02/2025	0710102006722024(No.of Docs 2)	0710102006722024/2	COMPANY APPLICATION(COMPANIES ACT)/48(ND)2024	IKHLAS AHMED CHAWLA VS. BHUJADARI VINCOM PRIVATE LIMITED	Rule 11 of NCLT	13/02/2025	no of objection 1. need sign of reply pages 2. double pagination 3. pagination missed in book marking as per index	D8932016
929	02/02/2025	0710102063452024(No.of Docs 1)	0710102063452024/2	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13/02/2025	1. need every pages sign and true copy in Annexure.	P5791984
930	02/02/2025	0710102063452024(No.of Docs 1)	0710102063452024/2	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13/02/2025	1. need every pages sign and true copy in Annexure.	P5791984
931	02/02/2025	0710102063452024(No.of Docs 1)	0710102063452024/2	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13/02/2025	1. need every pages sign and true copy in Annexure.	P5791984

932	02/02/2025	0710102063452024(No.of Docs 1)	0710102063452024/2	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	13/02/2025	1.need every pages sign and true copy in Annexure.	P5791984
933	06/02/2025	0710102049292024(No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13/02/2025	1.kindly file IA wrong file.	priyanshu.prerana
934	06/02/2025	0710102049292024(No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13/02/2025	1.kindly file IA wrong file.	priyanshu.prerana
935	06/02/2025	0710102049292024(No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13/02/2025	1.kindly file IA wrong file.	priyanshu.prerana
936	06/02/2025	0710102049292024(No.of Docs 2)	0710102049292024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/41(ND)2024	SANJAY KUMAR JHA VS. NA	Application under any other provisions- IBC,Sec 30	13/02/2025	1.kindly file IA wrong file.	priyanshu.prerana
937	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
938	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
939	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
940	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
941	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
942	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
943	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
944	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
945	10/01/2025	0710102024152024(No.of Docs 2)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13/02/2025	1.affidavit missing in pdf as per order.	adv_santoshk
946	10/02/2025	0710102094942024(No.of Docs 2)	0710102094942024/3	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	13/02/2025	proof of service missing	sd.batra
947	16/01/2025	0710102097942024(No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/02/2025	1.incomplete file.	KAPILAAMIT
948	16/01/2025	0710102097942024(No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/02/2025	1.incomplete file.	KAPILAAMIT
949	16/01/2025	0710102097942024(No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/02/2025	1.incomplete file.	KAPILAAMIT
950	16/01/2025	0710102097942024(No.of Docs 2)	0710102097942024/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/02/2025	1.incomplete file.	KAPILAAMIT
951	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
952	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
953	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004

954	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
955	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
956	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
957	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
958	15/01/2025	0710102106842024(No.of Docs 2)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2025	1.kindly file petition wrong file.	D/964/2004
959	17/01/2025	0710102108262024(No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (LB.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13/02/2025	1.bookmarking mandatory.	AAVNA.LEGAL
960	17/01/2025	0710102108262024(No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (LB.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13/02/2025	1.bookmarking mandatory.	AAVNA.LEGAL
961	17/01/2025	0710102108262024(No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (LB.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13/02/2025	1.bookmarking mandatory.	AAVNA.LEGAL
962	17/01/2025	0710102108262024(No.of Docs 1)	0710102108262024/1	INTERLOCUTORY APPLICATION (LB.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	13/02/2025	1.bookmarking mandatory.	AAVNA.LEGAL
963	04/02/2025	0710102007832025(No.of Docs 2)	0710102007832025/1	INTERLOCUTORY APPLICATION (LB.C)/497(ND)2025	COMMITTEE OF CREDITORS OF EKDANT BUILDTech PVT VS. CHETAN GUPTA	Section 22, 27	13/02/2025	no of objection 1. Amended Memo of Parties need nclt last compliance order	wali.rvassociates
964	03/02/2025	0710102026332024(No.of Docs 3)	0710102026332024/11	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	12/02/2025	No of objection 1. pagination missed in book marking as per index 2. reply and vakalatnama filled separately in different slash number	amarjit.bedi
965	11/02/2025	0710102020442018(No.of Docs 1)	0710102020442018/35	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	12/02/2025	rs 1 court fees missing	pbalegallip
966	04/02/2025	0710102026032021(No.of Docs 1)	0710102026032021/12	COMPANY PETITION IB (IBC)/353(ND)2021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS. MRS. ASHA MITTAL	Section 95(1)	12/02/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index	ANKIT@190150
967	27/01/2025	0710102096402024(No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	11/02/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
968	27/01/2025	0710102096402024(No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	11/02/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
969	27/01/2025	0710102096402024(No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	11/02/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
970	27/01/2025	0710102096402024(No.of Docs 2)	0710102096402024/2	COMPANY PETITION (COMPANIES ACT)/234(ND)2024	ROSENDAHL NEXTROM GMBH VS. KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246,Sec. 244(1)	11/02/2025	1.some pages is not clear in pdf. 2.some pages is wrong adjust in pdf.	PurnimaMathur7
971	09/01/2025	0710102095892024(No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/02/2025	1.incomplete file.	daisyhannah25
972	09/01/2025	0710102095892024(No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/02/2025	1.incomplete file.	daisyhannah25

973	09/01/2025	0710102095892024(No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/02/2025	1.incomplete file.	daisyhannah25
974	04/02/2025	0710102094202023(No.of Docs 2)	0710102094202023/5	COMPANY APPEAL(COMPANIES ACT)/26(PB)2024	AKARSHAN HOTEL PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/02/2025	1.need every pages sign and true copy in Annexure.	ttavish
975	09/01/2025	0710102095892024(No.of Docs 1)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	10/02/2025	1.incomplete file.	daisyhannah25
976	31/01/2025	0710102078902024(No.of Docs 2)	0710102078902024/6	INTERLOCUTORY APPLICATION (L.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	10/02/2025	no of objection 1. wrong file application file as under additional	Advkirtibirua
977	06/02/2025	0710102109522023(No.of Docs 15)	0710102109522023/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/02/2025	1.all document file separately with orderly.	csyogesh89
978	13/01/2025	0710102047192024(No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (L.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	04/02/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
979	21/11/2024	0710102037812023(No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	04/02/2025	1.bookmarking mandatory.	rajatkatyaladv
980	30/01/2025	0710102045842024(No.of Docs 1)	0710102045842024/1	INTERLOCUTORY APPLICATION(IBC)(D IS.)/18(ND)2024	PRATEEK MITTAL VSVIREN SATRA	Sec 54(1)	04/02/2025	no of objection 1. incomplete file 2. only proof of service uploaded	liquidator.prateek
981	29/01/2025	0710102070032024(No.of Docs 2)	0710102070032024/2	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	04/02/2025	no of objection 1. reply need every pages sign 2. annexures c page missed sign with true copy page no 52 to 69	ketanmadan01
982	21/11/2024	0710102037812023(No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	04/02/2025	1.bookmarking mandatory.	rajatkatyaladv
983	13/01/2025	0710102047192024(No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (L.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	04/02/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
984	21/11/2024	0710102037812023(No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	04/02/2025	1.bookmarking mandatory.	rajatkatyaladv
985	02/02/2025	0710102084422024(No.of Docs 2)	0710102084422024/1	INTERLOCUTORY APPLICATION (L.B.C)/38(ND)2025	JAMMU AND KASHMIR BANK VS. AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	04/02/2025	1.counsel details sign missing in index. 2.need every pages sign true copy. 3. Index page numbering	kandk
986	13/01/2025	0710102047192024(No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (L.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	04/02/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
987	13/01/2025	0710102047192024(No.of Docs 2)	0710102047192024/3	INTERLOCUTORY APPLICATION (L.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	04/02/2025	1.pagination missing in bookmarking . 2.need all pages sign and true copy in Annexure.	associatessankhla
988	21/11/2024	0710102037812023(No.of Docs 2)	0710102037812023/14	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	04/02/2025	1.bookmarking mandatory.	rajatkatyaladv
989	28/01/2025	0710102105582024(No.of Docs 2)	0710102105582024/1	COMPANY PETITION IB (IBC)/870(ND)2024	VASUDEVAN GOPU LIQUIDATOR OF SILVER SPRING NETWORKS INDIA LLP	IBC Section 59	03/02/2025	no of objection 1. wrong file this is petition of voluntary liquidation filled as additional document	agslawfirm
990	29/01/2025	0710102004172025(No.of Docs 1)	0710102004172025/1	COMPANY APPEAL(COMPANIES ACT)/16(ND)2025	INTRA METAL PVT LTD VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	03/02/2025	no of objection 1. book marking mandatory as per index with pagination	Mohit111093
991	06/08/2019	0710102110052019(No.of Docs 0)	0710102110052019/8	COMPANY APPEAL(COMPANIES ACT)/823(ND)2019	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	03/02/2025	no of objection 1. this is petition 2. need nclt compliance order petition as filled in addition document 3. wrong file	
992	30/01/2025	0710102012012024(No.of Docs 2)	0710102012012024/13	INTERLOCUTORY APPLICATION (L.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	03/02/2025	no of objection 1.Compliance of the order dated 21.10.2024 which mention in index	Yashexlrancitldelhi

993	30/01/2025	0710102002702024(No.of Docs 3)	0710102002702024/5	INTERLOCUTORY APPLICATION (COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	03/02/2025	no of objection 1. pagination missed in book marking as per index with pagination 2. mismatched document internal and external 3. reply need every pages sign	pra24742018
994	06/02/2024	0710102012012024(No.of Docs 0)	0710102012012024/14	INTERLOCUTORY APPLICATION (LB.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	03/02/2025	no of objection 1. missed Compliance of the order dated 21.10.2024 which mention in index	
995	20/01/2025	0710102008132025(No.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (LB.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/02/2025	No of objection 1. wrong file as additional	Richamishra
996	31/01/2025	0710102023882023(No.of Docs 1)	0710102023882023/8	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	03/02/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	tusharsingh145
997	20/01/2025	0710102008132025(No.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (LB.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/02/2025	No of objection 1. wrong file as additional	Richamishra
998	20/01/2025	0710102008132025(No.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (LB.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/02/2025	No of objection 1. wrong file as additional	Richamishra
999	29/01/2025	0710102168832019(No.of Docs 2)	0710102168832019/9	COMPANY PETITION IB (IBC)/12(PB)2020	DOLPHIN RESOURCES PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	03/02/2025	no of objection 1. book marking mandatory as per index with pagination	nayyaradi
1000	30/01/2025	0710102002702024(No.of Docs 3)	0710102002702024/6	INTERLOCUTORY APPLICATION (COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	03/02/2025	no of objection 1. book marking mandatory as per index with pagination	pra24742018
1001	20/01/2025	0710102008132025(No.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (LB.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/02/2025	No of objection 1. wrong file as additional	Richamishra
1002	28/01/2025	0710102053272024(No.of Docs 2)	0710102053272024/2	COMPANY PETITION (COMPANIES ACT)/131(ND)2024	ASHEESH MATHUR VS. YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	30/01/2025	no of objection 1. wrong file Application-for-Withdrawal filled as additional document.	AAUSAXENA
1003	17/01/2025	0710102016102024(No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30/01/2025	1.order delay as per pdf.	DEV&DEV
1004	17/12/2024	0710102010152024(No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (LB.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30/01/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@ymail
1005	17/12/2024	0710102010152024(No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (LB.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30/01/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@ymail
1006	27/01/2025	0710102028302023(No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/01/2025	1.need every pages sign.	sajaljain537
1007	17/01/2025	0710102108292024(No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (LB.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30/01/2025	1.bookmarking mandatory.	AAVNA.LEGAL
1008	17/01/2025	0710102108292024(No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (LB.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30/01/2025	1.bookmarking mandatory.	AAVNA.LEGAL
1009	17/01/2025	0710102108292024(No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (LB.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30/01/2025	1.bookmarking mandatory.	AAVNA.LEGAL
1010	21/01/2025	0710102025472018(No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION (IBC)/1004(ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30/01/2025	1.all document file separately.	misharohatgimohta
1011	21/01/2025	0710102025472018(No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION (IBC)/1004(ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30/01/2025	1.all document file separately.	misharohatgimohta
1012	17/01/2025	0710102108292024(No.of Docs 1)	0710102108292024/1	INTERLOCUTORY APPLICATION (LB.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	30/01/2025	1.bookmarking mandatory.	AAVNA.LEGAL
1013	28/01/2025	0710200401472016(No.of Docs 2)	0710200401472016/58	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/01/2025	no of objection 1. book marking mandatory as per index with pagination	CSSHARAD

1014	29/01/2025	0710102012012024(No.of Docs 4)	0710102012012024/11	INTERLOCUTORY APPLICATION (LB.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	30/01/2025	no of objection 1.all document filed separately in different slash number 1st-Meeting-Minutes and e 2nd Meeting and vakalatnama.	Yashexlrancitdelhi
1015	21/01/2025	0710102025472018(No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION(IBC)/1 004(ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30/01/2025	1.all document file separately.	misharohatgimohta
1016	17/12/2024	0710102010152024(No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (LB.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30/01/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@ymail
1017	17/12/2024	0710102010152024(No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (LB.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	30/01/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.proof of service missing.	swastikakumari@ymail
1018	27/01/2025	0710102028302023(No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/01/2025	1.need every pages sign.	sajaljain537
1019	27/01/2025	0710102028302023(No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/01/2025	1.need every pages sign.	sajaljain537
1020	22/01/2025	0710102077312024(No.of Docs 2)	0710102077312024/2	INTERLOCUTORY APPLICATION (LB.C)/4725(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS. SAWLKA AUTOTECH PRIVATE LIMITED	Sec 60(5)	30/01/2025	no of objection 1. 1 rs court fee missed on vakalatatanama.	rohitgandhi
1021	27/01/2025	0710102028302023(No.of Docs 2)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/01/2025	1.need every pages sign.	sajaljain537
1022	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1023	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1024	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1025	21/01/2025	0710102025472018(No.of Docs 7)	0710102025472018/1	COMPANY APPLICATION(IBC)/1 004(ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	30/01/2025	1.all document file separately.	misharohatgimohta
1026	29/01/2025	0710102013582024(No.of Docs 2)	0710102013582024/3	COMPANY PETITION IB (IBC)/201(ND)2024	PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. PRAMOD CHAUDHARY	Section 95(1)	30/01/2025	no of objection 1. need reply of every pages 2. page 11 wrong alignment of adjustment	VIKRAMKUMAR38792@GMA
1027	25/01/2025	0710102077692024(No.of Docs 9)	0710102077692024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/327(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT	30/01/2025	no of objection 1. book marking mandatory as per index with pagination in all volume 2. page 389 410 412 422 950 951 952 955 956 957 not readable in volume 3	hammurabi.solomon
1028	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1029	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1030	17/01/2025	0710102016102024(No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30/01/2025	1.order delay as per pdf.	DEV&DEV
1031	17/01/2025	0710102016102024(No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30/01/2025	1.order delay as per pdf.	DEV&DEV
1032	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1033	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	

1034	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCL LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1035	03/04/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCL LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	30/01/2025	1.all document file separatley.	
1036	27/01/2025	0710102114992019(No.of Docs 2)	0710102114992019/17	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30/01/2025	no of objection 1. date and month missed on vakalatnama 2. 2 rs court fee paste on blank side of vakalatnama	adv_sksingh
1037	17/01/2025	0710102016102024(No.of Docs 1)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	30/01/2025	1.order delay as per pdf.	DEV&DEV
1038	27/01/2025	0710102078042021(No.of Docs 2)	0710102078042021/8	INTERLOCUTORY APPLICATION (L.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	30/01/2025	no of objection 1. need every page sign of reply 2. pagination missed in book marking as per index	sainikk57
1039	22/01/2025	0710102073852021(No.of Docs 1)	0710102073852021/6	INTERLOCUTORY APPLICATION (L.B.C)/4621(PB)2021	VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED	Sec 60(5)	30/01/2025	no of objection 1. 1 rs court fee missed on vakalatnama.	Ruchira@CRG
1040	25/01/2025	0710102051052024(No.of Docs 2)	0710102051052024/1	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS. GAURAV AGGARWAL	Section 95(1)	29/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	krishenkumar
1041	21/01/2025	0710102083302024(No.of Docs 1)	0710102083302024/3	RESTORATION APPLICATION (IBC)/116(ND)2024	PARVEEN SOOD	Rule 11 of NCLT, 2016	29/01/2025	no of objection 1. mismatched pagination in book marking 2. page no 6 to 32 annexures pages missed sign with true copy	rishisoodadv
1042	22/01/2025	0710102066102024(No.of Docs 1)	0710102066102024/3	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29/01/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatnama.	Advkiranncit2024
1043	24/01/2025	0710102099422024(No.of Docs 2)	0710102099422024/1	COMPANY PETITION IB (IBC)/825(ND)2024	WOVEN AND KNIT AR LALIT AGGARWAL VS. PRODO TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	29/01/2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama 2. pagination missed in book marking as per index	harshit@dehadrai.in
1044	28/01/2025	0710102027602024(No.of Docs 1)	0710102027602024/1	COMPANY APPEAL(COMPANIES ACT)/164(ND)2024	S O GAS PRODUCTS PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (3)	29/01/2025	no of objection 1. pagination missed in pdf in index page 2 incomplete file uploaded 3 all annexures missed 4 book marking mandatory as per index with pagination	RANVEER
1045	23/01/2025	0710102052562022(No.of Docs 1)	0710102052562022/13	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	29/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. welfare fee not seen visible	dmdadvocates
1046	26/01/2025	0710102045692024(No.of Docs 2)	0710102045692024/4	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	29/01/2025	no of objection 1. missed sign on index page 2. book marking mandatory as per index with pagination 3. need every page sign of reply 4 pagination missed in pdf 5 not verified affidavit	nishantgupta.adv
1047	22/01/2025	0710102066102024(No.of Docs 1)	0710102066102024/2	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29/01/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Advkiranncit2024
1048	22/01/2025	0710102066102024(No.of Docs 1)	0710102066102024/4	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29/01/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatnama.	Advkiranncit2024
1049	25/01/2025	0710102109902023(No.of Docs 4)	0710102109902023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2024	APSARA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29/01/2025	no of objection 1. all reports filed separately in different slash number	khanzehra
1050	07/10/2024	0710102085832024(No.of Docs 0)	0710102085832024/2	COMPANY PETITION IB (IBC)/686(ND)2024	INEVITABLE INFOTECH PRIVATE LIMITED VS. ENGINEER AI INDIA PRIVATE LIMITED	IBC Under Sec 9	29/01/2025	no of objection 1. need to write "affidavit" at the place of "proof of service" in dms portal 2. pagination missed in book marking as per index	

1051	22/01/2025	0710102066102024(No.of Docs 1)	0710102066102024/5	COMPANY PETITION (COMPANIES ACT)/159(ND)2024	PRAMOD KUMAR JAISWAL VS. ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	29/01/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanama.	Advkiranncit2024
1052	28/01/2025	0710102012012024(No.of Docs 1)	0710102012012024/10	INTERLOCUTORY APPLICATION (LB.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	29/01/2025	no of objection 1. ocr missed in pdf 2 compliance order which mention in pdf missed 21.10.2024	Pcoal_IRP
1053	24/01/2025	0710102097232022(No.of Docs 2)	0710102097232022/3	INTERLOCUTORY APPLICATION (LB.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	29/01/2025	no of objection 1. 1 rs court fee missed on vakalatanama of page no 36	varshabanerjee
1054	23/01/2025	0710102100392024(No.of Docs 1)	0710102100392024/1	COMPANY PETITION (COMPANIES ACT)/240(ND)2024	MEIDEN T&D (INDIA) LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	29/01/2025	no of objection 1. improper book marking as per index with pagination 2. missed counsel detail with sign on index pages 3 annexure page missed sign with true copy 4 file not uploaded 5. only proof of service uploaded	NKSLEGAL
1055	25/01/2025	0710102050852024(No.of Docs 2)	0710102050852024/1	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	29/01/2025	no of objection 1. book marking mandatory as per index with pagination	krishenkumar
1056	22/01/2025	0710102071992024(No.of Docs 2)	0710102071992024/1	CONTEMPT PETITION(COMPANIES ACT)/17(PB)2024	MR CHANDER VERMA VS. MR. MOHINDER VERMA	Sec 425	29/01/2025	no of objection 1. need every pages sign of reply 2. page no 1 to 14 missed in book marking 3. annexures page missed true copy 4 page no 16 to 129 missed ocr 5 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 6	swapnil.123
1057	27/01/2025	0710102002702024(No.of Docs 8)	0710102002702024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	29/01/2025	no of objection 1. all document filled separately in different slash number like petition rejoinder and any another document	pra24742018
1058	24/01/2025	0710102041372021(No.of Docs 2)	0710102041372021/9	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	29/01/2025	no of objection 1. blank page of proof of service	akshaygupta
1059	24/01/2025	0710102064772024(No.of Docs 2)	0710102064772024/2	INTERLOCUTORY APPLICATION (LB.C)/3831(ND)2024	MR. MANOJ KULSHRESTHA	Application under any other provisions- IBC	29/01/2025	no of objection 1. index page missed in bookmarking 2. reply need every pages sign 3. annexures pages missed sign with true copy	harshit@dehadrai.in
1060	28/01/2025	0710102033482020(No.of Docs 2)	0710102033482020/12	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	29/01/2025	no of objection 1. book marking mandatory as per index with pagination	Shiv1982
1061	23/01/2025	0710102072602024(No.of Docs 1)	0710102072602024/1	COMPANY PETITION IB (IBC)/775(ND)2024	NANDINI IMPEX PVT. LTD. VS. INDIANOIL - ADANI GAS PRIVATE LIMITED	IBC Under Sec 9	29/01/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Siddhanth
1062	25/01/2025	0710102051052024(No.of Docs 2)	0710102051052024/2	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS. GAURAV AGGARWAL	Section 95(1)	29/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	krishenkumar
1063	25/01/2025	0710102050222022(No.of Docs 2)	0710102050222022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	28/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. mismatched document 3. dms show rejoinder and internal show reply 4 need to write reply cum affidavit in document type on dms portal	Amitabh Nil
1064	23/01/2025	0710102039082022(No.of Docs 1)	0710102039082022/2	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. MR. BHAVINDER SINGH KHURANA	Section 95(1)	28/01/2025	no of objection 1. book marking mandatory as per index with pagination 3. 25 rs welfare fee missed on vakalatanama 3. 10 rs court fee paste on blank side of vakalatanama	richa777
1065	23/01/2025	0710102018832023(No.of Docs 2)	0710102018832023/9	INTERLOCUTORY APPLICATION (LB.C)/1358(ND)2023	DAULAT LEASING AND FINANCE PRIVATE LIMITED VSNIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	28/01/2025	no of objection 1. missed compliance with the Order dated 09.01.2025 which mention in index 2. missed ocr	Advmanujnagrath
1066	23/01/2025	0710102032642023(No.of Docs 1)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	28/01/2025	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa

1067	23/01/2025	0710102027072024(No.of Docs 2)	0710102027072024/8	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	28/01/2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf reply and annexures pages 3. book marking mandatory as per index with pagination	prashant.L&W
1068	24/01/2025	0710102011662023(No.of Docs 2)	0710102011662023/1	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	28/01/2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama all of these	varshabanerjee
1069	24/01/2025	0710102006112025(No.of Docs 2)	0710102006112025/1	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	28/01/2025	no of objection 1. Amended Memo of Parties which need ncilt last compliance order 2. pagination missed in book marking as per index	Mayanprasad
1070	22/01/2025	0710102090862024(No.of Docs 2)	0710102090862024/2	COMPANY PETITION IB (IBC)/726(PB)2024	NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED ,NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	27/01/2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 16.12.2024 which mention in index 2. annexures pages missed sign with true copy	nattasha.garg
1071	21/01/2025	0710102033182024(No.of Docs 2)	0710102033182024/6	COMPANY PETITION IB (IBC)/269(ND)2024	BANK OF BARODA VS. MS NIHARIKA GOEL	Section 95(1)	27/01/2025	no of objection 1. missed sign on index pages 2. need every pages sign of reply 3 book marking mandatory as per index with pagination 4 not verified affidavit 5 blank page of proof of service 6 reply need proof of service	nishantgupta.adv
1072	21/01/2025	0710102047332024(No.of Docs 2)	0710102047332024/2	COMPANY PETITION IB (IBC)/622(ND)2024	BANK OF INDIA LIMITED VS. SH. SANDEEP GUPTA	Section 95(1)	27/01/2025	no of objection 1. 1. Amendment of Prayer need ncilt last compliance order	D68462023
1073	22/01/2025	0710102005692024(No.of Docs 2)	0710102005692024/5	INTERLOCUTORY APPLICATION (I.B.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	27/01/2025	no of objection 1. 3 rs court fee and 25 rs welfare fee missed on vakalatnama.	aakarshs@gmail.com
1074	22/01/2025	0710102090862024(No.of Docs 2)	0710102090862024/1	COMPANY PETITION IB (IBC)/726(PB)2024	NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED ,NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	27/01/2025	no of objection 1. missed compliance of order dated 16.12.2024 which mention in index 2. annexure page missed sign with true copy	nattasha.garg
1075	15/01/2025	0710102077342022(No.of Docs 1)	0710102077342022/9	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Sec. 213	24/01/2025	No of objection 1.annexures pages missed sign with true copy of every pages	lexalliance.jitesh
1076	18/01/2025	0710102077872022(No.of Docs 2)	0710102077872022/17	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	24/01/2025	No of objection 1. page no 16 to 31 not readable pages	ambu395
1077	22/01/2025	0710102023602024(No.of Docs 1)	0710102023602024/4	COMPANY PETITION IB (IBC)/364(ND)2024	LT.COL. HARDEEP SINGH BEDI (RETD) FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS. NA	Section 94(1)	24/01/2025	no of objection 1. Compliance Affidavit need ncilt last compliance order	12806
1078	20/01/2025	0710102079012024(No.of Docs 3)	0710102079012024/3	INTERLOCUTORY APPLICATION (I.B.C)/4664(ND)2024	VJAY KUMAR GUPTA	Application under any other provisions- IBC	24/01/2025	no of objection 1. double pagination in pdf of volume 1 and 2 2. missed volume wise index in volume 2	sumitsinha20
1079	17/01/2025	0710102081492024(No.of Docs 1)	0710102081492024/4	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	24/01/2025	no of objection 1. index page missed in pdf 2. 25 rs welfare fee and 3 rs court fee missed on vakalatnama. 3 date missed on vakalatnama 4. book marking mandatory as per index with pagination	akhil.shankhwar1
1080	08/01/2025	0710102068022021(No.of Docs 2)	0710102068022021/11	COMPANY PETITION IB (IBC)/565(PB)2021	ENDLESS SERVICES PRIVATE LIMITED VS. SLR TECHINFRA PRIVATE LIMITED	IBC under Sec 7	23/01/2025	1.kindly file IA.	lokeshsharmalaw
1081	09/01/2025	0710102094942024(No.of Docs 1)	0710102094942024/1	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	23/01/2025	No of objection 1. book marking mandatory as per index with pagination	sd.batra

1082	17/01/2025	0710102097692019(No.of Docs 4)	0710102097692019/7	COMPANY APPLICATION(IBC)/891(ND)2019	ATUL KUMAR KANSAL VS. SAMYAK PROJECT PRIVATE	Sec. 45 (1)	23/01/2025	no of objection 1. index page sign of every volume at the place of counsel detail 2. page no 55 103 106 107 108 109 110 111 112 113 not readable in volume 1 3. need to write page no on translated page 4. 407 408 409 410 411 412 415 416 418 419 420 421 422 to 437 422 444 445 446 449 450 421 455 456 457 481 to 489 not readable pages in volume 2 5 page no 498 to 535 need sign with true copy in volume 2 6. page no 194 to 206 not readable page in volume 3 7 page no 230 to 239 not readable pages in volume 3 8 page no 225 to 262 not readable pages 9 page no 264 to 269 381 382 371 to 375 note if you have any doubt regarding these objection plz contact to nclt registry room no 103 Mr prashant kumar	Rashmi Chopra
1083	18/01/2025	0710102093432023(No.of Docs 2)	0710102093432023/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	23/01/2025	no of objection 1. date missed on vakalatanama.	Shivananda@17
1084	18/01/2025	0710102093432023(No.of Docs 2)	0710102093432023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	23/01/2025	no of objection 1. date missed on vakalatnama.	Shivananda@17
1085	16/01/2025	0710102087282024(No.of Docs 2)	0710102087282024/4	COMPANY PETITION IB (IBC)/706(ND)2024	DEVYANI INTERNATIONAL LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	23/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. missed affidavit in rejoinder	satishrai
1086	13/01/2025	0710102086132024(No.of Docs 1)	0710102086132024/3	TRANSFER APPLICATION (IBC)/79(PB)2024	ASHOK KRIPLANI VS. RAMANATHAN BHUVNESHWARI	Rule16(d),NCLT Rules,2016 IBC	23/01/2025	no of objection 1. Order dated 29/11/2024 which mention in index 2. pagination missed in book marking as per index	SHWETAM
1087	09/01/2025	0710102075682024(No.of Docs 2)	0710102075682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	23/01/2025	no of objection 1. need every pages sign of reply	utsavmukherjee
1088	20/01/2025	0710102065382024(No.of Docs 3)	0710102065382024/2	INTERLOCUTORY APPLICATION (I.B.C)/3829(ND)2024	MR MANOJ KUMAR ANAND LIQUIDATOR AVINASH EM PROJECTS PRIVATE LIMITED VS. MR SUDHIR KUMAR AWASTHI& ANR	Sec 66(1)	23/01/2025	no of objection 1. need every pages sign of reply	amrends
1089	20/01/2025	0710102098302024(No.of Docs 3)	0710102098302024/3	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23/01/2025	no of objection 1. both document file separately in different slash number 2. missed counsel detail on index page 3. missed order which mention in index	RIMPYJHA
1090	08/01/2025	0710102078902024(No.of Docs 2)	0710102078902024/5	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	23/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Advkirtibirua
1091	16/01/2025	0710102081762024(No.of Docs 2)	0710102081762024/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/351(ND)2024	MR. PADMANABH SINGH VS. MR JUSTICE SUDERSHAN KUMAR MISRA RETIRED	Rule 11 of NCLT	23/01/2025	no of objection 1. amended memo parties need nclt order 2. missed Order dated 26.11.2024 which mention in index 3. need every pages sign of pdf	monudcp
1092	20/01/2025	0710102100842023(No.of Docs 2)	0710102100842023/8	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	23/01/2025	no of objection 2. book marking mandatory as per index with pagination	NCLTefilingSSK
1093	20/01/2025	0710102100812023(No.of Docs 2)	0710102100812023/6	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	23/01/2025	no of objection 1. book marking mandatory as per index with pagination	NCLTefilingSSK
1094	20/01/2025	0710102100832023(No.of Docs 2)	0710102100832023/6	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	23/01/2025	no of objection 1. book marking mandatory as per index with pagination	NCLTefilingSSK

1095	20/01/2025	0710102030432024(No.of Docs 2)	0710102030432024/3	COMPANY PETITION (COMPANIES ACT)/99(ND)2024	HARJIT KAUR CHAWLA VS. CHAWLA FUELS PRIVATE LIMITED	Sec. 241(1)	23/01/2025	no of objection 1. mismatched document of dms reply show in dms portal and internal show written submission 2. ocr need of written submission 3 book marking mandatory as per index with pagination	tegjeet
1096	11/01/2025	0710102071192021(No.of Docs 1)	0710102071192021/4	INTERLOCUTORY APPLICATION (I.B.C)/4576(PB)2021	VJENDER SHARMA VS. DEPUTY COMMISSIONER OF INCOME TAX INCOME TAX DEPARTMENT	Application under any other provisions- IBC	23/01/2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	SARCINFO09
1097	20/01/2025	0710102107012023(No.of Docs 2)	0710102107012023/3	COMPANY PETITION IB (IBC)/99(ND)2024	NEMANI STEELS P LTD VS. VENKATESH INFRA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	23/01/2025	no of objection 1. missed order DATED 23.11.2024 which mention in index	akshatsingh7676
1098	20/01/2025	0710102037382024(No.of Docs 2)	0710102037382024/2	INTERLOCUTORY APPLICATION (I.B.C)/3478(ND)2024	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Sec 60(5)	23/01/2025	no of objection 1. missed AMENDED MEMO OF PARTIES need ncit last compliance order	sri8191
1099	20/01/2025	0710102037392024(No.of Docs 2)	0710102037392024/2	INTERLOCUTORY APPLICATION (I.B.C)/3480(ND)2024	STATE BANK OF INDIA VS. RAKESH NAYAR	Sec 60(5)	23/01/2025	no of objection 1. missed AMENDED MEMO OF PARTIES need ncit last compliance order	sri8191
1100	20/01/2025	0710102007162024(No.of Docs 2)	0710102007162024/4	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	23/01/2025	no of objection 1. need every pages sign of amend memo parties 2. amended memo parties need ncit last compliance order	KKAMAL8090
1101	19/01/2025	0710102000322025(No.of Docs 1)	0710102000322025/1	COMPANY PETITION (COMPANIES ACT)/9(ND)2025	ARVIND WALIA VS. KAMLAVALLABH DEVELOPERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	23/01/2025	No of objection 1. book marking mandatory as per index with pagination 2. 3 rs court fee missed on vakalatnama. 3. court fee not visible	chambersofmrityunjay
1102	20/01/2025	0710102013172024(No.of Docs 2)	0710102013172024/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/68(ND)2024	SANJEEV DHINGRA VS. DHINGRA PROPERTIES PRIVATE LIMITED	Sec. 242(4)	23/01/2025	no of objection 1. need every pages sign of reply	ashwarya.sinha1984
1103	08/01/2025	0710102090242022(No.of Docs 1)	0710102090242022/1	CONTEMPT PETITION (IBC)/2(ND)2023	RAKESH KUMAR JAIN VSP. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/01/2025	Order Missed	mohit.nandwani
1104	23/05/2018	0710200417422018(No.of Docs 0)	0710200417422018/5	COMPANY PETITION (COMPANIES ACT)/195(ND)2018	M/S BK MUDGAL & ORS VS M/S APEX TUBES PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	23/01/2025	no of objection 1. only order uploaded 2. missed index 3. missed bookmarking	
1105	10/01/2025	0710102097512024(No.of Docs 2)	0710102097512024/1	INTERLOCUTORY APPLICATION (I.B.C)/6196(ND)2024	MR. SIDHANT KAPOOR VS. MR. ATUL KANSAL RESOLUTION PROFESSIONAL	Sec 60(5)	23/01/2025	1.pagination missing in index.	nitesh@asalegal.in
1106	17/01/2025	0710102066232024(No.of Docs 1)	0710102066232024/5	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	22/01/2025	no of objection 1. book marking mandatory as per index with pagination 3. 3 rs court fee missed on vakalatnama. 4 pagination missed on index page and pdf also	KnKDelhi
1107	20/01/2025	0710102101602024(No.of Docs 1)	0710102101602024/1	INTERLOCUTORY APPLICATION (I.B.C)/5763(ND)2024	EMERALD LANDS (INDIA) PVT. LTD. VS. BCRE INDIA PRIVATE LIMITED.	Sec 66(1)	22/01/2025	1.this document tracking report mismatch in pdf.	advkrishan
1108	09/07/2024	0710102058352024(No.of Docs 0)	0710102058352024/36	COMPANY PETITION IB (IBC)/427(ND)2024	GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED	IBC Under Sec 9	22/01/2025	no of objection 1. need to write "affidavit" at the place of "proof of service" in dms portal 2. missed sign with true copy of annexure page and also missed pagination in book marking of annexures pages	
1109	18/01/2025	0710102016772024(No.of Docs 2)	0710102016772024/5	COMPANY PETITION IB (IBC)/235(ND)2024	MIRCHI ARTS PRIVATE LIMITED	IBC Section 59	22/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and bookmarking also	FactumLegal
1110	08/01/2025	0710102102082024(No.of Docs 2)	0710102102082024/1	INTERLOCUTORY APPLICATION (I.B.C)/5783(ND)2024	M/S LAVENDER INFRAPROJECTS PVT. LTD. VS. PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	22/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete file uploaded	harneetsingh
1111	17/01/2025	0710102105032024(No.of Docs 2)	0710102105032024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/72(PB)2024	PUNIT HANDA	Sec 30	22/01/2025	no of objection 1. incomplete index 2. counsel detail missed on index page	advanshulsharma

1112	14/01/2025	0710102083002024(No.of Docs 2)	0710102083002024/1	INTERLOCUTORY APPLICATION (L.B.C)/5230(ND)2024	ASHOK KUMAR GULLA VS. PIYUSH GUPTA	Rule 11 of NCLT, 2016	22/01/2025	no of objection 1.Amended Memo of Parties need nclt last compliance order	Aditkhorana
1113	17/01/2025	0710102047382023(No.of Docs 2)	0710102047382023/22	COMPANY PETITION IB (IBC)/390(PB)2023	ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	21/01/2025	no of objection 1. missed volume wise index in pdf of volume 1	wamikatrehan
1114	08/01/2025	0710102104222023(No.of Docs 3)	0710102104222023/6	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	21/01/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. reply need every pages sign 3. annexures pages missed sign with true copy 4. double pagination in pdf of volume 2	angadmehta
1115	16/01/2025	0710102141762019(No.of Docs 2)	0710102141762019/11	COMPANY PETITION (COMPANIES ACT)/166(ND)2019	MR. PADMANABH SINGH VS. MRS. VIDYA SINGH	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21/01/2025	no of objection 1. 1.AMENDED MEMO OF PARTIES need and missed AS PER ORDER DATED 26.11.2024 which mention in index	monudcp
1116	07/12/2024	0710102103652024(No.of Docs 0)	0710102103652024/1	INTERLOCUTORY APPLICATION (L.B.C)/33(ND)2025	REKHA (PROPRIETOR OF SHRI KRISHAN NITIN KUMAR)	Sec 42,Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	21/01/2025	1.bookmarking mandatory. 2.index missing in pdf.	
1117	16/01/2025	0710102057242024(No.of Docs 2)	0710102057242024/46	TRANSFER PETITION(COMPANIES ACT)/29(PB)2024	ATAMJIT SINGH AND ORS VS. SPORTS FIT WORLD PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21/01/2025	no of objection 1. only order uploaded 2. file not uploaded	Sujeet Kumar
1118	08/01/2025	0710102104222023(No.of Docs 3)	0710102104222023/6	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	21/01/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. reply need every pages sign 3. annexures pages missed sign with true copy 4. double pagination in pdf of volume 2	angadmehta
1119	16/01/2025	0710102055702024(No.of Docs 2)	0710102055702024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/384(ND)2024	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	21/01/2025	no of objection 1. pagination missed in book marking as per index 2. application filled as a additional document need nclt last compliance order 3. application payable document of nclt	aniljain
1120	16/01/2025	0710102004342024(No.of Docs 1)	0710102004342024/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/20(ND)2024	MR. SHAILENDRA SINGH VS. MR MANOJ CHAUDHARY	Application under any other provisions	20/01/2025	No of objection 1. book marking mandatory as per index with pagination 2. need to write " reply affidavit" at the place of " affidavit " in dms portal 3. missed proof of service	shankarimishra
1121	17/01/2025	0710102014762024(No.of Docs 2)	0710102014762024/3	INTERLOCUTORY APPLICATION (L.B.C)/782(ND)2024	VIBIN VINCENT	Application under any other provisions- IBC	20/01/2025	no of objection 1. index page missed sign at the place of counsel detail 2. page no 6 missed sign and ocr 3. page no 10 not readable	Vidhisha
1122	09/01/2025	0710102050502024(No.of Docs 2)	0710102050502024/8	COMPANY PETITION IB (IBC)/348(ND)2024	MK JIAN VS. KRRISH REALTECH PVT LTD	IBC under Sec 7	16/01/2025	no of objection 1. only order uploaded 2. incomplete file 3. affidavit missed 4. book marking mandatory as per index with pagination	DhruvPande9
1123	12/09/2024	0710102078902024(No.of Docs 0)	0710102078902024/3	INTERLOCUTORY APPLICATION (L.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	16/01/2025	no of objection 1.bookmarking mandatory. 2.need all pages ocr.	
1124	12/09/2024	0710102078902024(No.of Docs 0)	0710102078902024/4	INTERLOCUTORY APPLICATION (L.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	16/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	

1125	13/01/2025	0710102075732023(No.of Docs 3)	0710102075732023/4	INTERLOCUTORY APPLICATION (I.B.C)/5153(ND)2023	BRJESH SINGH BHADAURIYA VSRAJIV GUPTA	Sec 66(1)	16/01/2025	no of objection 1. wrong mention type copy page no on translated copy in volume 1 2. page 79 to 82 missed ocr in volume 1 3. mention the original page no on translated copies in volume 1 4 double pagination in pdf of volume 1 and 2 5 missed original page of translated copy of 45 to 60 in volume 1 6 mention wrong page no of original page of this translated copy of page no 81 to 83 in volume 1 7 in volume 2 mention wrong page no of original page of this translated copy of page no 97 to 104	agslegal
1126	13/01/2025	0710102075852024(No.of Docs 2)	0710102075852024/3	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	16/01/2025	no of objection 1. 3 rs court fee missed on vakalatnama.	utsavmukherjee
1127	09/01/2025	0710102063222024(No.of Docs 2)	0710102063222024/3	COMPANY PETITION IB (IBC)/619(ND)2024	M/S WOOD CRAFT FURNISHERS VS. TEN ON TEN HABITAT PRIVATE LIMITED	IBC Under Sec 9	16/01/2025	no of objection 1. reply need every pages sign 2. annexures pages missed sign with true copy	Rohit@089
1128	14/01/2025	0710102024502024(No.of Docs 2)	0710102024502024/3	INTERLOCUTORY APPLICATION (I.B.C)/1620(ND)2024	SHIV SHANKAR BANSAL VS. ANSHUL GUPTA	Sec 60(5)	16/01/2025	no of objection 1. reply need every pages sign	PIYUSH_BERIWAL
1129	05/03/2020	0710102029292020(No.of Docs 0)	0710102029292020/10	COMPANY PETITION IB (IBC)/722(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BHAVNESH KANWAR	Section 95(1)	16/01/2025	no of objection 1. missed counsel detail of RESOLUTION PROFESSIONAL on index page and the last page of written submission 2. pagination missed in book marking as per index	
1130	14/01/2025	0710102105442020(No.of Docs 1)	0710102105442020/5	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	NIHO CONSTRUCTION VS. HEMANT KHADELWALHEMANT KHADELWAL	Rule 11 of NCLT	16/01/2025	no of objection 1.COMPLIANCE THE ORDER DATED 04/09/2024 missed in pdf which mention in index	shankarimishra
1131	14/01/2025	0710102412432017(No.of Docs 1)	0710102412432017/16	COMPANY PETITION IB (IBC)/227(PB)2017	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec 9	16/01/2025	no of objection 1. index page missed in book marking as per index 2. CO. PETITION NO. ____ OF 2017 3. paste welfare ticket on blank side of vakalatnama 4. missed 3 rs court fee on vakalatnama 5. book marking mandatory as per index with pagination	prashantmehta
1132	14/01/2025	0710102065822024(No.of Docs 1)	0710102065822024/1	CONTEMPT PETITION(COMPANIES ACT)/16(ND)2024	KRISHNA KHADELWAL AND ANR VS. NIHO CONSTRUCTION LIMITED	Sec 425	16/01/2025	no of objection 1.DATED 03.09.2024 missed which mention in index 2. need to write rejoinder affidavit in dms portal 3. rejoinder need proof of service	shankarimishra
1133	10/01/2025	0710102114992019(No.of Docs 2)	0710102114992019/16	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	16/01/2025	no of objection 1.pagination missing in bookmarking. 2.index missing in pdf. 3.need every pages sign. 4.welfare 25rs court fee 3rs in vakalatnama.	adv_sksingh
1134	15/01/2025	0710102027712024(No.of Docs 2)	0710102027712024/7	INTERLOCUTORY APPLICATION (I.B.C)/1727(ND)2024	MANOJ KULSHRESHTHA VS. DEPUTY COMMISSIONER OF INCOME TAX	Sec 60(5)	16/01/2025	no of objection 1. missed sign of every pages of reply 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	9899393420
1135	14/01/2025	0710102029292020(No.of Docs 1)	0710102029292020/8	COMPANY PETITION IB (IBC)/722(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BHAVNESH KANWAR	Section 95(1)	16/01/2025	No of objection 1. index page missed in pdf 2. index page missed in book marking 3 missed pagination in book marking 4 counsel detail missed at the last page of written submission . 5 page no missed in pdf pages	rajeshramrani2407
1136	14/01/2025	0710102073022024(No.of Docs 1)	0710102073022024/1	COMPANY PETITION IB (IBC)/796(ND)2024	THE CANARA BANK LIMITED VS. JALANDHAR AMRITSAR TOLLWAYS LIMITED.	IBC under Sec 7	15/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to write "affidavit" at the place of proof of service in document type of online portal	shankarimishra

1137	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1138	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1139	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1140	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1141	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1142	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1143	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1144	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1145	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1146	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1147	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1148	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1149	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1150	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1151	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1152	09/01/2025	0710102033352024(No.of Docs 2)	0710102033352024/5	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	15/01/2025	no of objection 1. reply need every pages sign	D1660A2009
1153	13/01/2025	0710102046292023(No.of Docs 2)	0710102046292023/13	INTERLOCUTORY APPLICATION (LB.C)/3156(ND)2023	BRUESH SINGH BHADAURIYA VS. AKJ METALS PRIVATE LIMITED	Application under any other provisions- IBC	15/01/2025	no of objection 1. original paper missed of translate page no 62 65 87 2. page no 107 to 110 missed ocr 3. page no 114 mention the original page no which you have translated hindi to english 4 double pagination in pdf 5 page no 128 are paper cutting 6 missed original document of type copy page no 97 to 104	agslegal
1154	13/01/2025	0710102003232024(No.of Docs 2)	0710102003232024/8	INTERLOCUTORY APPLICATION (LB.C)/571(ND)2024	HARISH TANEJA VS. NATIONAL SMALL INDUSTRIES CORPORATION	Sec 60(5)	15/01/2025	1.bookmarking mandatory.	lexacorplegal

1155	09/01/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15/01/2025	1.wrong file.	ip_vivek
1156	09/01/2025	0710102108842024(No.of Docs 1)	0710102108842024/1	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	15/01/2025	no of objection 1. book marking mandatory as per index with pagination	somesh.srivastava
1157	09/01/2025	0710102033182024(No.of Docs 2)	0710102033182024/5	COMPANY PETITION IB (IBC)/269(ND)2024	BANK OF BARODA VS. MS NIHARIKA GOEL	Section 95(1)	15/01/2025	no of objection 1. file not uploaded 2. reply not uploaded 3. reply need proof of service	D1660A2009
1158	09/01/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15/01/2025	1.wrong file.	ip_vivek
1159	09/01/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15/01/2025	1.wrong file.	ip_vivek
1160	09/01/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15/01/2025	1.wrong file.	ip_vivek
1161	19/12/2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (I.B.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15/01/2025	1.double pagination wrong in pages.	Advmanujnagrath
1162	09/01/2025	0710102018162020(No.of Docs 3)	0710102018162020/40	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	13/01/2025	no of objection 1. both written submission filed separately in different slash number	abhinavagrawal
1163	08/01/2025	0710102053942023(No.of Docs 2)	0710102053942023/6	COMPANY PETITION IB (IBC)/432(ND)2023	SHIKHAR CHANDRA JAIN VS. HDFC BANK	Section 94(1)	10/01/2025	no of objection 1.this is pages is not clear 32,33,34, 2.need all pages sign. 3.double pagination is wrong in pdf.	simarsingh94
1164	01/03/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/01/2025	1.ORDER MISSING.	
1165	08/01/2025	0710102045062024(No.of Docs 2)	0710102045062024/8	INTERLOCUTORY APPLICATION (I.B.C)/2770(ND)2024	MANOJ KUMAR ANAND VS. RADHA KRISHAN MEHNDIRATTA	Application under any other provisions- IBC	10/01/2025	1.bookmarking mandatory. 2.need all pages ocr.	varshabanerjee
1166	08/01/2025	0710102027232021(No.of Docs 1)	0710102027232021/62	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	10/01/2025	1.bookmarking mandatory. 2.cour fee 1rs date missing in vakalatnama.	Utsav@8763
1167	01/03/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/01/2025	1.ORDER MISSING.	
1168	08/01/2025	0710102062322024(No.of Docs 1)	0710102062322024/6	COMPANY PETITION IB (IBC)/506(ND)2024	TBS METAL PRIVATE LIMITED VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	10/01/2025	1.bookmarking mandatory.	kashar@12345
1169	08/01/2025	0710102045022024(No.of Docs 2)	0710102045022024/8	INTERLOCUTORY APPLICATION (I.B.C)/2806(ND)2024	MANOJ KUMAR ANAND VS. SUNANDA KHURANA	Application under any other provisions- IBC	10/01/2025	1.bookmarking mandatory. 2.need all pages ocr.	udi1226
1170	08/01/2025	0710102023762020(No.of Docs 5)	0710102023762020/41	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	10/01/2025	No of objections 1.Need to true copy and sign on every page of annexure	Shivam2645
1171	01/03/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/01/2025	1.ORDER MISSING.	
1172	08/01/2025	0710102045042024(No.of Docs 2)	0710102045042024/8	INTERLOCUTORY APPLICATION (I.B.C)/2771(ND)2024	MANOJ KUMAR ANAND VS. ANIL KHURANA	Application under any other provisions- IBC	10/01/2025	1.bookmarking mandatory. 2.need all pages ocr.	udi1226
1173	08/01/2025	0710102045032024(No.of Docs 2)	0710102045032024/8	INTERLOCUTORY APPLICATION (I.B.C)/2773(ND)2024	MANOJ KUMAR ANAND VS. ANURADHA MEHNDIRATTA	Application under any other provisions- IBC	10/01/2025	1.bookmarking mandatory. 2.need all pages ocr.	varshabanerjee

1174	08/01/2025	0710102045052024(No.of Docs 2)	0710102045052024/8	INTERLOCUTORY APPLICATION (I.B.C)/2787(ND)2024	MANOJ KUMAR ANAND VS. KRISHAN MOHAN MEHNDIRATTA	Application under any other provisions- IBC	10/01/2025	1.bookmarking mandatory. 2.need all pages ocr.	varshabanerjee
1175	01/03/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/01/2025	1.ORDER MISSING.	
1176	07/01/2025	0710102076782024(No.of Docs 1)	0710102076782024/1	INTERLOCUTORY APPLICATION (I.B.C)/5330(ND)2024	RUSTAGI PROJECTS PRIVATE LIMITED VS. RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	09/01/2025	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	gangwanis1
1177	07/01/2025	0710102064542024(No.of Docs 2)	0710102064542024/2	TRANSFER APPLICATION/31(PB)2024	RAM KUMAR DUBEY VS. DR. ER. RAJAJINDERR JAINA	Rule16(d),NCLT Rules,2016	09/01/2025	1.incomplete file.	ranaut.amit83
1178	08/01/2025	0710102088402024(No.of Docs 4)	0710102088402024/1	TRANSFER APPLICATION/46(PB)2024	ROOP ULTRASONIX LIMITED VS. TELSONIC HOLDINGS AG & ANR.	Rule16(d),NCLT Rules,2016	09/01/2025	No of objection 1.all file separately in different slash number	rsarang092
1179	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1180	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1181	07/01/2025	0710102056982023(No.of Docs 2)	0710102056982023/30	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	09/01/2025	1.kindly file IA.	Adv Aditya
1182	07/01/2025	0710102085312021(No.of Docs 2)	0710102085312021/13	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	09/01/2025	1.bookmarking as per index. 2.need every pages sign.	Asavrajan@123
1183	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1184	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1185	07/01/2025	0710200418422018(No.of Docs 2)	0710200418422018/7	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS M/S PURNIMA COLONIZERS PVT. LTD.	Sec. 241(1)	09/01/2025	No of objection 1.annexures pages missed sign with true copy	advmuskanpuri
1186	07/01/2025	0710102051742024(No.of Docs 2)	0710102051742024/9	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	09/01/2025	no of of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need all pages ocr.	BBLs@123
1187	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1188	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1189	07/01/2025	0710102086132024(No.of Docs 2)	0710102086132024/2	TRANSFER APPLICATION (IBC)/79(PB)2024	ASHOK KRIPLANI VS. RAMANATHAN BHUVNESHWARI	Rule16(d),NCLT Rules,2016 IBC	09/01/2025	1.bookmarking mandatory as per index. 2.need all pages sign.	skandalegalnclt
1190	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1191	08/01/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	09/01/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
1192	06/01/2025	0710102088532024(No.of Docs 1)	0710102088532024/1	INTERLOCUTORY APPLICATION (I.B.C)/74(PB)2025	MEGHA AGRAWAL	Section 105,112, 113	08/01/2025	1.wrong file.	Atulbhatia
1193	03/01/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (I.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	08/01/2025	1.need all pages sign.	prithugarg

1194	03/01/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (L.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	08/01/2025	1.need all pages sign.	prithugarg
1195	03/01/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (L.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	08/01/2025	1.need all pages sign.	prithugarg
1196	06/01/2025	0710102085072024(No.of Docs 1)	0710102085072024/2	COMPANY PETITION IB (IBC)/753(ND)2024	MANAUR	Section 94(1)	08/01/2025	1.bookmarking.mandatory.	vishishtnclt
1197	07/01/2025	0710102062912024(No.of Docs 1)	0710102062912024/2	INTERLOCUTORY APPLICATION (L.B.C)/3819(ND)2024	SANJIVV NARULAA	Application under any other provisions- IBC	08/01/2025	1.Bookmarking compulsory 2. wrong file upload	as.juris
1198	07/01/2025	0710102045442022(No.of Docs 2)	0710102045442022/14	INTERLOCUTORY APPLICATION (L.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	08/01/2025	no of objection 1. blank file 2. file not uploaded	Saloni@8384
1199	06/01/2025	0710102080802024(No.of Docs 1)	0710102080802024/3	RESTORATION APPLICATION (IBC)/120(ND)2024	AMANJYOT SINGH GULATI VS. ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Application under any other provisions- IBC	08/01/2025	1.bookmarking mandatory.	SKROUT2022
1200	03/01/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (L.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	08/01/2025	1.need all pages sign.	prithugarg
1201	05/01/2025	0710102093352024(No.of Docs 1)	0710102093352024/1	TRANSFER APPLICATION (IBC)/77(PB)2024	ANAND KASHYAP VS. THE BANK OF BARODA LIMITED ,ANAND KASHYAP VS. THE BANK OF BARODA LIMITED	Rule16(d),NCLT Rules,2016 IBC	07/01/2025	no of objection 1. book marking mandatory as per index with pagination	kapoorandcompany
1202	05/01/2025	0710102089072024(No.of Docs 2)	0710102089072024/2	INTERLOCUTORY APPLICATION (L.B.C)/5243(PB)2024	MEGHA AGRAWAL	Section 105,112, 113	07/01/2025	no of objection 1. book marking mandatory as per index with pagination	Atulbhatia
1203	05/01/2025	0710102087142024(No.of Docs 4)	0710102087142024/15	INTERLOCUTORY APPLICATION (L.B.C)/5095(PB)2024	NIDHI MANGLIK VS. RAJEEV LOCHAN	Sec 60(5)	07/01/2025	no of objection 1. both rejoinder filed separately in different slash number of both respondent 1 and 2	VAISH ASSOCIATES
1204	06/01/2025	0710102005102023(No.of Docs 1)	0710102005102023/4	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	07/01/2025	no of objection 1. index page missed sign at the place of counsel detail	lawjawab
1205	04/01/2025	0710102100152024(No.of Docs 1)	0710102100152024/13	COMPANY APPLICATION(COMPANIES ACT)/278(ND)2024	RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	07/01/2025	1.pagiantion missing in bookmarking. 2.need every pages sign.	malam
1206	06/01/2025	0710102048962024(No.of Docs 1)	0710102048962024/4	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	07/01/2025	1.bookmarking mandatory.	bkmndelhi
1207	06/01/2025	0710102078572019(No.of Docs 1)	0710102078572019/31	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	07/01/2025	no of objection 1.bookmarking mandatory. 2.index missing in pdf. 3.need all pages sign.	munishmehta
1208	01/01/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (L.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	06/01/2025	1. Compliance order missing.	honeysatpal
1209	01/01/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (L.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	06/01/2025	1. Compliance order missing.	honeysatpal
1210	01/01/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (L.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	06/01/2025	1. Compliance order missing.	honeysatpal
1211	01/01/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (L.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	06/01/2025	1. Compliance order missing.	honeysatpal
1212	03/01/2025	0710102098942022(No.of Docs 1)	0710102098942022/5	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	04/01/2025	no of objection 1. missed compliance of the order of this Hon'ble Tribunal dated 14.10.2024 which mention in index	D81952018
1213	03/01/2025	0710102070482024(No.of Docs 1)	0710102070482024/12	TRANSFER APPLICATION/36(PB) 2024	HARSH RAJANI AND ANR. VS. DHIRAJ INVESTMENTS COMPANY (A PRIVATE COMPANY WITH UNLIMITED LIABILITY)	Rule16(d),NCLT Rules,2016	04/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. 1 rs court fee missed on vakalatnama	advsidharthjain

1214	03/01/2025	0710200420362018(No.of Docs 1)	0710200420362018/199	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	04/01/2025	no of objection 1. book marking do as like index 2. annexures pages missed ocr 3 order missed ORDER DATED 04.12.2023 which mention in index 4 index page missed in book marking	Atul Kansal
1215	31/12/2024	0710102103232023(No.of Docs 2)	0710102103232023/10	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	03/01/2025	no of objection 1. application need last compliance order of nclt	MANOJDUBEY
1216	23/12/2024	0710200420362018(No.of Docs 1)	0710200420362018/196	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	03/01/2025	no of objection 1. missed ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1217	23/12/2024	0710200420362018(No.of Docs 1)	0710200420362018/198	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	03/01/2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1218	23/12/2024	0710200420362018(No.of Docs 1)	0710200420362018/197	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	03/01/2025	no of objection 1. missed COMPLIANCE OF 1-2 ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1219	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1220	02/01/2025	0710102054092024(No.of Docs 2)	0710102054092024/4	CONTEMPT PETITION (IBC)/23(ND)2024	INDIAN RAILWAY CATERING AND TRANSPORT CORPORATION VSOTTIMO VISUALS	Sec 60(5),Rule 11 of NCLT, 2016	03/01/2025	no of objection 1. missed order dated 19.11.2024 which mention in index	lawofficeofrashmi
1221	02/01/2025	0710102013802024(No.of Docs 2)	0710102013802024/1	COMPANY PETITION (COMPANIES ACT)/54(ND)2024	GARIMA JINDAL VS. A K LUMBERS LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 447	03/01/2025	no of objection 1. missed sign on index page at the place of counsel detail 2. need every pages sign of reply 3 missed affidavit with verification	corporatejudis@NCLT
1222	02/01/2025	0710102081872024(No.of Docs 2)	0710102081872024/2	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	03/01/2025	no of objection 1. incomplete counsel detail on index pages and page no 1 and 4 2. need every page sign of page no 1 to 4 3 page no 5 to 6 wrong adjustment of alignment of pages 4 page no 5 to 6 annexures pages missed sign with true copy	kavya@pss.legal
1223	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1224	01/01/2025	0710102024782022(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	03/01/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1225	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1226	18/12/2024	0710102104242024(No.of Docs 2)	0710102104242024/1	INTERLOCUTORY APPLICATION (I.B.C)/6044(ND)2024	BAZEL MOTORS PRIVATE LIMITED VS. MR. SAURABH CHAWLA	Sections 60(5)/Regulation 13	03/01/2025	no of objection 1. wrong file 2. this is application	Raghav
1227	01/01/2025	0710102070222024(No.of Docs 1)	0710102070222024/1	COMPANY PETITION (COMPANIES ACT)/212(ND)2024	VIKAS LIFECARE LIMITED VS. A P SECURITAS PRIVATE LIMITED	Sec. 213	03/01/2025	no of objection 1. missed compliance of order dated 25.11.2024. which mention in index	MAPLEGAL
1228	21/12/2024	0710102400522009(No.of Docs 2)	0710102400522009/34	COMPANY PETITION (COMPANIES ACT)/103(ND)2009	LALIT AGGARWAL & ANR. VS M/S. BSL BUILDINCON PVT. LTD. & ORS.	Application under any other provisions	03/01/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need all pages ocr.	R K GUPTA
1229	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00

1230	20/12/2024	0710102126752019(No.of Docs 1)	0710102126752019/9	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	03/01/2025	no of objection 1. index page missed sign at the place of counsel detail 2. need to write " at the place of " at the place " at the place " on dms portal	advshubhamsh
1231	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1232	02/01/2025	0710102092682024(No.of Docs 1)	0710102092682024/1	INTERLOCUTORY APPLICATION (I.B.C)/5465(ND)2024	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. BANK OF BARODA THROUGH ITS DGM & BRANCH HEAD	Sec 60(5)	03/01/2025	No of objection 1. missed compliance last order - dated 19.11.2024 which mention in index	netik2256.nk@gmail.c
1233	01/01/2025	0710102101832024(No.of Docs 2)	0710102101832024/1	COMPANY APPLICATION(COMP ANIES ACT)/277(PB)2024	AJAY SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	03/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	mohitnegi
1234	01/01/2025	0710102030112024(No.of Docs 2)	0710102030112024/2	RESTORATION APPLICATION (IBC)/59(ND)2024	RAJA BHOJ	Application under any other provisions- IBC	03/01/2025	no of objection 1. ocr missed in reply and page no 11	tanondandco
1235	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1236	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1237	19/12/2024	0710200400492011(No.of Docs 2)	0710200400492011/28	COMPANY PETITION (COMPANIES ACT)/136(ND)2011	MR NAVNEET GARG VS M/S XILON TRADING PRIVATE LIMITED & ORS	Application under any other provisions	03/01/2025	no of objection 1. 3 rs court fee missed on vakalatanama.	rmalik2301
1238	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1239	02/01/2025	0710102042252024(No.of Docs 1)	0710102042252024/10	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	03/01/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	rj92
1240	27/12/2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	03/01/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1241	20/12/2024	0710102410542017(No.of Docs 2)	0710102410542017/9	COMPANY PETITION IB (IBC)/580(PB)2017	DUANE PARK PVT. LTD. VS ZYNKE EXPORTS PVT. LTD.	IBC under Sec 7	03/01/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf.	Amit1234!
1242	01/01/2025	0710102024782022(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	03/01/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1243	01/01/2025	0710102024782022(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	03/01/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1244	01/01/2025	0710102024782022(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	03/01/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja

1245	01/01/2025	0710102024912022(No.of Docs 4)	0710102024912022/10	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	02/01/2025	no of objection 1. pagination missed in book marking as per index 2 ocr missed in pdf in volume 1 page no 1 to 198 3 in volume 2 incomplete book marking as per index with pagination 4 both document file separately in different slash number written submission and complication judgement 5 book marking mandatory as per index with pagination missed in written submission	rajeevahuja
1246	30/12/2024	0710102012012024(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	01/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1247	30/12/2024	0710102012012024(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	01/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1248	17/12/2024	0710102080962024(No.of Docs 2)	0710102080962024/3	INTERLOCUTORY APPLICATION (I.B.C)/4749(PB)2024	KIRAN GUPTA	Sec 60(5)	01/01/2025	no of objection 1. missed ocr in pdf 2. missed order 18.11.2024 which mention in index 3. annexures page missed sign with true copy	mohitseth
1249	20/12/2024	0710102091902024(No.of Docs 2)	0710102091902024/1	INTERLOCUTORY APPLICATION (I.B.C)/5224(ND)2024	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD & ORS.	Sec 60(5)	01/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail	henna15
1250	19/11/2024	0710102098302024(No.of Docs 0)	0710102098302024/2	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	01/01/2025	no of objection 1. book marking mandatory as per index with pagination	
1251	30/12/2024	0710102012012024(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	01/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1252	28/12/2024	0710102099042024(No.of Docs 1)	0710102099042024/1	INTERLOCUTORY APPLICATION (I.B.C)/5889(ND)2024	TRANS GLOBE NKS HOLDINGS LTD VS. MONITORING COMMITTEE OF TRANS GLOBE TEXTILES LTD	Sec 60(5)	01/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed to write true copy of every pages	nazim@1234
1253	30/12/2024	0710102012012024(No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	01/01/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1254	01/06/2024	0710102048082024(No.of Docs 0)	0710102048082024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2024	AVIRAM FINANCE AND INVESTMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	31/12/2024	no of objection 1. need to write " any other document " at the place of " proof of service " of online portal . 2.missed affidavit 3 missed pagination in book marking as per index	
1255	24/05/2024	0710102045692024(No.of Docs 0)	0710102045692024/2	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	31/12/2024	no of objection 1. book marking do as like index with pagination 2. date month and year missed on vakalatnama.	
1256	17/04/2024	0710102033352024(No.of Docs 0)	0710102033352024/4	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	31/12/2024	1.date missing in vakalatnama. 2.pagiantion missing in bookmarking.	

1257	30/12/2024	0710102033062022(No.of Docs 1)	0710102033062022/10	INTERLOCUTORY APPLICATION (LB.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	31/12/2024	No of objection 1. book marking mandatory as per index with pagination	jaspreet\$29
1258	30/12/2024	0710102021252024(No.of Docs 1)	0710102021252024/11	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	31/12/2024	no of objection 1. incomplete file uploaded 2. book marking mandatory as per index with pagination 3. index page missed in pdf and book marking also	ip_vivek
1259	22/05/2024	0710102044822024(No.of Docs 0)	0710102044822024/2	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL	Section 95(1)	31/12/2024	no of objection 1. book marking do as like index page with pagination 2. date and month year missed on vakalatanama	
1260	27/12/2024	0710102049372024(No.of Docs 2)	0710102049372024/4	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	31/12/2024	no of objection 1. missed COMPLI CE OF ORDER DATED 07.10.2024 which mention in index	nslawservices
1261	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1262	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (LB.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1263	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (LB.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1264	27/12/2024	0710102032642023(No.of Docs 2)	0710102032642023/84	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30/12/2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
1265	24/12/2024	0710102032642023(No.of Docs 1)	0710102032642023/69	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30/12/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
1266	27/12/2024	0710102032642023(No.of Docs 2)	0710102032642023/83	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30/12/2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
1267	27/12/2024	0710102032642023(No.of Docs 2)	0710102032642023/82	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30/12/2024	no of objection 1.order missing. 2.date missing in vakalatnama.	ekamlaw
1268	24/12/2024	0710102032642023(No.of Docs 1)	0710102032642023/68	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30/12/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
1269	12/12/2024	0710102083822024(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30/12/2024	1.bookmarking as per index.	csMohit310893
1270	12/12/2024	0710102083822024(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30/12/2024	1.bookmarking as per index.	csMohit310893
1271	12/12/2024	0710102083822024(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30/12/2024	1.bookmarking as per index.	csMohit310893
1272	12/12/2024	0710102083822024(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30/12/2024	1.bookmarking as per index.	csMohit310893
1273	17/12/2024	0710102071982023(No.of Docs 2)	0710102071982023/17	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	30/12/2024	no of objection 1. book marking mandatory as per index with pagination	Sps_Thakur
1274	27/12/2024	0710102075852024(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (LB.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008

1275	27/12/2024	0710102075852024(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (LB.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1276	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1277	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1278	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1279	27/12/2024	0710102075852024(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (LB.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1280	27/12/2024	0710102075852024(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (LB.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1281	27/12/2024	0710102029742022(No.of Docs 1)	0710102029742022/17	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30/12/2024	no of objection 1. missed CP(IB) NO IN pdf 2. missed counsel detail in index page with sign	abavinaash
1282	27/12/2024	0710102029742022(No.of Docs 1)	0710102029742022/18	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30/12/2024	no of objection 1. missed ocr in pdf 2. missed counsel detail in index page with sign 3. book marking mandatory as per index with sign 4	abavinaash
1283	19/12/2024	0710102068132024(No.of Docs 2)	0710102068132024/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/299(ND)2024	KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT. LTD & ORS	Rule 11 of NCLT	30/12/2024	no of objection 1. Incomplete index page 2. boom marking mandatory as per index with pagination .3. need every pages sign of rejoinder 4. not verified affidavit 5. missed proof of service in pdf	lexalliance.jitesh
1284	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1285	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1286	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1287	23/12/2024	0710102078572019(No.of Docs 1)	0710102078572019/29	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	30/12/2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	munishmehta
1288	26/12/2024	0710102015212024(No.of Docs 2)	0710102015212024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2024	APPLE SPONGE & POWER LIMITED VS. NA	Sub-section (I) of section 230	30/12/2024	no of objection 1. only order uploaded in pdf 2. missed "APPLE SPONGE & POWER LIMITED" BEARING COMPANY APPEAL (AT) (INSOLVENCY) NO. 2020 OF 2024 in pdf 3 missed document type portal of online	Manohar@2239
1289	18/12/2024	0710102086092024(No.of Docs 2)	0710102086092024/3	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec 9	30/12/2024	no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama.	asethi9999
1290	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1291	13/11/2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/12/2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1292	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (LB.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008

1293	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (L.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1294	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (L.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1295	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (L.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1296	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (L.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1297	12/12/2024	0710102075682024(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (L.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30/12/2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1298	22/12/2024	0710102047192024(No.of Docs 2)	0710102047192024/2	INTERLOCUTORY APPLICATION (L.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	27/12/2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENU DRALL
1299	22/12/2024	0710102047202024(No.of Docs 2)	0710102047202024/2	INTERLOCUTORY APPLICATION (L.B.C)/3072(ND)2024	BRAHMPUTRA CRACKERS AND POLYMER LTD VS. VEENU DRALL IRP	Sec 60(5)	27/12/2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENU DRALL
1300	20/12/2024	0710102027052024(No.of Docs 3)	0710102027052024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	26/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign 3. petition need nclt last compliance order if this file as additional document	Ravi Mohan
1301	17/12/2024	0710102094712024(No.of Docs 1)	0710102094712024/1	COMPANY PETITION IB (IBC)/745(ND)2024	SCORG INTERNATIONAL CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	26/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	suryanshgarg21
1302	19/12/2024	0710102059512024(No.of Docs 2)	0710102059512024/1	INTERLOCUTORY APPLICATION (L.B.C)/3689(ND)2024	CONCEPT CAPITAL INFRA PROJECTS PVT. LTD. VS. SANJIV RAI MEHRA & ORS.	Rule 11 of NCLT, 2016	26/12/2024	no of objection 1. improper book marking as per index 2. book marking mandatory do as per index with pagination 3. rejoinder need every pages sign 4 annexures pages missed sign with true copy and ocr also missed 5.page no 38 to 44 hindi pages need english translate copy	ADV-VIREN
1303	19/12/2024	0710102014762024(No.of Docs 2)	0710102014762024/1	INTERLOCUTORY APPLICATION (L.B.C)/782(ND)2024	VIBIN VINCENT	Application under any other provisions- IBC	26/12/2024	no of objection 1. missed sign on index page at the place of counsel detail	Vidhisha
1304	20/12/2024	0710102039032024(No.of Docs 2)	0710102039032024/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/13(ND)2024	SAPAN MOHAN GARG (LIQUIDATOR OF VINESH TRADERS PVT. LTD.)	Sec 54(1)	26/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed in reply in pdf 3. only affidavit uploaded	negimilan04
1305	20/03/2024	0710102024512024(No.of Docs 0)	0710102024512024/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	26/12/2024	no of objection 1. ocr missed in both volume 2. book marking do as like index 3 page no 92 93 109 11 113 114 159 160 161 162 not readable 4 blank proof of service 5 master index comes top of the book marking note plz contact to registry if you have any doubt regarding these objection	
1306	19/12/2024	0710102007582024(No.of Docs 2)	0710102007582024/2	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	26/12/2024	no of objection 1. incomplete index 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4. pagination missed in pdf pages 5. incomplete reply . 6. reply need affidavit	ADV-VIREN
1307	20/12/2024	0710102019342018(No.of Docs 2)	0710102019342018/17	COMPANY APPLICATION(IBC)/114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26/12/2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatnama	tandtiaw

1308	20/12/2024	0710102010682023(No.of Docs 2)	0710102010682023/11	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	26/12/2024	no of objection 1. missed sign of index page at the place counsel detail 2. page no 22 missed sign at the last page of written submission	rajat.bhardwaj
1309	20/12/2024	0710102010662023(No.of Docs 2)	0710102010662023/12	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	26/12/2024	no of objection 1. missed index pages sign at the place of counsel detail 2. need sign last page of written submission page no 22	rajat.bhardwaj
1310	20/12/2024	0710102030612023(No.of Docs 6)	0710102030612023/2	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCL LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	26/12/2024	no of objection 1. all files like petition written submission documents file separately in different slash number	hitendra
1311	19/12/2024	0710102002062022(No.of Docs 2)	0710102002062022/11	INTERLOCUTORY APPLICATION (LB.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	26/12/2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	theguild
1312	20/12/2024	0710102094372024(No.of Docs 1)	0710102094372024/1	RESTORATION APPLICATION (IBC)/133(ND)2024	FARUKHI GLASS INDUSTRIES PRIVATE LIMITED VS. BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/12/2024	no of objection 1. pagination missed in book marking as per index 2. 13.12.2024 missed order which mention in index	aanchaltikmani
1313	11/12/2024	0710102024512024(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
1314	10/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
1315	10/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
1316	11/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
1317	11/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
1318	11/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
1319	17/12/2024	0710102045492024(No.of Docs 2)	0710102045492024/6	INTERLOCUTORY APPLICATION (LB.C)/2767(ND)2024	SUNNY CHAWLA VS. ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRATECH PVT. LTD.	Sec 60(5)	23/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed verification of affidavit 3. index page missed in pdf 4 incomplete file uploaded	quadlegal
1320	11/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
1321	10/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
1322	10/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal.
1323	14/12/2024	0710200400552007(No.of Docs 5)	0710200400552007/8	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	23/12/2024	no of objection 1 all document file separately in different slash number	sthaviasthana

1324	27/08/2024	0710102073892024(No.of Docs 0)	0710102073892024/5	INTERLOCUTORY APPLICATION (L.B.C)/4290(ND)2024	DEEPAK MITTAL	Application under any other provisions- IBC	23/12/2024	no of objection 1. check the year on vakalatanama.13 /11 /2029	
1325	18/12/2024	0710102029442022(No.of Docs 2)	0710102029442022/8	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23/12/2024	no of objection 1. 25 rs welfare ticket paste on vakalatanama.	kguptaLLB
1326	17/12/2024	0710102108622023(No.of Docs 2)	0710102108622023/6	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	23/12/2024	no of objection 1. missed sign of every pages	malikp81
1327	17/12/2024	0710102106902023(No.of Docs 2)	0710102106902023/5	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/7(ND)2024	RKG FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	23/12/2024	no of objection 1. index page missed in book marking 2. book marking mandatory as per index with pagination 3. rejoinder need every pages sign 4 missed verification of affidavit	rakesh@12
1328	18/12/2024	0710102114232020(No.of Docs 2)	0710102114232020/26	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23/12/2024	1.all document file separately.	ROHITRC0602
1329	13/12/2024	0710102114232020(No.of Docs 3)	0710102114232020/25	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23/12/2024	no of objection 1. page no 81 82 hindi portion need english translated copy 2. pagination no 1 to 8 missed in book marking	ROHITRC0602
1330	09/12/2024	0710102102622023(No.of Docs 1)	0710102102622023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/44(ND)2024	GULJIT KAUR SURI VS. GURVINDER SINGH SURI AND ORS	Rule 11 of NCLT	23/12/2024	1.pagination missing in bookmarking. 2.order missing.	raghav.sabharwal
1331	17/12/2024	0710102080942024(No.of Docs 2)	0710102080942024/3	INTERLOCUTORY APPLICATION (L.B.C)/4752(PB)2024	RAMAN GUPTA	Sec 60(5)	23/12/2024	no of objection 1. ocr missed in pdf 2. pagination of page no 1 to 10 missed in book marking 3. missed order dated 18.11.2024 which mention in index 4 annexures pages missed sign with true copy	mohitseth
1332	17/12/2024	0710102092392023(No.of Docs 2)	0710102092392023/2	INTERLOCUTORY APPLICATION (L.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in pdf 3 page no missed in index page	arguspartners
1333	17/12/2024	0710102092392023(No.of Docs 2)	0710102092392023/3	INTERLOCUTORY APPLICATION (L.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23/12/2024	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	arguspartners
1334	10/12/2024	0710102098612024(No.of Docs 1)	0710102098612024/1	INTERLOCUTORY APPLICATION (L.B.C)/5717(ND)2024	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	23/12/2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	ninaddogra
1335	18/12/2024	0710102098302024(No.of Docs 1)	0710102098302024/1	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23/12/2024	1.need every pages sign.	RIMPYJHA
1336	10/12/2024	0710102098082024(No.of Docs 2)	0710102098082024/1	INTERLOCUTORY APPLICATION (L.B.C)/5745(PB)2024	ICICI BANK LIMITED	Sec 60(5)	23/12/2024	no of objection 1. book marking do as like index with pagination 2. improper book marking as per index with pagination 3. annexure pages missed sign with true copy	Khaitanlegal
1337	17/12/2024	0710102085532024(No.of Docs 1)	0710102085532024/1	COMPANY PETITION IB (IBC)/782(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. ARUN PURI	Section 95(1)	23/12/2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	onkarroy
1338	12/12/2024	0710102086092024(No.of Docs 2)	0710102086092024/2	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec 9	23/12/2024	no of objection 1. pagination missed in book marking as per index 2. missed sign of page no 1 3. 1 rs court fee missed on vakalatanama.	asethi9999
1339	11/12/2024	0710200425222018(No.of Docs 2)	0710200425222018/5	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	ASHOKA KUMAR GARG VS RENUKA INFRA TECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign	sourabhllb@gmail.com
1340	10/12/2024	0710200426192018(No.of Docs 1)	0710200426192018/20	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	23/12/2024	no of objection 1. file not uploaded 2. blank page uploaded	NILESH

1341	17/12/2024	0710102053132023(No.of Docs 2)	0710102053132023/21	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply 4 page no 20 to 22 hindi pages need english translated copy 5. annexures pages need sign with true copy with ocr	dmyassociates
1342	14/12/2024	0710102095722024(No.of Docs 1)	0710102095722024/1	INTERLOCUTORY APPLICATION (I.B.C)/5713(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. REENA GAMBHIR	Section 22	23/12/2024	1.bookmarking mandatory.	bkmldelhi
1343	17/12/2024	0710102053132023(No.of Docs 2)	0710102053132023/20	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. reply need every pages sign 4 page no 20 to 22 hindi pages need english translated copy 5. double pagination in pdf not require	dmyassociates
1344	17/12/2024	0710102071672023(No.of Docs 2)	0710102071672023/6	COMPANY PETITION IB (IBC)/530(ND)2023	RAJESH KHANNA & ORS. VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23/12/2024	no of objection 1. missed order dated 13 December 2024 which mention in index	sidhant123
1345	17/12/2024	0710102091052024(No.of Docs 1)	0710102091052024/3	COMPANY APPLICATION(COMPANIES ACT)/251(ND)2024	NARESH KUMAR JAIN & ORS. VS. M/S AMBROSIA CORNER HOUSE PVT. LTD & ANR.	Rule 11 of NCLT	23/12/2024	no of objection 1. 3 rs court fee and 25 rs welfare fee missed on vakalatnama.	gaurav.hssethi@gmail.
1346	17/12/2024	0710102093772024(No.of Docs 2)	0710102093772024/1	INTERLOCUTORY APPLICATION (I.B.C)/5316(ND)2024	PAWAN VIRMANI VS. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 22, 27	23/12/2024	1.some pages is not clear.	Ashishlu
1347	11/12/2024	0710102024512024(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
1348	11/12/2024	0710102024512024(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
1349	11/12/2024	0710102024512024(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23/12/2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal.
1350	14/12/2024	0710102083782022(No.of Docs 2)	0710102083782022/2	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)2022	SHRAVAN KUMAR VISHNOI VS. MANAGING DIRECTOR M/S PURVANCHAL VIDHUT VITRAN NIGAM LTD.	Sec 60(5)	20/12/2024	no of objection 1. book marking mandatory as per index with pagination	vipinkushwahaadv
1351	11/12/2024	0710102085342024(No.of Docs 1)	0710102085342024/1	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	20/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	MAHRISHI@NCLT1
1352	16/12/2024	0710102085482024(No.of Docs 2)	0710102085482024/3	INTERLOCUTORY APPLICATION (I.B.C)/5010(PB)2024	NVAYA RESOURCES PVT. LTD. VS. MR. RAHUL JINDAL	Rule 11 of NCLT, 2016	20/12/2024	1.need every pages sign and true copy in Annexure.	projuris
1353	16/12/2024	0710102066882023(No.of Docs 2)	0710102066882023/4	INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2023	MANISHA GOEL VS. LOTUS AUTO ENGINEERING LIMITED	Rule 11 of NCLT, 2016	19/12/2024	1.extra pdf remove submit final pdf.	kanishk.khetan
1354	16/12/2024	0710102065932024(No.of Docs 2)	0710102065932024/4	COMPANY PETITION IB (IBC)/582(ND)2024	AITMC VENTURES LIMITED VS. APPAREL MADE-UPS AND HOME FURNISHING SECTOR SKILL COUNCIL	IBC Under Sec 9	19/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	pk134167@gmail.com
1355	18/12/2024	0710102023222024(No.of Docs 2)	0710102023222024/5	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	19/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr in pdf 3 need order dated 14.06.2024 which mention in index	shubhamchaturvedi998
1356	16/12/2024	0710102066002023(No.of Docs 1)	0710102066002023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19/12/2024	1.bookmarking mandatory.	aparnakc

1357	16/12/2024	0710102029322022(No.of Docs 2)	0710102029322022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19/12/2024	1.all document file separately.	RASTOGIFCS5
1358	16/12/2024	0710102017792024(No.of Docs 2)	0710102017792024/2	COMPANY APPLICATION(COMPANIES ACT)/51(ND)2024	SALEEM SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 242(4)	19/12/2024	1.need all pages sign. 2.order missing.	amchamber133
1359	14/12/2024	0710102042882022(No.of Docs 2)	0710102042882022/3	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	19/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf on index 3 index page missed sign at the place of counsel detail 4 reply need every pages sign 5 affidavit missed with verification in pdf	Adityamadaan
1360	11/12/2024	0710102070032020(No.of Docs 1)	0710102070032020/7	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	19/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. missing ORDER DATED 23.08.2024 which mention in index	satishrai
1361	15/12/2024	0710102048262022(No.of Docs 2)	0710102048262022/7	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	19/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. need every pages sign 4 incomplete file uploaded	vipinkushwahaadv
1362	11/12/2024	0710102020762020(No.of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18/12/2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328ncit
1363	11/12/2024	0710102020762020(No.of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18/12/2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328ncit

1364	11/12/2024	0710102020762020(No.of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18/12/2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328ncit
1365	12/12/2024	0710102050232024(No.of Docs 1)	0710102050232024/2	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	18/12/2024	no of objection 1. ocr missed in pdf of page no 15 to 56 .2. double pagination of page no 74 to 111 and also missed ocr 3. reply need proof of service	Legitime
1366	13/12/2024	0710102011752024(No.of Docs 1)	0710102011752024/19	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18/12/2024	no of objection 1.book marking mandatory as per index with pagination 2. date missed on vakalatanama. 3. ocr missed on power of attorney	MITHILESHPANDEY00
1367	13/12/2024	0710102011752024(No.of Docs 1)	0710102011752024/20	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in power of attorney 3. date missed on vakalatanama	MITHILESHPANDEY00
1368	11/12/2024	0710102051032024(No.of Docs 2)	0710102051032024/2	COMPANY PETITION IB (IBC)/695(PB)2024	CANARA BANK VS. SUNITA AGGARWAL , CANARA BANK VS. SUNITA AGGARWAL	Section 95(1)	18/12/2024	no of objection 1. book making mandatory as per index with pagination 2. ocr defect	krishenkumar
1369	12/12/2024	0710102053702024(No.of Docs 2)	0710102053702024/1	COMPANY PETITION (COMPANIES ACT)/153(ND)2024	SANJAY CHUGH VS. M2M BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18/12/2024	no of objection 1. Amended-Petition need ncit last compliance order	ashishmiddha@rocket m
1370	11/12/2024	0710102020762020(No.of Docs 4)	0710102020762020/11	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18/12/2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328ncit

1371	14/12/2024	0710102020762020(No.of Docs 5)	0710102020762020/13	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17/12/2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3. annexures pages missed sign with true copy in all volume 4 wrong adjustment of pages 135 136 142 147 148 149 150 to 153 158 159 160 to 169 181 250 257 275 279 296 303 304 319 322 325 327 328 93 94 95 113 114 5 index page missed in pdf in volume 2 and 3 6 304 305 306 314 315 not readable 7 in volume 3 not seen pagination after 345 to 393 8 missed pagination according to the index in pdf 9 page no 411 to 423 in volume 3 not readable	ANJUMANTRIPATHY
1372	11/12/2024	0710102020762020(No.of Docs 1)	0710102020762020/12	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page need in book marking and pdf also 3. 1 rs court fee missed on vakalatanama	Arorasrbh328ncit
1373	08/12/2024	0710102025472023(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION (COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1374	08/12/2024	0710102025472023(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION (COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1375	10/12/2024	0710102043142024(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL (COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17/12/2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1376	10/12/2024	0710102043142024(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL (COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17/12/2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1377	11/12/2024	0710102054062024(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17/12/2024	1.wrong file.	sharmacsneha
1378	11/12/2024	0710102054062024(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17/12/2024	1.wrong file.	sharmacsneha
1379	14/12/2024	0710102020762020(No.of Docs 5)	0710102020762020/14	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment of page no 135 136 142 145 147 149 150 to 153 and 158 to 169 250 257 275 279 296 303 to 305 and 306 to 4 annexures pages missed sign with true copy in all volume 5 index page missed in volume 2 , 3 , 4 6 page no 302 305 not clearly visible 7 pagination not seen after 345 to the last page 8 in volume 3 pagination not show in pdf pagination need as per index 9 in volume 3 page no 93 to 95 wrong adjustment of page 10 page no 536 537 539 not readable 11. page no 4 616 617 620 631 to 634 646 650 658 663 714 to 716 wrong adjustment of pages alignment 12 paste ticket on blank side of vakalatanama	ANJUMANTRIPATHY
1380	08/12/2024	0710102025472023(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION (COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17/12/2024	1.bookmarking mandatory.	nikhilgoyal19

1381	11/12/2024	0710102054062024(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17/12/2024	1.wrong file.	sharmacsneha
1382	10/12/2024	0710102043142024(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17/12/2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1383	11/12/2024	0710102054062024(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17/12/2024	1.wrong file.	sharmacsneha
1384	10/12/2024	0710102043142024(No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17/12/2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1385	08/12/2024	0710102025472023(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1386	06/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (LB.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17/12/2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1387	06/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (LB.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17/12/2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1388	06/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (LB.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17/12/2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1389	06/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (LB.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17/12/2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1390	10/12/2024	0710102077182024(No.of Docs 1)	0710102077182024/2	INTERLOCUTORY APPLICATION (LB.C)/4999(ND)2024	ATUL TANDON	Application under any other provisions- IBC	16/12/2024	no of objection 1. incomplete file uploaded	indiacorplaw
1391	11/12/2024	0710102023222024(No.of Docs 2)	0710102023222024/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	16/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed order dated which mention in index 14.06.2024	shubhamchaturvedi998
1392	09/12/2024	0710102074152024(No.of Docs 1)	0710102074152024/2	COMPANY PETITION IB (IBC)/607(ND)2024	AIR WORKS INDIA (ENGINEERING)PVT LTD VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	16/12/2024	1.bookmarking mandatory.	abinitiolegal
1393	12/12/2024	0710102081942024(No.of Docs 2)	0710102081942024/3	COMPANY PETITION (COMPANIES ACT)/193(ND)2024	GREGORY JAMES MCCRAY VS. PREDICTANT INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16/12/2024	no of objection 1. improper book marking as per index with pagination 2.book marking do as like index with pagination 3. need to write """ at the place of """ WRITTEN-STATEMENTS """ on dms portal .	manishsohal
1394	12/12/2024	0710102081692024(No.of Docs 2)	0710102081692024/2	INTERLOCUTORY APPLICATION (LB.C)/5164(ND)2024	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16/12/2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3. pagination missed in book marking as per index 4 page no 29 wrong adjustment of page	nc2024
1395	12/12/2024	0710102081692024(No.of Docs 2)	0710102081692024/3	INTERLOCUTORY APPLICATION (LB.C)/5164(ND)2024	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16/12/2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3 pagination missed in book marking as per index 3 page no 29 wrong adjustment of pages	nc2024
1396	10/12/2024	0710102082052019(No.of Docs 1)	0710102082052019/48	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	16/12/2024	no of objection 1. index page missed in pdf 2.book marking mandatory as per index with pagination	prafuljindal

1397	10/12/2024	0710102073012024(No.of Docs 1)	0710102073012024/1	COMPANY APPEAL(COMPANIES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	16/12/2024	no of objection 1. incomplete counsel detail on index page 2. need to write "affidavit" at the place of "proof of service" on dms portal	advankurchawla
1398	11/12/2024	0710102032882021(No.of Docs 2)	0710102032882021/68	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTech PVT. LTD.	Sec 241 (2)	16/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy 3. need to delete extra same pdf uploaded in proof of service	rrglawoffice
1399	10/12/2024	0710102051652024(No.of Docs 2)	0710102051652024/2	COMPANY PETITION IB (IBC)/413(ND)2024	RASHTRIYA CARGO MOVERS VS. PRAFFUL OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	16/12/2024	no of objection 1. book marking mandatory as per index with pagination. 2.incomplete counsel detail of page no 3 3. index page missed in pdf 4 pagination of pdf need at the top of page header 5 annexure pages need sign with true copy	adv.arjunmpadhiyar
1400	10/12/2024	0710102046942023(No.of Docs 2)	0710102046942023/1	INTERLOCUTORY APPLICATION (I.B.C)/4494(ND)2023	COMMERCIAL TAX DEPARTMENT VS. B. NAGA BHUSHAN	Sec 60(5)	16/12/2024	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of rejoinder	Vidhan12
1401	09/12/2024	0710102065622024(No.of Docs 1)	0710102065622024/1	COMPANY PETITION IB (IBC)/681(PB)2024	UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON ,UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON	Section 95(1)	13/12/2024	no of objection 1.bookmarking mandatory. 2.put on tickets blank side in vakalatnama.	BISHWAJIT SINGH 1971
1402	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/37	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
1403	09/12/2024	0710102021142024(No.of Docs 2)	0710102021142024/6	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	12/12/2024	No of objection 1. application need nclt last compliance order 2. date missed on vakalatnama.	adv.nikhiljain
1404	09/11/2024	0710102097772023(No.of Docs 2)	0710102097772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6158(PB)2023	HUZEFA FAKHRI SITABKHAN VS. M/S. ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	12/12/2024	1.bookmarking mandatory.	Khaitanlegal
1405	09/12/2024	0710102063452024(No.of Docs 1)	0710102063452024/1	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	12/12/2024	1.bookmarking as per index.	P5791984
1406	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/35	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
1407	09/12/2024	0710102023222024(No.of Docs 2)	0710102023222024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	11/12/2024	no of objection 1. ORDER Dated 14/11/2024 which mention in index	shubhamchaturvedi998
1408	02/12/2024	0710102094312024(No.of Docs 1)	0710102094312024/1	INTERLOCUTORY APPLICATION (I.B.C)/5544(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2024	no of objection 1. missed counsel detail in index page 2.pagination missed in book marking 3. missed proof of service	Taplegal
1409	09/12/2024	0710102021162024(No.of Docs 2)	0710102021162024/6	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatnama	adv.nikhiljain
1410	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/42	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1411	02/12/2024	0710102095662023(No.of Docs 2)	0710102095662023/7	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	TUSHAR KANT JINDAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/12/2024	no of objection 1. need to delete extra same copy in pdf proof of service 2. proof of service missed in rejoinder	karan.legalis
1412	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/41	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg

1413	09/12/2024	0710102013982024(No.of Docs 2)	0710102013982024/24	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	11/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. ocr missed in pdf 4 delete extra same pdf in proof of service uploaded	DEEPAKBASHTA
1414	29/11/2024	0710102094102024(No.of Docs 1)	0710102094102024/1	INTERLOCUTORY APPLICATION (I.B.C)/5536(PB)2024	CERTA INFRASTRUCTURE PRIVATE LIMITED VS. PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/12/2024	1.incomplete file.	amikuslaw
1415	09/12/2024	0710102021162024(No.of Docs 2)	0710102021162024/5	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama.	adv.nikhiljain
1416	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/38	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1417	09/12/2024	0710102013992024(No.of Docs 2)	0710102013992024/22	TRANSFER PETITION(COMPANIES ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	11/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. ocr missed in pdf	DEEPAKBASHTA
1418	28/11/2024	0710102086632024(No.of Docs 1)	0710102086632024/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2024	MR. SHAMSHAD AHMAD VS. VEDIC AYURCURE HEALTH AND RETAILS PRIVATE LIMITED	Sec. 241(1)	11/12/2024	1.counsel details sign missing in index.	zainkhan
1419	28/11/2024	0710102089932024(No.of Docs 2)	0710102089932024/1	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	11/12/2024	1.extra pdf remove submit final pdf.	shivamgautam02
1420	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/36	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1421	06/12/2024	0710102098822024(No.of Docs 2)	0710102098822024/1	COMPANY APPEAL(COMPANIES ACT)/196(ND)2024	DSM REALTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	11/12/2024	no of objection 1. amended memo parties need nclt last compliance order	abhay@123
1422	06/12/2024	0710102090662024(No.of Docs 2)	0710102090662024/12	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	11/12/2024	no of objection 1. index page missed in pdf 2. index page missed in book marking	Kiran Bisht
1423	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/40	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1424	01/12/2024	0710102097622024(No.of Docs 2)	0710102097622024/3	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	Khaitanlegal
1425	03/12/2024	0710102086462024(No.of Docs 1)	0710102086462024/2	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2024	ASHOK TIWARI VS. MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISHAR IMPEX PRIVATE LTD	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing affidavit.	sanand665
1426	18/11/2024	0710102092222022(No.of Docs 1)	0710102092222022/5	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	11/12/2024	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC
1427	05/12/2024	0710102097012024(No.of Docs 1)	0710102097012024/1	INTERLOCUTORY APPLICATION (I.B.C)/5538(ND)2024	ANKIT PATHAK VS. M/S IVR PRIME IT. SEZ PVT. LTD.	Sec 60(5)	11/12/2024	1.bookmarking mandatory with index.	nayyaradi
1428	29/11/2024	0710102093632024(No.of Docs 2)	0710102093632024/1	INTERLOCUTORY APPLICATION (I.B.C)/5337(ND)2024	SMT. PAVAN KAPOOR VS. ASREC (INDIA) LTD.	Application under any other provisions- IBC	11/12/2024	1.incomplete file.	rrglawoffice
1429	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/34	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg

1430	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/32	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1431	07/12/2024	0710102002062022(No.of Docs 3)	0710102002062022/8	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. incomplete counsel detail on index page in both volume both master index and volume wise index 3. ocr missed in pdf of both volume	theguild
1432	07/12/2024	0710102002062022(No.of Docs 2)	0710102002062022/9	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3 book marking mandatory with pagination	theguild
1433	08/12/2024	0710102051142024(No.of Docs 1)	0710102051142024/25	COMPANY PETITION IB (IBC)/556(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. BKM MINING PRIVATE LIMITED	IBC under Sec 7	10/12/2024	no of objection 1.incomplete file uploaded 2. volume 2 missed in pdf 3. reply need proof of service	vedlegal
1434	21/11/2024	0710102077772024(No.of Docs 2)	0710102077772024/5	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	10/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.counsel details missing in index	advdube_patil
1435	29/11/2024	0710102075632024(No.of Docs 2)	0710102075632024/2	INTERLOCUTORY APPLICATION (I.B.C)/4860(ND)2024	SANJAY GARG VS. HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	10/12/2024	no of objection 1.pagination missing in bookmarking. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	anuragkuharia
1436	25/11/2024	0710120012642018(No.of Docs 2)	0710120012642018/43	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
1437	25/11/2024	0710120012642018(No.of Docs 2)	0710120012642018/45	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
1438	02/12/2024	0710102078872024(No.of Docs 1)	0710102078872024/1	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Sec 49(2)	10/12/2024	no of objection 1. pagination missed in book marking as per index 2. index page missed counsel detail . 3. annexure page missed sign with true copy	Taplegal
1439	20/11/2024	0710102075042023(No.of Docs 2)	0710102075042023/26	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/12/2024	no of objection 1. whatsapp proof of service is not valid	Ambareen@1234
1440	07/12/2024	0710102065802023(No.of Docs 3)	0710102065802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	10/12/2024	no of objection 1. pagination missed in book marking as per index 2.page no 24 to 31 in fir hindi portion need english translate copy 3. reply and vakalatanama filled separately in different slash number	shivalakshmi
1441	04/12/2024	0710102077782023(No.of Docs 3)	0710102077782023/5	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	10/12/2024	1.kindly file IA.	bajpaianand24
1442	12/11/2024	0710102077342022(No.of Docs 2)	0710102077342022/8	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRA TECH LIMITED	Sec. 213	10/12/2024	no of objection 1.bookmarking mandatory. 2.remove extra pdf submit final pdf. 3.pagenumbering missing in pages. 4.need every pages ocr.	lexalliance.jitesh
1443	09/11/2024	0710102095142022(No.of Docs 2)	0710102095142022/5	COMPANY PETITION IB (IBC)/41(ND)2023	CANARA BANK VS. MR. SAMEER BANSAL	Section 95(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need every pages ocr.	prashantkatara
1444	25/11/2024	0710120012642018(No.of Docs 2)	0710120012642018/44	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
1445	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/39	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1446	21/10/2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09

1447	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/33	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVITA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1448	21/10/2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1449	21/10/2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1450	21/11/2024	0710102078572019(No.of Docs 1)	0710102078572019/28	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	10/12/2024	no of objection 1. only proof of service uploaded 2. pdf not uploaded	munishmehta
1451	21/10/2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1452	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1453	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmaddha@rocket m
1454	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmaddha@rocket m
1455	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmaddha@rocket m
1456	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmaddha@rocket m
1457	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmaddha@rocket m
1458	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmaddha@rocket m
1459	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmaddha@rocket m
1460	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmaddha@rocket m
1461	21/08/2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	09/12/2024	wrong file.	advprateekgautam
1462	21/08/2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	09/12/2024	wrong file.	advprateekgautam
1463	21/08/2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	09/12/2024	wrong file.	advprateekgautam
1464	21/08/2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	09/12/2024	wrong file.	advprateekgautam
1465	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1502	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1503	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1504	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1505	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1506	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1507	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1508	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1509	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1510	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1511	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1512	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1513	24/10/2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	09/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1514	29/10/2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	09/12/2024	1.kindly file IA.	TrustLegal1

1515	29/10/2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	09/12/2024	1.kindly file IA.	TrustLegal1
1516	29/10/2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	09/12/2024	1.kindly file IA.	TrustLegal1
1517	29/10/2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	09/12/2024	1.kindly file IA.	TrustLegal1
1518	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1519	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1520	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1521	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1522	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1523	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1524	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1525	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1526	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1527	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1528	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1529	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1530	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1531	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1532	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1533	09/09/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	09/12/2024	1.kindly file IA.	bkmdelhi
1534	25/10/2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1535	25/10/2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1536	25/10/2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1537	25/10/2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1538	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma

1539	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1540	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1541	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1542	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1543	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1544	22/10/2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	09/12/2024	1.pagination missing in pages.	Saral Sharma
1545	04/12/2024	0710102061432024(No.of Docs 2)	0710102061432024/4	INTERLOCUTORY APPLICATION (I.B.C)/4025(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	09/12/2024	1.incomplete file.	akhil.shankhwar1
1546	06/12/2024	0710102049152024(No.of Docs 2)	0710102049152024/5	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	09/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	rakesh@12
1547	03/12/2024	0710102100832023(No.of Docs 2)	0710102100832023/5	TRANSFER PETITION(COMPANIE S ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	09/12/2024	kindly file IA.	NCLTefilingSSK
1548	04/12/2024	0710102100812023(No.of Docs 3)	0710102100812023/5	TRANSFER PETITION(COMPANIE S ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	09/12/2024	1.kindly file IA.	NCLTefilingSSK
1549	11/11/2024	0710102070382023(No.of Docs 1)	0710102070382023/3	INTERLOCUTORY APPLICATION (I.B.C)/5127(ND)2023	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS. SUNEET DEWAN	Sec 25(j)	09/12/2024	no of objection 1. order missed which you mention in index 30.09.2024 2 need to write &quot;Any other document&quot; IN DMS PORTAL at the place of &quot; proof of service &quot;.	sumitsinha20
1550	18/11/2024	0710102066132024(No.of Docs 2)	0710102066132024/4	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec 9	09/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	abhinav@archeus
1551	08/11/2024	0710102066132024(No.of Docs 1)	0710102066132024/3	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec 9	09/12/2024	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. 25 rs welfare and 3 rs court fee missed on vakalatanama 4 missed client sign on vakalatanama..	abhinav@archeus
1552	06/12/2024	0710102066762024(No.of Docs 2)	0710102066762024/3	INTERLOCUTORY APPLICATION (I.B.C)/4057(ND)2024	HARISH TANEJA VS. KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	09/12/2024	no of objection 1. need every pages sign of reply 2. 3 rs court fee missed on vakalatanama.	ajitpandey
1553	08/11/2024	0710102062202024(No.of Docs 1)	0710102062202024/2	INTERLOCUTORY APPLICATION(IBC)(LI Q.)40(ND)2024	KAMALL AHUJA VS. NA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	09/12/2024	1.bookmarking mandatory.	Kamall.liquidator
1554	07/11/2024	0710102067062024(No.of Docs 2)	0710102067062024/3	INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)2024	SUSHIL KUMAR VSASHISH SINGH	Sections 60(5)/Regulation 13	09/12/2024	1.date missing in vakalatnama.	abhi4064
1555	18/11/2024	0710102067232024(No.of Docs 1)	0710102067232024/4	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS. REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	09/12/2024	1.court fee 1rs missing in vakalatnama.	HG0616

1556	08/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	09/12/2024	1.incomplete file.	gauravkumar
1557	08/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	09/12/2024	1.incomplete file.	gauravkumar
1558	08/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	09/12/2024	1.incomplete file.	gauravkumar
1559	04/11/2024	0710102069032024(No.of Docs 2)	0710102069032024/1	COMPANY APPLICATION (COMPANIES ACT)/215(ND)2024	ANKIT TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	09/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed last compliance order of nclt need amended memo parties	mayankgoeladv
1560	08/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	09/12/2024	1.incomplete file.	gauravkumar
1561	28/11/2024	0710102069252024(No.of Docs 2)	0710102069252024/2	COMPANY APPEAL (COMPANIES ACT)/170(ND)2024	SABHI HOTELS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	09/12/2024	1.incomplete file.	YBCORPORATE
1562	05/11/2024	0710102069362024(No.of Docs 2)	0710102069362024/1	COMPANY PETITION (COMPANIES ACT)/182(ND)2024	PRITI SHARMA VS. M R REALTECH LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	09/12/2024	1.kindly file IA.	Naren01
1563	12/11/2024	0710102069762024(No.of Docs 1)	0710102069762024/4	COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	09/12/2024	1.bookmarking mandatory.	sidhant123
1564	07/11/2024	0710102069642024(No.of Docs 1)	0710102069642024/2	INTERLOCUTORY APPLICATION (L.B.C)/4691(ND)2024	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	09/12/2024	1.incomplete final.	ajalegal
1565	07/11/2024	0710102069642024(No.of Docs 1)	0710102069642024/1	INTERLOCUTORY APPLICATION (L.B.C)/4691(ND)2024	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	09/12/2024	1.incomplete final.	ajalegal
1566	11/11/2024	0710102070672024(No.of Docs 1)	0710102070672024/1	INTERLOCUTORY APPLICATION (L.B.C)/4302(PB)2024	STATE BANK OF INDIA VS. C & C CONSTRUCTIONS LTD	Sec 60(5)	09/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	sri8191
1567	14/11/2024	0710102067972023(No.of Docs 1)	0710102067972023/5	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATE LIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	09/12/2024	no of objection 1. file not uploaded 2. proof of service only uploaded 3 file not uploaded in proof of service portal in dms portal	ssbhati1404
1568	07/12/2024	0710102072552024(No.of Docs 2)	0710102072552024/1	COMPANY PETITION IB (IBC)/631(ND)2024	TIRANGA LOGISTICS PRIVATE LIMITED VS. EMPIRE HOME APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	09/12/2024	no of objection 1. application need nclt last order of compliance	9910040471
1569	04/11/2024	0710102073152024(No.of Docs 1)	0710102073152024/2	INTERLOCUTORY APPLICATION (L.B.C)/4474(ND)2024	MR. BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	09/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	Vidhisha
1570	02/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	09/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
1571	02/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	09/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
1572	02/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	09/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
1573	02/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	09/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
1574	21/10/2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (L.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove and submit final pdf.	D9792014

1575	21/10/2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (L.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1576	21/10/2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (L.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1577	21/10/2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (L.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	09/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1578	05/11/2024	0710102080562024(No.of Docs 1)	0710102080562024/1	COMPANY PETITION (COMPANIES ACT)/194(ND)2024	PURAN TAJPURIYA VS. CARE4YOU MEDTEC PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	09/12/2024	1.bookmarking mandatory.	ghscream
1579	09/11/2024	0710102080802024(No.of Docs 1)	0710102080802024/1	RESTORATION APPLICATION (IBC)/120(ND)2024	AMANJYOT SINGH GULATI VS. ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Application under any other provisions- IBC	09/12/2024	1.bookmarking mandatory.	sangeeta233
1580	03/12/2024	0710102081962024(No.of Docs 1)	0710102081962024/8	INTERLOCUTORY APPLICATION (L.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	09/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	sanand665
1581	29/11/2024	0710102083022024(No.of Docs 2)	0710102083022024/1	INTERLOCUTORY APPLICATION (L.B.C)/5017(ND)2024	TARUN KAPOOR VS. ASREC (INDIA) LTD	Application under any other provisions- IBC	09/12/2024	1.incomplete file.	rrglawoffice
1582	19/10/2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (L.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	09/12/2024	1.order missing.	dbadiwal17
1583	19/10/2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (L.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	09/12/2024	1.order missing.	dbadiwal17
1584	19/10/2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (L.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	09/12/2024	1.order missing.	dbadiwal17
1585	19/10/2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (L.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	09/12/2024	1.order missing.	dbadiwal17
1586	09/11/2024	0710102081502022(No.of Docs 2)	0710102081502022/2	COMPANY APPLICATION(COMPANIES ACT)/384(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	09/12/2024	no of objection 1.need every pages sign. 2.need every pages ocr. 3.bookmarking as per index.	krishnakumar305
1587	20/11/2024	0710102080692022(No.of Docs 1)	0710102080692022/2	INTERLOCUTORY APPLICATION (L.B.C)/4812(PB)2022	MANISH AGARWAL RESOLUTION PROFESSIONAL	Sec 12(2)	09/12/2024	no of objection 1.index page missed in pdf 2. book marking mandatory as per index with pagination 3. not verified affidavit 4. annexures pages missed sign with true copy 5.page no 37 not readable	viditjain
1588	29/11/2024	0710102065252022(No.of Docs 2)	0710102065252022/4	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	09/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1589	29/11/2024	0710102065252022(No.of Docs 2)	0710102065252022/7	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	09/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1590	29/11/2024	0710102065252022(No.of Docs 2)	0710102065252022/5	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	09/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1591	29/11/2024	0710102065252022(No.of Docs 2)	0710102065252022/6	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	09/12/2024	1.bookmarking mandatory.	nikhilgoyal19
1592	25/10/2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (L.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	09/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra

1593	25/10/2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	09/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
1594	25/10/2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	09/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
1595	25/10/2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	09/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
1596	04/11/2024	0710102060312022(No.of Docs 2)	0710102060312022/6	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	09/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.pagination missed in pdf 4. missed counsel detail at the last page of written submission	msv8691
1597	17/10/2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	09/12/2024	1.affidavit missing in pdf.	Jazz
1598	17/10/2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	09/12/2024	1.affidavit missing in pdf.	Jazz
1599	17/10/2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	09/12/2024	1.affidavit missing in pdf.	Jazz
1600	17/10/2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	09/12/2024	1.affidavit missing in pdf.	Jazz
1601	08/10/2024	0710102066492021(No.of Docs 1)	0710102066492021/9	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	09/12/2024	1.incomplete file.	IP Har meet Kaur
1602	08/10/2024	0710102066462021(No.of Docs 1)	0710102066462021/9	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	09/12/2024	1.incomplete file.	IP Har meet Kaur
1603	07/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	09/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt
1604	07/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	09/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt
1605	07/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	09/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt
1606	07/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	09/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt

1607	05/11/2024	0710102068392020(No.of Docs 2)	0710102068392020/16	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHADELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	09/12/2024	1.need every pages sign of reply	advishaan
1608	03/12/2024	0710102066782020(No.of Docs 1)	0710102066782020/43	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	09/12/2024	1.bookmarking mandatory.	sfionclt
1609	06/12/2024	0710102033482020(No.of Docs 2)	0710102033482020/10	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	09/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	mathuropadv
1610	09/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	09/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without cure all defect	Shivam2645
1611	09/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	09/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without cure all defect	Shivam2645

1612	09/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	09/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without cure all defect	Shivam2645
1613	09/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	09/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without cure all defect	Shivam2645
1614	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocket m
1615	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocket m
1616	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocket m
1617	27/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	09/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocket m
1618	21/11/2024	0710102056982023(No.of Docs 2)	0710102056982023/29	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	07/12/2024	no of objection 1.bookmarking mandatory. 2.pagiantion missing in index. 3.need every pages sign.	Adv Aditya
1619	04/12/2024	0710102057032023(No.of Docs 2)	0710102057032023/14	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	07/12/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages sign.	sfionclt
1620	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE

1621	04/12/2024	0710102048302022(No.of Docs 1)	0710102048302022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2022	GREEN WOODCRAFTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	07/12/2024	1.bookmarking mandatory.	VAPNASSOCIATES
1622	03/12/2024	0710102100842023(No.of Docs 2)	0710102100842023/5	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	07/12/2024	1.kindly file IA.	NCLTefilingSSK
1623	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1624	25/11/2024	0710102053542024(No.of Docs 1)	0710102053542024/1	INTERLOCUTORY APPLICATION (I.B.C)/3970(ND)2024	V JYOTI SHARMA & OTHERS VS. HITESH GOEL	Sec 60(5)	07/12/2024	1.bookmarking mandatory.	vksharmancit
1625	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1626	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1627	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1628	30/11/2024	0710102060012021(No.of Docs 2)	0710102060012021/7	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)2021	DEEPAK CHAGANLAL CHOUDHARI VS. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI	Sec 60(5)	07/12/2024	1.kindly file IA.	abhay@123
1629	11/11/2024	0710102085372023(No.of Docs 2)	0710102085372023/6	INTERLOCUTORY APPLICATION (I.B.C)/5354(ND)2023	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PRIVATE LIMITED	Sec 54(1)	07/12/2024	1.bookmarking mandatory.	as.juris
1630	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1631	12/11/2024	0710102085222024(No.of Docs 1)	0710102085222024/1	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	07/12/2024	1.affidavit missing in pdf.	6394259272
1632	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1633	08/11/2024	0710102058542023(No.of Docs 2)	0710102058542023/7	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	07/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	sangeeta233
1634	28/11/2024	0710102050832024(No.of Docs 2)	0710102050832024/1	COMPANY PETITION IB (IBC)/722(ND)2024	CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG	Section 95(1)	07/12/2024	1.bookmarking mandatory.	krishenkumar
1635	03/12/2024	0710102058542023(No.of Docs 1)	0710102058542023/8	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	07/12/2024	1.pdf is wrong adjusted	sangeeta233

1636	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1637	02/12/2024	0710102076202024(No.of Docs 2)	0710102076202024/3	COMPANY APPEAL(COMPANIES ACT)/171(ND)2024	SOM ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANY NCT OF DELHI & HARYANA	Sec 252 (1)	07/12/2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file	advravikishore
1638	21/11/2024	0710102085262024(No.of Docs 2)	0710102085262024/2	INTERLOCUTORY APPLICATION (L.B.C)/5196(ND)2024	PRABHAT JAIN LIQUIDATOR NARMADA CEREAL PRIVATE LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	07/12/2024	1.date missing in vakalatnama.	kant19vishnu
1639	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1640	04/12/2024	0710102054562024(No.of Docs 2)	0710102054562024/2	INTERLOCUTORY APPLICATION (L.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	07/12/2024	1.bookmarking with index.	ankitsrivastav019
1641	14/11/2024	0710102057852024(No.of Docs 1)	0710102057852024/1	INTERLOCUTORY APPLICATION (L.B.C)/4505(ND)2024	SANJEEV PRASAD AND ANURADHA PRASAD VS. MONITORING COMMITTEE	Sec 60(5)	07/12/2024	no of objection 1.book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	ICLLO
1642	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1643	12/11/2024	0710102075772024(No.of Docs 2)	0710102075772024/2	INTERLOCUTORY APPLICATION (L.B.C)/4409(ND)2024	SHASHI BHUSHAN PRASAD VS. ANGAD INFRASTRUCTURE PRIVATE LIMITED	Section 12(2)	07/12/2024	1.kindly file IA.	shrutimunjali3
1644	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1645	03/12/2024	0710102100842023(No.of Docs 2)	0710102100842023/6	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	07/12/2024	1.kindly file IA.	NCLTefilingSSK
1646	05/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
1647	02/12/2024	0710102047382023(No.of Docs 2)	0710102047382023/19	COMPANY PETITION IB (IBC)/390(PB)2023	ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	06/12/2024	1.bookmarking mandatory.	wamikatrehan
1648	05/12/2024	0710102016552024(No.of Docs 2)	0710102016552024/2	COMPANY PETITION IB (IBC)/161(PB)2024	BANK OF MAHARASHTRA VS. SH. AMIT GOYAL	Section 95(1)	06/12/2024	1.this is pages is Hindi 115 to 136.	abhindra
1649	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/44	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	06/12/2024	1.incomplete file.	assistreg
1650	29/11/2024	0710102101302024(No.of Docs 1)	0710102101302024/43	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	06/12/2024	1.incomplete file.	assistreg
1651	13/10/2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	06/12/2024	1.kindly file IA.	anishag3
1652	13/10/2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	06/12/2024	1.kindly file IA.	anishag3

1653	13/10/2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	06/12/2024	1.kindly file IA.	anishag3
1654	05/12/2024	0710102016312024(No.of Docs 1)	0710102016312024/7	TRANSFER APPLICATION/8(PB)2 024	VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	06/12/2024	1.bookmarking mandatory. with index.	gauravkumar
1655	13/10/2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	06/12/2024	1.kindly file IA.	anishag3
1656	27/11/2024	0710102021342018(No.of Docs 2)	0710102021342018/59	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	06/12/2024	no of objection 1. double pagination 2 page no 1 and 26 and 31 not readable	nidhimohanparashar
1657	04/12/2024	0710102025822024(No.of Docs 2)	0710102025822024/7	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	06/12/2024	1.kindly file IA.	Sakshi7297
1658	29/11/2024	0710102037812024(No.of Docs 2)	0710102037812024/4	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	06/12/2024	no of objection 1.pagination missing in bookmarking. 2.all tickets not clear in vakalatnama.	sandhya@123
1659	02/12/2024	0710102017592024(No.of Docs 2)	0710102017592024/13	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	05/12/2024	1.bookmarking mandatory.	karangandhii
1660	26/06/2024	0710102054382024(No.of Docs 0)	0710102054382024/5	COMPANY PETITION IB (IBC)/458(ND)2024	ISS INDIA ORGANISATION	IBC Section 59	04/12/2024	1.bookmarking mandatory.	
1661	03/12/2024	0710102042922024(No.of Docs 2)	0710102042922024/10	INTERLOCUTORY APPLICATION (I.B.C)/2565(ND)2024	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUM PRIVATE LIMITED AND ANR	Sec 60(5)	04/12/2024	no of objection 1.bookmarking mandatory. 2.order missing.	advshivanshu
1662	02/12/2024	0710102119252020(No.of Docs 2)	0710102119252020/3	INTERLOCUTORY APPLICATION (I.B.C)/5744(ND)2020	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	03/12/2024	no of objection 1. pagination missed in book marking as per index 2 incomplete index page in pdf 3. annexures pages missed in pdf index	legalworld2499
1663	21/11/2024	0710102104222023(No.of Docs 2)	0710102104222023/4	TRANSFER PETITION(COMPANIE S ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	02/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
1664	22/11/2024	0710102103232023(No.of Docs 5)	0710102103232023/8	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	02/12/2024	no of objection 1. Application condonation of delay not file as additional document 2. reply and vakalatnama file separately in different slash number	MANOJDUBEY
1665	25/11/2024	0710102109522023(No.of Docs 6)	0710102109522023/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	02/12/2024	1.all document file separately.	casyogesh89
1666	28/11/2024	0710102019482023(No.of Docs 1)	0710102019482023/8	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATELIMITED	Sub-Section (1) Of Section 66.	02/12/2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	varunjainj@yahoo.com
1667	08/11/2024	0710102128962019(No.of Docs 3)	0710102128962019/5	COMPANY APPLICATION(IBC)/1 290(ND)2019	MAYA GUPTA VS. NEELKANTH CROCKERY EMPORIUM	Sec 60(5)	02/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. mismatched document internal and external pdf 3 application need ncit last compliance order	liquidatortapl
1668	27/11/2024	0710102009522024(No.of Docs 2)	0710102009522024/6	COMPANY PETITION IB (IBC)/143(ND)2024	SC CREDIT FUND VS. DANCY BUILDERS PRIVATE LIMITED	IBC under Sec 7	02/12/2024	no of objection 1. index page missed in pdf 2. incomplete file	utsavmukherjee
1669	26/11/2024	0710102040052024(No.of Docs 3)	0710102040052024/2	COMPANY PETITION IB (IBC)/262(ND)2024	MR. ARUN KUMAR MISHRA VS. HINDUSTAN BUILDCON PRIVATE LIMITED	Section 94(1)	02/12/2024	no of objection 1.double pagination wrong in pages. 2.some pages is not clear. 3.court fee 1rs missing in vakalatnama. 4.master index missing in pdf. 5.vol 2 index missing in bookmarking.	Ajay-Fatyal

1670	01/12/2024	0710102036852024(No.of Docs 1)	0710102036852024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2024	HONASA CONSUMER LIMITED	Sec. 230-232, Sec 234	02/12/2024	no of objection 1. pagination missed in book marking as per index 2.NCLT vide the order dated 26th November 2024	PRALaw
1671	25/11/2024	0710102049372024(No.of Docs 2)	0710102049372024/3	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	02/12/2024	1.bookmarking mandatory.	Sanjeev1513
1672	28/11/2024	0710102024032024(No.of Docs 1)	0710102024032024/3	COMPANY PETITION IB (IBC)/292(ND)2024	JASPAL INTERNATIONAL FASHIONS PRIVATE LIMITED	IBC Section 59	02/12/2024		Laws.lance
1673	21/11/2024	0710102104222023(No.of Docs 2)	0710102104222023/4	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	02/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
1674	13/11/2024	0710102089242023(No.of Docs 2)	0710102089242023/4	INTERLOCUTORY APPLICATION (L.B.C)/5515(ND)2023	ADITYA GHOSH VS. SAPAN MOHAN GARG	Sec 60(5)	29/11/2024	No of objection 1. need every pages sign of reply 2. not verified of affidavit	ashukansal@gmail.com
1675	26/11/2024	0710102090662024(No.of Docs 2)	0710102090662024/6	INTERLOCUTORY APPLICATION (L.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	29/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Kiran Bisht
1676	11/11/2024	0710102065932023(No.of Docs 2)	0710102065932023/5	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29/11/2024	no of objection 1. need every pages sign of reply 2. annexures pages need sign with true copy	D/1781/2012
1677	22/11/2024	0710102025052021(No.of Docs 1)	0710102025052021/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2021	GREEN WOODCRAFTS PRIVATE LIMITED	Sec. 230-232, Sec 234	29/11/2024	no of objection 1. book marking mandatory as per index with pagination .	VAPNASSOCIATES
1678	21/11/2024	0710102029642024(No.of Docs 3)	0710102029642024/2	INTERLOCUTORY APPLICATION (L.B.C)/2078(ND)2024	S M MILKOSE LIMITED VS. ASSISTANT COLLECTOR/ DEPUTY COMMISSIONER	Sec 60(5)	29/11/2024	no of objection 1.extra pdf remove submit final pdf. (same file uploaded twice)	wittonslaw
1679	07/10/2023	0710102086292023(No.of Docs 0)	0710102086292023/5	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	29/11/2024	no of objection 1. paste welfare ticket on blank side of vakalatanama 3. 3 rs court fee missed on vakalatanama	
1680	12/11/2024	0710102094412024(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (L.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28/11/2024	1.order missing.	ashish_choudhury007
1681	18/11/2024	0710102082392024(No.of Docs 2)	0710102082392024/2	INTERLOCUTORY APPLICATION (L.B.C)/4846(PB)2024	DEVENDRA UMRAO VS. HARINDER BASHISTA	Section 19(2) / Regulation 30	28/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. reply missed 3. ocr missed	yashasvi91
1682	24/11/2024	0710102020792024(No.of Docs 2)	0710102020792024/3	INTERLOCUTORY APPLICATION (L.B.C)/1460(ND)2024	HARMENDER SINGH SRAN VS. ROHIT SEHGAL	Sec 60(5)	28/11/2024	1.kindly file IA.	shivangsingh
1683	12/11/2024	0710102094412024(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (L.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28/11/2024	1.order missing.	ashish_choudhury007
1684	06/11/2024	0710102083782021(No.of Docs 2)	0710102083782021/8	COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	28/11/2024	no of objection 1. book marking mandatory as per index with pagination 2 need to delete extra same copy pdf in proof of service	rrglawoffice
1685	12/11/2024	0710102094412024(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (L.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28/11/2024	1.order missing.	ashish_choudhury007
1686	24/11/2024	0710102081942024(No.of Docs 2)	0710102081942024/2	COMPANY PETITION (COMPANIES ACT)/193(ND)2024	GREGORY JAMES MCCRAY VS. PREDICTANT INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28/11/2024	no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed ocr 3 annexures pages missed true copy of every pages 4 missed affidavit in reply	manishsohal
1687	25/05/2024	0710102046102024(No.of Docs 0)	0710102046102024/1	INTERLOCUTORY APPLICATION (L.B.C)/3351(ND)2024	SAMIR JAIN VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	28/11/2024	1.pdf is not clear 2.bookmarking mandatory.	

1688	12/11/2024	0710102094412024(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (L.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28/11/2024	1.order missing.	ashish_choudhury007
1689	25/11/2024	0710102010602024(No.of Docs 1)	0710102010602024/6	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	28/11/2024	no of objection 1.bookmarking mandatory. 2.date missing in vakalatnama.	rksharma54@gmail.com
1690	13/11/2024	0710102082602024(No.of Docs 2)	0710102082602024/2	INTERLOCUTORY APPLICATION (L.B.C)/4878(ND)2024	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	28/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.affidavit missing in pdf. 4.pagination missing in pages.	devesh143596
1691	25/11/2024	0710102076022024(No.of Docs 2)	0710102076022024/2	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS. SUNITA AGGARWAL	Section 95(1)	27/11/2024	no of objection 1. application For Seeking Exemption not file as additional document wrong file	S.K.SINGHI & CO
1692	27/11/2024	0710102092742024(No.of Docs 2)	0710102092742024/1	INTERLOCUTORY APPLICATION(IBC)(P LAN)/60(ND)2024	UNITED NEWS OF INDIA WORKERS	Sec 30	27/11/2024	1.index missing in pdf.	admin@chandhiok.com
1693	27/05/2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27/11/2024	1.put on ticket blank side in vakalatnama.	
1694	27/05/2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27/11/2024	1.put on ticket blank side in vakalatnama.	
1695	27/05/2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27/11/2024	1.put on ticket blank side in vakalatnama.	
1696	24/10/2024	0710102026332024(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27/11/2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
1697	24/10/2024	0710102026332024(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27/11/2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
1698	27/05/2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27/11/2024	1.put on ticket blank side in vakalatnama.	
1699	24/10/2024	0710102026332024(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27/11/2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
1700	24/10/2024	0710102026332024(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27/11/2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
1701	25/11/2024	0710102076012024(No.of Docs 2)	0710102076012024/2	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	27/11/2024	no of objection 1. application not filled as additional document wrong file	S.K.SINGHI & CO
1702	25/11/2024	0710102076032024(No.of Docs 2)	0710102076032024/2	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER AGGARWAL	Section 95(1)	27/11/2024	no of objection 1. application not file as additional document wrong file .	S.K.SINGHI & CO
1703	12/11/2024	0710102090662024(No.of Docs 2)	0710102090662024/4	INTERLOCUTORY APPLICATION (L.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	26/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	juriscorp
1704	20/11/2024	0710102037472023(No.of Docs 2)	0710102037472023/13	INTERLOCUTORY APPLICATION (L.B.C)/4787(ND)2023	AMUTHA VARADHARAJAN VSPRISTINE INFRACON PRIVATE LIMITED	Sec 60(5)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed true copy of annexures pages 3 missed wrong adjustment of page page no 37 to 46	Advajay
1705	12/11/2024	0710102077782023(No.of Docs 2)	0710102077782023/4	INTERLOCUTORY APPLICATION (L.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	25/11/2024	1.kindly file IA.	bajpaianand24
1706	12/11/2024	0710102077782023(No.of Docs 2)	0710102077782023/3	INTERLOCUTORY APPLICATION (L.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	25/11/2024	1.kindly file IA.	bajpaianand24
1707	20/11/2024	0710102029782024(No.of Docs 2)	0710102029782024/10	INTERLOCUTORY APPLICATION (L.B.C)/1796(ND)2024	YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRao	Sec 60(5)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed compliance of Order dated 29.08.2024 which mention in index	vaibhavmadv

1708	23/11/2024	0710102043862024(No.of Docs 2)	0710102043862024/4	INTERLOCUTORY APPLICATION (L.B.C)/2796(ND)2024	PUSHPINDER KUMAR VSANIL MADAN	19(2)	25/11/2024	no of objection 1. file incomplete	advocatesumitbatra
1709	04/11/2024	0710102045652024(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
1710	07/11/2024	0710102023762020(No.of Docs 1)	0710102023762020/39	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	25/11/2024	1.court fee 1rs missing in vakalatnama.	DYUTI
1711	14/11/2024	0710102012012024(No.of Docs 1)	0710102012012024/7	INTERLOCUTORY APPLICATION (L.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	25/11/2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3. book marking mandatory as per index with pagination	Pcoal_IRP
1712	20/11/2024	0710102002972024(No.of Docs 2)	0710102002972024/1	INTERLOCUTORY APPLICATION (L.B.C)/4840(ND)2024	SHIVANK RASTOGI VS. ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	25/11/2024	no of objection 1.index page missed in pdf 2. index page missed in book marking	shikharbajpai
1713	19/11/2024	0710102023352024(No.of Docs 1)	0710102023352024/2	COMPANY PETITION IB (IBC)/243(ND)2024	COSMIC INFRASOLUTIONS PRIVATE LIMITED VS. WEL INTERTRADE PRIVATE LIMITED	IBC under Sec 7	25/11/2024	1.date missing in vakalatnama.	dhruvchawla
1714	13/11/2024	0710102017592024(No.of Docs 2)	0710102017592024/11	INTERLOCUTORY APPLICATION (L.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	25/11/2024	1.bookmarking mandatory.	expletuslegal
1715	24/05/2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25/11/2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
1716	13/11/2024	0710102044822024(No.of Docs 1)	0710102044822024/1	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL CANARA BANK VS. VIKAS GOEL CANARA BANK VS. VIKAS GOEL CANARA BANK VS. VIKAS GOEL	Section 95(1)	25/11/2024	1.bookmarking mandatory.	Saksham0757
1717	11/11/2024	0710102036302024(No.of Docs 3)	0710102036302024/3	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKSHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25/11/2024	no of objection 1. reply affidavit missed in reply in pdf 2. vakalatanama missed 25 rs welfare fee and 3 rs court fee 3. vakalatanama and reply filled separately in different slash number	Atulbhatia
1718	18/11/2024	0710102047132022(No.of Docs 1)	0710102047132022/4	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC
1719	24/05/2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25/11/2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
1720	24/05/2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25/11/2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
1721	20/11/2024	0710102041792024(No.of Docs 2)	0710102041792024/44	INTERLOCUTORY APPLICATION (L.B.C)/3022(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. ARCHANA CAPOOR	Sec 66(1)	25/11/2024	no of objection 1.need every pages sign of reply 2. annexures pages missed sign with true copy	amiteshgaurav
1722	11/11/2024	0710102016492023(No.of Docs 1)	0710102016492023/10	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	25/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Fidere2
1723	16/11/2024	0710102013412023(No.of Docs 2)	0710102013412023/2	INTERLOCUTORY APPLICATION (L.B.C)/1253(PB)2023	BANK OF BARODA VSSH. ASHISH SINGH RP OFPIYUSH COLONISERS LIMITED	Sec 60(5)	25/11/2024	1.incomplete file.	Arthalegal
1724	06/11/2024	0710102043162024(No.of Docs 1)	0710102043162024/6	INTERLOCUTORY APPLICATION (L.B.C)/2611(ND)2024	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	25/11/2024	no of objection 1.index page missed in pdf 2 book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanam	anuradha123
1725	12/11/2024	0710102016522024(No.of Docs 1)	0710102016522024/1	COMPANY PETITION IB (IBC)/488(ND)2024	V GO MOTOR PRIVATE LIMITED VS. V GO MOTOR PRIVATE LIMITED	IBC Under Sec 10	25/11/2024	1.bookmarking mandatory.	mpsahay

1726	14/11/2024	0710102023892023(No.of Docs 2)	0710102023892023/2	INTERLOCUTORY APPLICATION (I.B.C)/1672(ND)2023	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL	Sec 43(1) r/w Sec 44 (1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. incomplete file uploaded	vishalganda
1727	24/05/2024	0710102045692024(No.of Docs 0)	0710102045692024/1	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	25/11/2024	1.bookmarking mandatory.	
1728	21/11/2024	0710102003292024(No.of Docs 2)	0710102003292024/4	INTERLOCUTORY APPLICATION (I.B.C)/332(ND)2024	DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI	Application under any other provisions- IBC	25/11/2024	1.bookmarking as per index.	rashigupta
1729	18/11/2024	0710102001152024(No.of Docs 2)	0710102001152024/1	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	25/11/2024	no of objection 1. rearrange the pdf pages 2. index page need to first page in book marking and index also 3 application need nclt last compliance order 4 need pagination in book marking also	ashishmiddha@rocket m
1730	14/11/2024	0710102001052024(No.of Docs 2)	0710102001052024/2	INTERLOCUTORY APPLICATION (I.B.C)/169(ND)2024	RAKESH MISHRA VSRAVI GUPTA	Sec 43(1) r/w Sec 44 (1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. not verified affidavit 4 reply need proof of service	prashantmehta
1731	14/11/2024	0710102002762024(No.of Docs 4)	0710102002762024/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25/11/2024	no of objection 1. missed COMPANY PETITION NO. _____ OF 2024 in pdf 2. ocr missed in pdf of all volume 3. book marking mandatory as per index with pagination 4. page 71 to 181 wrong adjustment of page in volume 1 5 page 206 to 227 wrong adjustment of page in volume 2	neerajgupta
1732	14/11/2024	0710102025522023(No.of Docs 2)	0710102025522023/5	INTERLOCUTORY APPLICATION (I.B.C)/1933(ND)2023	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL	Sec 66(1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. incomplete file uploaded 4 rejoinder need proof of service	vishalganda
1733	14/11/2024	0710102002762024(No.of Docs 4)	0710102002762024/4	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25/11/2024	no of objection 1. missed cp no in pdf 2. ocr missed in all volume 3. missed volume wise index in pdf of volume 1 4. page no 71 to 181 wrong adjustment of pages in volume 1 5 book marking mandatory as per index with pagination of all volume 6 page no 206 to 227 wrong adjustment of pages in volume 2	neerajgupta
1734	11/11/2024	0710102030942024(No.of Docs 1)	0710102030942024/2	INTERLOCUTORY APPLICATION(IBC)(P LAN)/15(PB)2024	ASHISH SINGH VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 30	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also	Atulbhatia
1735	11/11/2024	0710200411452018(No.of Docs 1)	0710200411452018/14	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	liquidatortapl
1736	24/05/2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25/11/2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
1737	19/11/2024	0710102034852024(No.of Docs 3)	0710102034852024/4	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	25/11/2024	1.all document file separately.	F9989
1738	11/11/2024	0710102066662024(No.of Docs 2)	0710102066662024/1	INTERLOCUTORY APPLICATION (I.B.C)/5103(ND)2024	HEMANT KUMAR BHATT THROUGH ITS AUTHORISED REPRESENTATIVE MR. DEEPAK BHATT VS. PAWAN KUMAR GOYAL AUTHORISED REPRESENTATIVE OF THE FINANCIAL CREDITORS IN A CLASS PIYUSH IT SOLUTIONS PVT. LTD.	Sec 60(5)	25/11/2024	no of objection 1. need to pagination as like index 1 to 24 instead of 24 2. ocr missed in reply pdf 3 need every pages sign of reply	prithugarg
1739	09/11/2024	0710102036302024(No.of Docs 3)	0710102036302024/2	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25/11/2024	1.all document file separately.	Atulbhatia

1740	04/11/2024	0710102045652024(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
1741	12/11/2024	0710102116262020(No.of Docs 2)	0710102116262020/2	INTERLOCUTORY APPLICATION (LB.C)/5526(ND)2020	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	25/11/2024	1.kindly file IA.	bajpaianand24
1742	04/11/2024	0710102045652024(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
1743	11/11/2024	0710102126752019(No.of Docs 1)	0710102126752019/6	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	25/11/2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	advshubhamsh
1744	13/11/2024	0710102126752019(No.of Docs 1)	0710102126752019/7	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	25/11/2024	no of objection 1.bookmarking mandatory. 2.document file name wrong file in pdf.	advshubhamsh
1745	04/11/2024	0710102045652024(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
1746	18/11/2024	0710102157262019(No.of Docs 2)	0710102157262019/6	COMPANY APPEAL(COMPANIES ACT)/962(ND)2019	INCOME TAX OFFICER WARD 20.1 VS. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	25/11/2024	no of objection 1. pagination missed in book marking as per index	sandhya@123
1747	20/11/2024	0710102029782024(No.of Docs 2)	0710102029782024/11	INTERLOCUTORY APPLICATION (LB.C)/1796(ND)2024	YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRao	Sec 60(5)	22/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed COMPLIANCE OF ORDER DATED 29.08.2024 3. need to delete extra same pdf in proof of service 4 only proof of service uploaded in dms of proof of service portal	vaibhavmadv
1748	16/10/2024	0710102072202022(No.of Docs 1)	0710102072202022/11	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	21/11/2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 2 missed date and month on vakalatanama 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama 4 missed sign of client 5 missed name of client on vakalatanama	amannaqvi
1749	21/10/2024	0710102081932024(No.of Docs 1)	0710102081932024/2	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	21/11/2024	no of objection 1. only proof of service uploaded 2. main pdf not uploaded 3. amended memo parties need last compliance order	shreedharlawoffices
1750	15/10/2024	0710102071922023(No.of Docs 2)	0710102071922023/3	INTERLOCUTORY APPLICATION (LB.C)/4471(ND)2023	ART HOUSING FINANCE (INDIA) LIMITED VS. AAYAGARI VISWANANDA SARMA	Sec 60(5)	21/11/2024	no of objection 1. pagination missed in book marking as per index 2. application require nclt last compliance order. 3. double pagination need not require in pdf 4 page no 13 to 24 ocr missed in pdf 5 page no 25 wrong adjustment of alignment of page 6. page no 27 to 37 and 36 missed ocr in pdf 7 page no 46 to 54 annexures page missed sign with true copy 8 page no 10 to 39 missed sign with true copy of annexures pages	vedantalegal
1751	28/10/2024	0710102069162024(No.of Docs 2)	0710102069162024/2	INTERLOCUTORY APPLICATION (LB.C)/4106(ND)2024	SHALU KHANNA VS. M/S MORRIS LAMINATES PVT LTD	Section 19(2) / Regulation 30	20/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply 3. ocr missed in annexures pages 4 page no 17 wrong adjustment of page	vaibhavgupta456
1752	10/10/2024	0710102070092024(No.of Docs 1)	0710102070092024/1	COMPANY PETITION IB (IBC)/618(ND)2024	ICICI BANK LIMITED VS. CHARANJEET SINGH	Section 95(1)	20/11/2024	1.incomplete file.	aaryan@sasttralegal

1753	08/11/2024	0710102097692019(No.of Docs 2)	0710102097692019/6	COMPANY APPLICATION(IBC)/8 91(ND)2019	ATUL KUMAR KANSAL VS. SAMYAK PROJECT PRIVATE	Sec. 45 (1)	19/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of report 4 volume 2 and 3 missed in pdf 5. annexures pages missed sign with true copy 6 pagination missed in pdf 7 page no 192 and 193 not readable	Rashmi Chopra
1754	23/10/2024	0710102070302021(No.of Docs 1)	0710102070302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	18/11/2024	no of objection 1. book marking mandatory as per index with pagination	DhruvPande9
1755	12/11/2024	0710102015702024(No.of Docs 2)	0710102015702024/6	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	lexalliance.jitesh
1756	21/10/2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14/11/2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
1757	21/10/2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14/11/2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
1758	21/10/2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14/11/2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
1759	21/10/2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14/11/2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
1760	04/11/2024	0710102016492023(No.of Docs 1)	0710102016492023/9	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	14/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Fidere2
1761	07/11/2024	0710102067062024(No.of Docs 2)	0710102067062024/2	INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)2024	SUSHIL KUMAR VSASHISH SINGH	Sections 60(5)/Regulation 13	14/11/2024	no of objection 1. page no 46 wrong adjustment of page in pdf 2 page no 47 to 54 not readable 3 date missed on vakalatnama.	abhi4064
1762	09/11/2024	0710102032192018(No.of Docs 1)	0710102032192018/49	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRA TECH PRIVATE LTD	IBC under Sec 7	14/11/2024	1.date missing in vakalatnama.	associate.amc
1763	08/10/2024	0710102066512021(No.of Docs 1)	0710102066512021/25	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	14/11/2024	1.incomplete file.	IP Har meet Kaur
1764	29/10/2024	0710102056502021(No.of Docs 1)	0710102056502021/10	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDRASEKAR	Section 95(1)	13/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and counsel details sign missing in index.	CHAN2019
1765	24/10/2024	0710102065252022(No.of Docs 1)	0710102065252022/3	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13/11/2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory with pagination	nikhilgoyal19
1766	10/10/2024	0710102069992024(No.of Docs 1)	0710102069992024/1	COMPANY PETITION IB (IBC)/617(ND)2024	ICICI BANK LIMITED VS. JYOTI SAHNI	Section 95(1)	13/11/2024	1.incomplete file.	aaryan@sastralegal
1767	26/10/2024	0710102069902024(No.of Docs 2)	0710102069902024/2	COMPANY PETITION IB (IBC)/595(ND)2024	DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED ,DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED	IBC Under Sec 9	13/11/2024	1.kindly file IA.	hammurabi.solomon
1768	24/10/2024	0710102065252022(No.of Docs 4)	0710102065252022/2	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. separate filled all affidavit in different slash number	nikhilgoyal19
1769	14/10/2024	0710102064612023(No.of Docs 2)	0710102064612023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/264(ND)2023	NAVDEEP PORTFOLIO PRIVATE LIMITED VS. SARDA MINES PRIVATE LIMITED	Rule 11 of NCLT	13/11/2024	1.pdf is blank	ssinghal
1770	05/11/2024	0710102096632022(No.of Docs 4)	0710102096632022/6	COMPANY PETITION IB (IBC)/910(ND)2022	DAYANAND VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	13/11/2024	1.this pages is wrong adjust 59 to 80 2.date missing in vakalatnama.	chandnisadana

1771	25/10/2024	0710102054002024(No.of Docs 1)	0710102054002024/2	INTERLOCUTORY APPLICATION (LB.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in pdf 3. page no 21 missed in pdf	rakesh@12
1772	08/11/2024	0710102012342024(No.of Docs 2)	0710102012342024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 page no 53 and 53 pixel cutting of writing portion	neerukaushik
1773	24/10/2024	0710102054002024(No.of Docs 1)	0710102054002024/1	INTERLOCUTORY APPLICATION (LB.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit	rakesh@12
1774	04/11/2024	0710102107962020(No.of Docs 4)	0710102107962020/2	INTERLOCUTORY APPLICATION (LB.C)/5080(PB)2020	SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	12/11/2024	no of objection 1. need to delete extra 4 same copy pdf on dms portal 2. page no 72 and 73 77 81 85 wrong adjustment of page	spgfinance
1775	12/11/2024	0710102032642023(No.of Docs 2)	0710102032642023/55	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	12/11/2024	no of objection 1. date missed on vakalatnama	vishishtnclt
1776	05/11/2024	0710102040642024(No.of Docs 1)	0710102040642024/1	COMPANY PETITION IB (IBC)/288(ND)2024	BANK OF BARODA VS. MONIKA HARSH	Section 95(1)	11/11/2024	filr not open	arenesslaw
1777	19/10/2024	0710102027812023(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	08/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagianion missing in index.	corporatejudis@NCLT
1778	02/11/2024	0710102032642023(No.of Docs 2)	0710102032642023/48	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	08/11/2024	1.order missing.	Vineetwadhwa
1779	19/10/2024	0710102027812023(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	08/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagianion missing in index.	corporatejudis@NCLT
1780	19/10/2024	0710102027812023(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	08/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagianion missing in index.	corporatejudis@NCLT
1781	19/10/2024	0710102027812023(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	08/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagianion missing in index.	corporatejudis@NCLT
1782	06/11/2024	0710102050442024(No.of Docs 2)	0710102050442024/2	COMPANY PETITION IB (IBC)/399(ND)2024	INSPIRED CONSULTANCY SERVICES PRIVATE LIMITED VS. MDG CONSULTANTS AND ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	08/11/2024	no of objection 1. missed COMPLIANCE OF ORDER DATED 05.11.2024 which mention in index	Prafful@0009
1783	02/11/2024	0710102047062024(No.of Docs 3)	0710102047062024/2	COMPANY PETITION IB (IBC)/394(ND)2024	MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS. KAISER INDUSTRIES LTD	IBC Under Sec 9	08/11/2024	no of objection 1.bookmarking mandatory. 2.vol 2 index missing in pdf. 4.this pages is not clear 105,18,13,107.	rahulssmalhotra
1784	29/10/2024	0710102049342024(No.of Docs 2)	0710102049342024/3	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec 9	08/11/2024	no of objection 1.pagination missing in bookmarking and index. 2.court fee 3rs and welfare ticket 25rs date missing in vakalatnama.	agirgupta
1785	02/11/2024	0710102032642023(No.of Docs 2)	0710102032642023/49	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	08/11/2024	1.order missing.	Vineetwadhwa
1786	24/10/2024	0710102029002024(No.of Docs 1)	0710102029002024/1	COMPANY PETITION IB (IBC)/237(ND)2024	PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. HONEY KATYAL	Section 95(1)	07/11/2024	no of objection 1. book marking mandatory as per index with pagination	alok@kumar
1787	24/10/2024	0710102078392024(No.of Docs 1)	0710102078392024/1	INTERLOCUTORY APPLICATION (LB.C)/4743(ND)2024	RAM PHAL BHARDWAJ VS. CHIRAG MITTAL	Section 19(2) / Regulation 30	07/11/2024	no of objection 1.bookmarking mandatory. 2.order missing.	mohit.nandwani
1788	18/10/2024	0710102024672020(No.of Docs 1)	0710102024672020/17	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	07/11/2024	1.25rs welfare ticket and court fee 3rs missing in vakalatnama.	ilexjurix
1789	17/10/2024	0710102062822024(No.of Docs 2)	0710102062822024/4	INTERLOCUTORY APPLICATION (LB.C)/4120(ND)2024	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI	Rule 11 of NCLT, 2016	07/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail with sign on the index page 3 need every pages sign of reply 4 pagination missed in index 5 pagination missed in pdf 6 affidavit missed in reply	sanand665

1790	23/10/2024	0710102005302024(No.of Docs 4)	0710102005302024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	07/11/2024	no of objection 1. book marking mandatory as per index with pagination in volume 1 and 2 3 4 3. pagination missed in index page 3.ocr missed in pdf 4. annexures pages missed sign with true copy 5 51 is blank page 6,page no 52 to 198 have double pagination 7 page no 190 to 198 not readable 8 page no 199 200 missed in pages in pdf 9 page no 198 to 216 not readable pages in volume 2 10 in volume 2 and 3 4 have in double pagination and annexures pages missed sign with true copy and also missed ocr 11 in volume 3 page no 521 to 547 not readable 12 volume wise index missed in every volume 2 3 4 13 in volume 4 page no 665 to 735 wrong adjustment of page	VMLAWOFFICE
1791	30/10/2024	0710102075492024(No.of Docs 2)	0710102075492024/1	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2024	COMMITTEE OF CREDITORS OF MHG LAND STOCKIST PVT LTD VS. PRABHJIT SINGH SONI (RP)	Section 74	07/11/2024	1.bookmarking mandatory.	advswarnika aggarwal
1792	16/10/2024	0710102077122022(No.of Docs 1)	0710102077122022/13	COMPANY PETITION (COMPANIES ACT)/157(ND)2022	YOGESH GUPTA VS. MEDIPOL PHARMACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec 241 (2)	07/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 2 date and month missed on vakalatanama 3. missed the client name on vakalatanama 4 missed 3 rs court fee and 25 rs welfare fee missed on vakalatanama	amannaqvi
1793	19/02/2020	0710102022542020(No.of Docs 0)	0710102022542020/10	COMPANY PETITION IB (IBC)/582(ND)2020	SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD	IBC Under Sec 9	07/11/2024	no of objection 1. separately filled all different reply of IA IN different slash number with proof of service	
1794	28/10/2024	0710102009362024(No.of Docs 2)	0710102009362024/2	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	06/11/2024	no of objection 1. incomplete book marking as per index with pagination 2. ocr missed in pdf in reply and annexures pages 3. annexures pages missed sign with true copy 4 mention translate copy number on pages	Adityamadaan
1795	29/10/2024	0710102012682022(No.of Docs 3)	0710102012682022/4	INTERLOCUTORY APPLICATION (I.B.C)/850(ND)2022	AMRAPALI FINCAP LIMITED VS. RESOLUTION PROFESSIONAL	Sec 60(5),Rule 11 of NCLT, 2016	06/11/2024	no of objection 1. page no 3 to 114 missed sign with true copy 2. page no 56 to 99 missed ocr 3. complication judgment filled separately in different slash number 4. ocr missed in complication judgement pdf	vaibhavmadv
1796	18/10/2024	0710102088362022(No.of Docs 1)	0710102088362022/7	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2022	MUKESH SATPAL MALHOTRA VS. PUNEET SATPAL MALHOTRA	Sec 425	06/11/2024	1.bookmarking mandatory.	D&K Law
1797	23/10/2024	0710102005302024(No.of Docs 2)	0710102005302024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	06/11/2024	1.all document file separately. different Slash "/"	VMLAWOFFICE
1798	04/10/2024	0710102012082024(No.of Docs 1)	0710102012082024/4	COMPANY PETITION IB (IBC)/93(ND)2024	RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	06/11/2024	no of objection 1.bookmarking mandatory with page numbering. 2.index missing in pdf.	Rakesh10
1799	30/10/2024	0710102069022024(No.of Docs 2)	0710102069022024/1	INTERLOCUTORY APPLICATION (I.B.C)/4139(ND)2024	DHARMENDER VSIDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	05/11/2024	no of objection 1. page no 31 33 68 70 102 104 hindi page need english translate copy 2. page no 58 93 127 149 dim pages 3. double pagination in pdf	Abhirup Dasgupta
1800	17/10/2024	0710102097252023(No.of Docs 1)	0710102097252023/6	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	04/11/2024	no of objection 1. main pdf not uploaded 2. only proof of service uploaded .	rdharmendra47

1801	15/10/2024	0710102091482023(No.of Docs 2)	0710102091482023/5	COMPANY PETITION IB (IBC)/670(ND)2023	VINEET POLYFAB PRIVATE LIMITED VS. VINIT KNITTINGS PRIVATE LIMITED	IBC Under Sec 9	04/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 pagination missed in pdf 4 need sign at the last page of pdf of written submission 5 need to delete extra pdf in proof of service	advnsyam
1802	17/10/2024	0710102081052024(No.of Docs 2)	0710102081052024/1	INTERLOCUTORY APPLICATION (L.B.C)/4966(ND)2024	ISHWARI PRASAD SINGH VS. JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	04/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. amended memo parties need last compliance order	ashwarya.sinha1984
1803	23/10/2024	0710102081962024(No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (L.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	04/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
1804	20/10/2024	0710102037322024(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	04/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
1805	21/10/2024	0710102035962024(No.of Docs 3)	0710102035962024/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS. PRABH PAUL PARMAR	Sec. 241(1)	04/11/2024	no of objection 1. book marking mandatory as per index with pagination	nidsbits
1806	23/10/2024	0710102081962024(No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (L.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	04/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
1807	22/10/2024	0710102102942023(No.of Docs 1)	0710102102942023/2	INTERLOCUTORY APPLICATION (L.B.C)/6531(ND)2023	KAMALL AHUJA VS. M/S KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	04/11/2024	no of objection 1. only proof of service uploaded 2. main pdf not uploaded in pdf	kamall.lawmax
1808	15/10/2024	0710102079762024(No.of Docs 1)	0710102079762024/1	INTERLOCUTORY APPLICATION (L.B.C)/4696(ND)2024	RAKESH KUMAR JAIN ISNOLVENCY PROFESSIONAL	22(3)a	04/11/2024	no of objection 1. company application need nct last compliance order 2. annexures pages need sign with true copy	Rakesh
1809	22/10/2024	0710102024672020(No.of Docs 2)	0710102024672020/18	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	04/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 need every pages sign of reply 4 affidavit missed in reply	ilexjurix
1810	20/10/2024	0710102037322024(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	04/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
1811	20/10/2024	0710102037322024(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	04/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
1812	24/10/2024	0710102025472023(No.of Docs 2)	0710102025472023/1	COMPANY APPLICATION(COMP ANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	04/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply	nikhilgoyal19
1813	20/10/2024	0710102037322024(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	04/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
1814	15/10/2024	0710102078572019(No.of Docs 1)	0710102078572019/27	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	04/11/2024	no of objection 1. incomplete pdf uploaded 2. only gmail page uploaded	munishmehta
1815	18/10/2024	0710102025822024(No.of Docs 1)	0710102025822024/4	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	04/11/2024	1.court fee 1rs missing in vakalatnama.	Sakshi7297
1816	22/10/2024	0710102104842023(No.of Docs 1)	0710102104842023/3	INTERLOCUTORY APPLICATION (L.B.C)/6592(ND)2023	KAMALL AHUJA VS. ICICI BANK LIMITED	Sec 60(5)	04/11/2024	no of objection 1. only proof of service uploaded 2 application missed in pdf	kamall.lawmax
1817	23/10/2024	0710102081962024(No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (L.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	04/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO

1818	15/10/2024	0710102078572019(No.of Docs 1)	0710102078572019/26	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	04/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf 3 file according to the index page	munishmehta
1819	23/10/2024	0710102081962024(No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (LB.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	04/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
1820	07/10/2024	0710102106262023(No.of Docs 1)	0710102106262023/15	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/9(ND)2024	RKD FURNISHINGS PRIVATE LIMITED	Sec. 230-232, Sec 234	30/10/2024	no of objection 1. book marking mandatory as per index with pagination 2 counsel detail missed in index page with sign	manishsohal
1821	11/10/2024	0710102108982023(No.of Docs 1)	0710102108982023/3	COMPANY PETITION (COMPANIES ACT)/9(ND)2024	DR TEJ KUMAR MATHUR VS. HEALTHSFIRST HEALTHCARE & DIAGNOSTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/10/2024	1.bookmarking mandatory.	CSSSHARAD
1822	14/10/2024	0710200400542011(No.of Docs 5)	0710200400542011/8	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	M/S MMTCLTD VS M/S INDIAN COMMODITY EXCHANGE LTD	Application under any other provisions	30/10/2024	1.all document file separately.	sameer.parekh
1823	14/10/2024	0710102105792023(No.of Docs 2)	0710102105792023/2	INTERLOCUTORY APPLICATION (LB.C)/191(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH ANIL GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS.	Application under any other provisions- IBC	30/10/2024	1,91,92,93,96,97,98,99,this pages is not clear	lokeshmalik
1824	04/10/2024	0710102012082024(No.of Docs 1)	0710102012082024/3	COMPANY PETITION IB (IBC)/93(ND)2024	RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	30/10/2024	1.incomplete file.	Rakesh10
1825	19/10/2024	0710102011592024(No.of Docs 2)	0710102011592024/4	COMPANY PETITION (COMPANIES ACT)/69(ND)2024	VANDANA RAHEJA & ANR VS. ATS INFRASTRUCTURE LIMITED	Sec. 213	29/10/2024	no of objection 1. need to delete extra same pdf in proof of service 2. missed proof of service in reply 3. book marking mandatory as per index with pagination	knlegal
1826	17/10/2024	0710102024672020(No.of Docs 1)	0710102024672020/16	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	29/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. 3 rs court fee and 25 rs welfare fee missed on vakalatanama.	ilexjurix
1827	17/10/2024	0710102021432024(No.of Docs 2)	0710102021432024/8	INTERLOCUTORY APPLICATION (LB.C)/2199(ND)2024	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	29/10/2024	no of objection 1. book marking mandatory as per index with pagination	ADVMSVSankar
1828	14/10/2024	0710102044082022(No.of Docs 1)	0710102044082022/21	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	25/10/2024	no of objection 1. book marking mandatory as per index with pagination	DhanshyamPatel
1829	16/10/2024	0710102049662022(No.of Docs 2)	0710102049662022/8	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	24/10/2024	NO OF OBJECTION 1. Book marking mandatory as per index with pagination 2.pagination missed in index 3 missed sign on index page at the place of counsel detail 4 need every page sign of reply 5 affidavit missed in reply with verification 6 need to do delete extra pdf in proof of service 7 reply need proof of service	himanshuharbola
1830	17/10/2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24/10/2024	Respondent name not mention vakalanama	adv.nikhiljain
1831	17/10/2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24/10/2024	Respondent name not mention vakalanama	adv.nikhiljain
1832	17/10/2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24/10/2024	Respondent name not mention vakalanama	adv.nikhiljain
1833	02/06/2024	0710102048232024(No.of Docs 0)	0710102048232024/1	COMPANY PETITION IB (IBC)/584(ND)2024	THE CANARA BANK LIMITED VS. GEETA DEVI GARG	Section 95(1)	24/10/2024	no of objection 1.index missing in pages. 2.bookmarking mandatory.	
1834	21/10/2024	0710102034162024(No.of Docs 2)	0710102034162024/4	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	24/10/2024	1.Bookmarking missing 2. Proof of service mention in Index	aditya.dausawala

1835	17/10/2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24/10/2024	Respondent name not mention vakalanama	adv.nikhiljain
1836	16/10/2024	0710102037682024(No.of Docs 1)	0710102037682024/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	24/10/2024	1.bookmarking mandatory.	amannaqvi
1837	16/10/2024	0710102044032023(No.of Docs 1)	0710102044032023/2	COMPANY PETITION IB (IBC)/332(ND)2023	PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS. SURESH CHAND JAIN	Section 95(1)	24/10/2024	no of objection 1. incomplete pdf uploaded 2. only one pages uploaded in file	kapoorandcompany
1838	17/10/2024	0710102081022024(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23/10/2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
1839	20/10/2024	0710102070532024(No.of Docs 1)	0710102070532024/2	TRANSFER APPLICATION/41(PB) 2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	23/10/2024	No of objection 1. transfer application file in " any other document" in uploading time on dms portal 2. index page missed in pdf 3. book marking mandatory as per index with pagination 4. missed Compliance with the Order dated 27.09.2024 in pdf 5 pagination missed in pdf .	varunrawal
1840	17/10/2024	0710102081022024(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23/10/2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
1841	16/10/2024	0710102014572024(No.of Docs 1)	0710102014572024/1	COMPANY PETITION (COMPANIES ACT)/109(PB)2024	M/S PANCHSHEEL CUISINE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	23/10/2024	1.incomplete file.	amikuslaw
1842	15/10/2024	0710102030852023(No.of Docs 2)	0710102030852023/7	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	23/10/2024	no of objection 1.book marking mandatory as per index with pagination 2 annexures pages missed sign with true copy 3 pagination need start 1 instead of 849 to 850	PCSBHK
1843	17/10/2024	0710102081022024(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23/10/2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
1844	17/10/2024	0710102081022024(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23/10/2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
1845	16/10/2024	0710102006292022(No.of Docs 2)	0710102006292022/10	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2022	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	22/10/2024	1.remove extra pdf and submit final pdf.	arguspartners
1846	15/10/2024	0710102000332021(No.of Docs 1)	0710102000332021/6	COMPANY PETITION (COMPANIES ACT)/21(ND)2021	CHANDER KISHORE MADAN VS. M/S ROINET SOLUTIONS PVT LTD	Sec. 58(3),Sec. 59	22/10/2024	no of objection 1. pagination missed in book marking as per index 2. 3 rs court fee missed on vakalatanama	Kanika Singhal
1847	05/10/2024	0710102022602024(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21/10/2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
1848	05/10/2024	0710102022602024(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21/10/2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
1849	12/10/2024	0710102039952024(No.of Docs 1)	0710102039952024/5	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	21/10/2024	1.bookmarking mandatory.	vedalegal1
1850	05/10/2024	0710102022602024(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21/10/2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
1851	05/10/2024	0710102022602024(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21/10/2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
1852	14/10/2024	0710102027392024(No.of Docs 1)	0710102027392024/3	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	21/10/2024		bkmdelhi

1853	16/10/2024	0710102062512024(No.of Docs 1)	0710102062512024/3	INTERLOCUTORY APPLICATION (I.B.C)/4029(ND)2024	JAYANT PRAKASH VS. KRISHAN KUMAR JAJOO	Application under any other provisions- IBC	21/10/2024	NO OF OBJECTION 1. HINDI PAGES NEED ENGLISH TRANSLATE COPY PAGE NO 17 19 23 25 2. PAGE NO 28 TO 188 MISSED SIGN OF EVERY PAGES	ADHISH
1854	15/10/2024	0710102029212020(No.of Docs 1)	0710102029212020/10	COMPANY PETITION IB (IBC)/711(ND)2020	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	IBC Under Sec 9	21/10/2024	1.25rs welfare ticket missing in vakalatnama.	ATIUTTAM
1855	08/10/2024	0710102100342023(No.of Docs 2)	0710102100342023/5	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	18/10/2024	no of objection 1 pagination missed in book marking as per index 2 need every page sign of rejoinder 3 page no 48 to 50 missed ocr 4 page no 76 to 78 missed ocr 5 annexure pages missed sign with true copy	123
1856	09/10/2024	0710102157792019(No.of Docs 3)	0710102157792019/8	INTERLOCUTORY APPLICATION (IBC)/1543(ND)2019	RGTL INDUSTRIES LIMITED VS. SAURABH RATHI	Sec 66(1)	18/10/2024	no of objection 1. ocr missed in reply	bajpaiankita86
1857	12/10/2024	0710102039902024(No.of Docs 1)	0710102039902024/5	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	18/10/2024	1.bookmarking mandatory.	vedalegal1
1858	09/10/2024	0710102081772023(No.of Docs 2)	0710102081772023/10	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	18/10/2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and final pdf submit in pdf.	Bbhargavi09
1859	09/10/2024	0710102082602024(No.of Docs 1)	0710102082602024/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)2024	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	18/10/2024	no of objection 1.bookmarking mandatory. 2.cocument file name wrong upload in pdf.	Bhatnagarca
1860	17/09/2024	0710102080082024(No.of Docs 0)	0710102080082024/2	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	18/10/2024	No of objection (volume 1) 1. index page missed in book marking as per index 2. pagination missed in book marking as per index 3. need every page sign of reply 4 improper book marking as per index with pagination 5 annexure page missed sign with true copy 6 page no 44 46 47 49 50 to 95 missed ocr 7 page no 65 wrong alignment of adjustment of page 8 page no 46 to 64 double pagination (volume 2) 1. bookmarking mandatory as per index with pagination 2 annexures pages missed sign with true copy	
1861	10/10/2024	0710102046462024(No.of Docs 1)	0710102046462024/1	COMPANY PETITION IB (IBC)/484(ND)2024	CENTRAL BANK OF INDIA VS. A S TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	17/10/2024	1.kindly file IA.	bkmndelhi
1862	08/10/2024	0710102066462021(No.of Docs 1)	0710102066462021/8	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	17/10/2024	1.incomplete file.	IP Har meet Kaur
1863	15/10/2024	0710102026332024(No.of Docs 2)	0710102026332024/9	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	16/10/2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 13 and 14 to 19 not readable 3 page no 25 to 29 not readable 4 page no 48 to 53 not readable 5 annexures pages missed sign with true copy	nikhilswami85
1864	14/10/2024	0710102063402023(No.of Docs 2)	0710102063402023/7	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	16/10/2024	no of objection 1. index page missed in book marking as per index 2. pagination missed in book marking as per index	Priyasoni
1865	05/10/2024	0710102081772023(No.of Docs 1)	0710102081772023/8	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign at the place of counsel detail of index page	Bbhargavi09
1866	05/10/2024	0710102081772023(No.of Docs 1)	0710102081772023/7	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2024	no of objection 1. improper book marking mandatory as per index with pagination 2. need to write &quot; any another document &quot; at the place of &quot;proof of service &quot; 3. need sign at the place of counsel detail of index page	Bbhargavi09

1867	05/10/2024	0710102081772023(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
1868	05/10/2024	0710102081772023(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
1869	05/10/2024	0710102081772023(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
1870	05/10/2024	0710102081772023(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
1871	13/10/2024	0710102037962024(No.of Docs 2)	0710102037962024/2	COMPANY PETITION (COMPANIES ACT)/100(ND)2024	KUMKUM SANYAL VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	16/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. pagination incomplete in pdf of index	Bhuwan Singh
1872	09/10/2024	0710102057982022(No.of Docs 1)	0710102057982022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	16/10/2024	1.index missing in bookmarking.	adv.shobhan.mahanti
1873	08/10/2024	0710102047572022(No.of Docs 1)	0710102047572022/9	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	16/10/2024	1.kindly file IA.	kchatterjee
1874	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1875	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

1876	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1877	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1878	10/09/2021	0710102015192021(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
1879	10/09/2021	0710102015192021(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
1880	10/09/2021	0710102015192021(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
1881	10/09/2021	0710102015192021(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar

1882	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1883	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1884	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1885	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1886	30/09/2024	0710102018002024(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/10/2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
1887	10/10/2024	0710102032642023(No.of Docs 2)	0710102032642023/44	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	16/10/2024	no of objection 1. date missed on vakalatanama	vishishtncit
1888	07/10/2024	0710102093922022(No.of Docs 2)	0710102093922022/22	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	15/10/2024	no of objection 1. order missed which mention in index 13.09.2024;	ashishgupta2310
1889	12/09/2024	0710102078982024(No.of Docs 0)	0710102078982024/1	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	15/10/2024	no of objection 1. need not file "affidavit in proof of service uploading time 2. annexures pages missed sign of pdf page no 3 to 28 3. mismatched pagination of book marking page no 3 to 5 change into 3 to 28	

1890	07/10/2024	0710102052472022(No.of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (L.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15/10/2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
1891	07/10/2024	0710102052472022(No.of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (L.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15/10/2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
1892	04/10/2024	0710102099922019(No.of Docs 1)	0710102099922019/15	COMPANY PETITION IB (IBC)/1592(ND)2019	MRS.ANITA MEHTA VS. M/S LOTUS INFRAESTATES PRIVATE LIMITED	IBC under Sec 7	15/10/2024	no of objection 1. book marking mandatory as per index with pagination	centrik
1893	04/11/2022	0710102091122022(No.of Docs 0)	0710102091122022/1	INTERLOCUTORY APPLICATION (L.B.C)/5427(ND)2022	VIVEK PARTI	Rule 11 of NCLT, 2016	15/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
1894	08/10/2024	0710102012492022(No.of Docs 1)	0710102012492022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15/10/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	Gsvlegal
1895	07/10/2024	0710102052472022(No.of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (L.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15/10/2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
1896	07/10/2024	0710102052472022(No.of Docs 2)	0710102052472022/22	INTERLOCUTORY APPLICATION (L.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15/10/2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
1897	08/10/2024	0710102019492022(No.of Docs 2)	0710102019492022/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/55(ND)2022	ELEGANT KAR ACCESORIES PRIVATE LIMITED VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Rule 11 of NCLT	15/10/2024	no of objection 1.need every pages sign. 2.need every pages ocr.	purveshbuttan@gmail.
1898	07/10/2024	0710102070742023(No.of Docs 1)	0710102070742023/4	INTERLOCUTORY APPLICATION (L.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	15/10/2024	no of objection 1. 1 rs court fee missed on vakalatanama	kunalsharma
1899	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1900	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1901	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1902	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1903	07/10/2024	0710102057982022(No.of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14/10/2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
1904	07/10/2024	0710102003942023(No.of Docs 1)	0710102003942023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3 index page missed in pdf also	GLOBIZ
1905	07/10/2024	0710102057982022(No.of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14/10/2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
1906	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1907	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1908	07/10/2024	0710102028632024(No.of Docs 1)	0710102028632024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/10/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	manishsohal

1909	07/10/2024	0710102057982022(No.of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14/10/2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
1910	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1911	07/10/2024	0710102057982022(No.of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14/10/2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
1912	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1913	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1914	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1915	30/09/2024	0710102019302022(No.of Docs 1)	0710102019302022/5	COMPANY PETITION IB (IBC)/216(PB)2022	MUTHOOT FINCORP LIMITED VS. RAM NIWAS LATHER	Section 95(1)	14/10/2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
1916	12/09/2024	0710102081772023(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14/10/2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
1917	12/09/2024	0710102081772023(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14/10/2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
1918	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1919	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1920	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1921	12/09/2024	0710102081772023(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14/10/2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
1922	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1923	12/09/2024	0710102081772023(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14/10/2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
1924	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1925	30/09/2024	0710102019282022(No.of Docs 1)	0710102019282022/5	COMPANY PETITION IB (IBC)/213(PB)2022	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	14/10/2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
1926	05/10/2024	0710102034852024(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14/10/2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
1927	30/09/2024	0710102019312022(No.of Docs 1)	0710102019312022/6	COMPANY PETITION IB (IBC)/215(PB)2022	MUTHOOT FINCORP LIMITED VS. SAJJAN SINGH BENIWAL	Section 95(1)	14/10/2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
1928	26/09/2024	0710102023262023(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com

1929	26/09/2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
1930	26/09/2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
1931	26/09/2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
1932	26/09/2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
1933	03/10/2024	0710102023232023(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1934	03/10/2024	0710102023232023(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1935	03/10/2024	0710102023232023(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1936	03/10/2024	0710102023232023(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1937	26/09/2024	0710102023242023(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1938	26/09/2024	0710102023242023(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1939	26/09/2024	0710102023242023(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1940	26/09/2024	0710102023242023(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
1941	04/10/2024	0710102029332023(No.of Docs 4)	0710102029332023/2	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	10/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. application need nclt last compliance order 3. ocr missed in pdf 4 index page missed in pdf 5 both the document filled separately in different slash number	Advocateavnish
1942	26/09/2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1943	05/10/2024	0710102023542024(No.of Docs 2)	0710102023542024/3	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	No of objection 1. book marking mandatory as per index with pagination 2. notary missed in affidavit 3 verification missed in affidavit	atul9555
1944	04/10/2024	0710102106372022(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti

1945	26/09/2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1946	26/09/2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1947	26/09/2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1948	04/10/2024	0710102106372022(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1949	04/10/2024	0710102106372022(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1950	04/10/2024	0710102106372022(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1951	05/10/2024	0710102023542024(No.of Docs 2)	0710102023542024/2	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. NOTARY MISSED IN AFFIDAVIT 3 VERIFICATION MISSED IN AFFIDAVIT	atul9555
1952	04/10/2024	0710102106372022(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1953	04/10/2024	0710102106372022(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1954	04/10/2024	0710102106372022(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1955	04/10/2024	0710102106372022(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
1956	26/09/2024	0710102023262023(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1957	26/09/2024	0710102023262023(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1958	05/10/2024	0710102017592024(No.of Docs 2)	0710102017592024/7	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	10/10/2024	No of objection 1. page no 2 and 3 missed sign 2. COMPLIANCE ORDER DATED 07.08.2024 which mention in index missed	karangandhii

1959	26/09/2024	0710102023262023(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (BC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagianion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
1960	04/10/2024	0710102010032024(No.of Docs 1)	0710102010032024/22	INTERLOCUTORY APPLICATION (LB.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	09/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.document file name wrong upload in pdf.	azeem2112
1961	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIE S ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1962	30/09/2024	0710102002062022(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (LB.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	08/10/2024	1.kindly file petition.	theguild
1963	30/09/2024	0710102002062022(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (LB.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	08/10/2024	1.kindly file petition.	theguild
1964	30/09/2024	0710102002062022(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (LB.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	08/10/2024	1.kindly file petition.	theguild
1965	30/09/2024	0710102002062022(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (LB.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	08/10/2024	1.kindly file petition.	theguild
1966	24/09/2024	0710102007162024(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (LB.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	08/10/2024	1.affidavit missing in pdf.	KKAMAL8090
1967	24/09/2024	0710102007162024(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (LB.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	08/10/2024	1.affidavit missing in pdf.	KKAMAL8090
1968	03/10/2024	0710102106902023(No.of Docs 2)	0710102106902023/3	INTERLOCUTORY APPLICATION(IBC)(LI Q.)/7(ND)2024	RGK FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	08/10/2024	no of objection 1. mismatched CP No. (IB) year online portal and internal pdf	advswarnika aggarwal
1969	25/09/2024	0710102054232024(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (LB.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	08/10/2024	1.all document file separately.	nakslaw
1970	25/09/2024	0710102054232024(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (LB.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	08/10/2024	1.all document file separately.	nakslaw
1971	26/09/2024	0710102070532024(No.of Docs 3)	0710102070532024/1	TRANSFER APPLICATION/41(PB) 2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	08/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2 index page missed in pdf 3 annexure page missed in pdf 4 ocr missed in pdf 5 both document need to file separately in different slash number	varunrawal
1972	25/09/2024	0710102054232024(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (LB.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	08/10/2024	1.all document file separately.	nakslaw
1973	01/10/2024	0710102077772024(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (LB.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	08/10/2024	1.incomplete file.	D12902014
1974	25/09/2024	0710102054232024(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (LB.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	08/10/2024	1.all document file separately.	nakslaw
1975	01/10/2024	0710102077772024(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (LB.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	08/10/2024	1.incomplete file.	D12902014

1976	01/10/2024	0710102077772024(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (LB.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	08/10/2024	1.incomplete file.	D12902014
1977	03/10/2024	0710102011282024(No.of Docs 2)	0710102011282024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2024	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	08/10/2024	no of objection 1. book marking mandatory as per index with pagination	sdancit
1978	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1979	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1980	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1981	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1982	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1983	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1984	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1985	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1986	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1987	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1988	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1989	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1990	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1991	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1992	27/03/2024	0710102025882024(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	08/10/2024	1.bookmarking mandatory.	
1993	01/10/2024	0710102077772024(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (LB.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	08/10/2024	1.incomplete file.	D12902014
1994	26/09/2024	0710102072682024(No.of Docs 3)	0710102072682024/5	INTERLOCUTORY APPLICATION (LB.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	08/10/2024	no of objection 1.pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg

1995	03/10/2024	0710102073282024(No.of Docs 1)	0710102073282024/1	TRANSFER APPLICATION (IBC)/55(PB)2024	VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	08/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in pdf	prashantkatara
1996	03/10/2024	0710102073292024(No.of Docs 1)	0710102073292024/1	TRANSFER APPLICATION (IBC)/56(PB)2024	ANJU VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	08/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in affidavit	prashantkatara
1997	03/10/2024	0710102071032024(No.of Docs 1)	0710102071032024/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	08/10/2024	no of objection 1. mismatched document internal pdf and online portal 2. need to write " affidavit " at the place of " proof of service " in uploading time	KDHIR
1998	24/09/2024	0710102007162024(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	08/10/2024	1.affidavit missing in pdf.	KKAMAL8090
1999	24/09/2024	0710102007162024(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	08/10/2024	1.affidavit missing in pdf.	KKAMAL8090
2000	22/02/2020	0710102023762020(No.of Docs 0)	0710102023762020/33	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	07/10/2024	no of objection (volume 1) 1. pagination missed in book marking as per index 2. need every pages sign of reply 3.annexure pages missed ocr of every pages 4 page no 84 to 91 148 149 150 151 152 to 155 and 183 to 191 pages not readable in volume 1 and also missed ocr 5 page no 108 135 155 wrong adjustment in file 6 double pagination in pdf in volume 1 (volume 2) 1. index page missed in volume 2 and 3 of book marking 2. page no 193 to 201 and page no 205 to 227 page not readable and also have double pagination in pdf of volume 2 3 annexures pages missed ocr (volume3) 1. page no 462 to 465 pages not readable 2. page no 578 to 582 missed ocr 3 page no 582 hindi pages not readable 4 improper book marking as per index (volume 4) 1. improper book marking as per index with pagination (volume 5) 1. index page missed in book marking 2. annexures pages missed sign with true copy 3 page no 970 to 972 missed ocr	
2001	06/10/2024	0710102027352021(No.of Docs 1)	0710102027352021/6	COMPANY PETITION IB (IBC)/220(PB)2021	BANK OF INDIA THROUGH ANIL KOHLI VS. SHRI PRADEEP GEOL	Section 95(1)	07/10/2024	no of objection 1. book marking mandatory as per index with pagination	sinhasindhu07
2002	26/09/2024	0710102079222023(No.of Docs 1)	0710102079222023/3	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	04/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com
2003	01/10/2024	0710102089842023(No.of Docs 3)	0710102089842023/2	COMPANY PETITION (COMPANIES ACT)/193(PB)2023	SACHIN ANAND VS. NAND BATTERIES PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	04/10/2024	no of objection 1. pagiantion missing in book marking. 2. need every pages sign. 3. hindi pages 83,84, 4. this pages not clear no 102,103,104,109,110,111 to 139,185, 235 to 244, 5. wrong adjust no 219,220,221,	adv.raahul
2004	28/09/2024	0710102071982023(No.of Docs 1)	0710102071982023/3	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	04/10/2024	ocr missing	Advocatebharti@17
2005	25/09/2024	0710102077902022(No.of Docs 2)	0710102077902022/13	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	04/10/2024	no of objection 1. improper book marking as per index with pagination 2. do book marking as per index 3 page no 10 36 119 113 111 108 98 96 93 75 69 57 51 39 paper cutting which have not readable	nsachambers

2006	26/09/2024	0710102072682024(No.of Docs 3)	0710102072682024/6	INTERLOCUTORY APPLICATION (L.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	04/10/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg
2007	26/09/2024	0710102058542023(No.of Docs 2)	0710102058542023/6	INTERLOCUTORY APPLICATION (L.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	04/10/2024	1.incomplete file.	sangeeta233
2008	30/08/2024	0710102407642018(No.of Docs 1)	0710102407642018/12	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	04/10/2024	no of objection 1.document file name wrong upload. 2.pagination missing in bookmarking.	deveshbhatia
2009	26/09/2024	0710102058082023(No.of Docs 1)	0710102058082023/6	COMPANY PETITION IB (IBC)/472(ND)2023	MUJAHID VS. U P BONE MILLS PRIVATE LIMITED	IBC Under Sec 9	04/10/2024	1.need every pages sign and true copy in Annexure.	nikitamanu
2010	01/10/2024	0710102016102024(No.of Docs 1)	0710102016102024/4	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	04/10/2024	no of objection 1.directions vide order dated 02.09.2024. which mention in index missed	DEV&DEV
2011	27/09/2024	0710102045702023(No.of Docs 2)	0710102045702023/5	INTERLOCUTORY APPLICATION (L.B.C)/3951(PB)2023	MR. RAM RATAN KANOONGO VS. DILIP TRADING CO.	Sec 49(2)	04/10/2024	1.need all pages sign and compliance order missing.	Eshna Kumar
2012	30/09/2024	0710200401222016(No.of Docs 1)	0710200401222016/24	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	ANIL GOYAL AND ORS VS KALYAN POLYPACKS LTD AND ORS	Application under any other provisions	04/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. date month and year missed in book marking also	ravi@rkapoor.in
2013	01/10/2024	0710102410282017(No.of Docs 1)	0710102410282017/26	COMPANY PETITION IB (IBC)/409(PB)2017	EDELWEISS ASSET RECONSTRUCTION CO. LTD. VS NET 4 INDIA LIMITED	IBC under Sec 7	04/10/2024	no of objection 1.bookmarking mandatory. 2.order missing.	Rachit_26
2014	28/09/2024	0710102049472024(No.of Docs 2)	0710102049472024/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273,Sec 272 of the Companies Act , 2013	04/10/2024	1.incomplete file.	Palak308
2015	27/09/2024	0710102054162022(No.of Docs 1)	0710102054162022/11	COMPANY PETITION IB (IBC)/557(ND)2022	M M IRON & STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	04/10/2024	no of objection 1.bookmarking mandatory. 2.order missing.	Rachit_26
2016	27/09/2024	0710102075692023(No.of Docs 2)	0710102075692023/15	COMPANY PETITION IB (IBC)/555(ND)2023	IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE LIMITED	IBC under Sec 7	04/10/2024	no of objection 1. need every page sign of page no 1 to 155 2. page no 47 to 70 missed ocr 3 page no 71 to 99 missed ocr 4 page no 138 to 155 missed ocr	knlegal
2017	26/09/2024	0710102065632024(No.of Docs 2)	0710102065632024/2	TRANSFER APPLICATION (IBC)/49(PB)2024	DEEPIK SINGH BEDI	Rule16(d),NCLT Rules,2016 IBC	04/10/2024	no of objection 1.bookmarking mandatory. 2.affidavit missing in pdf.	lawjpv
2018	26/09/2024	0710102079222023(No.of Docs 1)	0710102079222023/4	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	04/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com
2019	17/09/2023	0710102088272022(No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (L.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	03/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2020	30/09/2024	0710102074062024(No.of Docs 1)	0710102074062024/1	INTERLOCUTORY APPLICATION (L.B.C)/4361(ND)2024	MR. DEBASHIS NANDA LIQUIDATOR OF NUTRIONEX MANUFACTURERS LTD. VS. ADDITIONAL COMMISSIONER OF INCOME TAX & ANR.	Sec 60(5)	03/10/2024	page no. 4 is missing in pdf	sanjay.bhatt
2021	17/09/2023	0710102088272022(No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (L.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	03/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2022	31/08/2024	0710102089032021(No.of Docs 2)	0710102089032021/2	INTERLOCUTORY APPLICATION (L.B.C)/562(ND)2022	M/S KHANNA BROTHERS VSKANTI MOHAN RUSTAGI	Sec 60(5)	03/10/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	singhrishabh_7
2023	21/09/2024	0710102086782020(No.of Docs 4)	0710102086782020/6	INTERLOCUTORY APPLICATION (L.B.C)/3780(PB)2020	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	03/10/2024	no of objection 1.page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 363 to 463 missed ocr 5 page no 317-358 add in index extra in volume 3 in pdf	zohebhossain
2024	21/09/2024	0710102086782020(No.of Docs 4)	0710102086782020/5	INTERLOCUTORY APPLICATION (L.B.C)/3780(PB)2020	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	03/10/2024	No of objection 1. page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 182 to 189 missed ocr 5 page no 299 to 316 missed ocr 6 16. Deputy Director, Directorate of 7 page no 317-358 add in volume 3 in pdf index page 8 page no 367 to 463 missed ocr	zohebhossain

2025	26/09/2024	0710102098702022(No.of Docs 2)	0710102098702022/21	TRANSFER PETITION(COMPANIES ACT)/54(PB)2022	DHARA LIFESCENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	03/10/2024	no of objection 1. missed ocr of rejoinder 2. need every page sign of rejoinder	ADVMSVSankar
2026	17/09/2023	0710102088272022(No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	03/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2027	17/09/2023	0710102088272022(No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	03/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2028	26/09/2024	0710102031002023(No.of Docs 2)	0710102031002023/7	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	03/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf written submission and annexures pages 3. missed sign with true copy in pdf written submission and annexures pages	sanyam007
2029	30/09/2024	0710102003252024(No.of Docs 1)	0710102003252024/3	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	03/10/2024	no of objection 1. ocr missed in pdf reply and annexures pages	deepen_hooda
2030	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2031	02/09/2024	0710102107292023(No.of Docs 1)	0710102107292023/2	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	01/10/2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
2032	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2033	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2034	08/09/2024	0710102075042023(No.of Docs 2)	0710102075042023/10	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	01/10/2024	no of objection 1. index page uploaded again 2. ocr missed in pdf 3 improper pagination in pdf as per index 4. do proper pagination in pdf	SADAPURNA18
2035	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2036	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2037	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2038	26/09/2024	0710102023452024(No.of Docs 1)	0710102023452024/3	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	01/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	Asavrajan@123
2039	26/09/2024	0710102023452024(No.of Docs 1)	0710102023452024/4	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	01/10/2024	no of objection 1. improper book marking as per index with pagination 2. index pages missed in pdf 3 exhibit pages need sign of every pages 4. need to pagination sequence in pdf at same alignment	Asavrajan@123
2040	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21

2041	27/09/2024	0710102042322023(No.of Docs 2)	0710102042322023/4	INTERLOCUTORY APPLICATION (I.B.C)/2685(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	01/10/2024	no of objection 1. missed sign of every page of Synopsis Compiled in pdf 2 missed Compliance with the order of this Hon'ble Tribunal dated 01.04.2024 which mention in index reminder 1 this file refilled again without removing the defect	Eshna Kumar
2042	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2043	24/09/2024	0710102076902024(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	01/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21